

**LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF SEPTEMBER 2024**

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-942/2024	02-09-2024	SHRIRAM PISTONS AND RINGS LIMITED VS ASHOK KUMAR	AASTHA SHARMA	9718209970	AASTHA@THELEGIST.COM	31.08.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-947/2024	02-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	31.08.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-896/2024	02-09-2024	IDFC FIRST BANK VS MENKA GHAMNDI LAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	31.08.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-375/2024	04-09-2024	SHREE PAPER CO PVT LTD VS KRF LTD	HAKIM KHAN	8130879033	HAKIMKHAN82@GMAIL.COM	03.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-959/2024	04-09-2024	MOHINDER KUMAR SHARMA ALIAS MOHINDER SHARMA VS BIJINDER SAXENA	SIDDHARTH AGGARWAL	9810031823	SIDHARTHAGGARWAL@GMAIL.COM	03.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-966/2024	05-09-2024	PUNJAB NATIONAL BANK VS SANGEETA DUA	VISHWA RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	04.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-921/2024	05-09-2024	HDFC BANK LTD VS TENISH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-922/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIV	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-940/2024	07-09-2024	HDFC BANK LTD VS SHYAM SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06.09.2024

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-976/2024	07-09-2024	STATE BANK OF INDIA VS RAJ NANDAN	RAJIV KUMAR THAKUR	9810019614	ASSOCIATES1995@GMAIL.COM	06.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-951/2024	09-09-2024	IDFC FIRST BANK LTD VS NAJIM SAIFI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-973/2024	11-09-2024	IDFC FIRST BANK LTD VS PAPPU DEVIGIRI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-974/2024	11-09-2024	IDFC FIRST BANK LTD VS KAMLESH DHIRAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1005/2024	11-09-2024	SAKARNI PLASTER INDIA PVT LTD VS NEHA SACHDEVA	MAYANK AGGARWAL	9312769327	VERTICAL.LEGAL@GMAIL.COM	10.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1009/2024	12-09-2024	M/S NITIN PLASTIC VS M/S ADITYA POLYMERS	ROHIT GOUR	8486057784	ADVROHITGOUR@GMAIL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1010/2024	12-09-2024	SUPERTECH ENGINEERS VS VINOD SAROJ	VISHESH WADHWA	9891551234	VWLAWCHAMBERS@GMAIL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-395/2024	12-09-2024	ANKIT GUPTA VS ENGLISH PREMIUM	AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMLL.COM	11.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-401/2024	13-09-2024	ANKIT GUPTA VS ENGLISH PREMIUM	AMAR KUMAR	9717101829	ADVOCATEAMAR1977@GMLL.COM	12.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-544/2024	13-09-2024	PRATEEK JAIN VS RAMESH SINGH	RAM PRAKASH SONI	9958430361	INFO@RPSLEGALSOLUTION.COM	12.09.2024

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			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1029/2024	18-09-2024	STATE BANK OF INDIA VS VIJAY CHELLURI	KRISHAN KUMAR	9990577700	KRISHENKUMAR@GMAIL.COM	17.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1018/2024	19-09-2024	IDFC FIRST BANK LTD VS VIVEK FREIGHT CARRIER	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	18.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-558/2024	20-09-2024	SATISH KUMAR VS PARAMJIT SINGH	VINEET TANEJA	7838661141	TANEJAVINEET@GMAIL.COM	19.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1035/2024	21-09-2024	IDFC FIRST BANK LTD VS NARESH CHAUHAN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1037/2024	21-09-2024	M/S IDFC FIRST BANK LIMITED VS MAAN SINGH	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	20.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1053/2024	23-09-2024	PARVEEN KUMAR GARG VS DIMPLE DIXIT	SAMEER SIDHAR	9444446565	SAMEER SIDHAR@METROPOLITANLEGAL.IN	21.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1046/2024	23-09-2024	TATA CAPITAL LTD. VS DEEPAK	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	21.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1057/2024	24-09-2024	IDFC FIRST BANK LTD VS KAPIL RASTOGI	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-420/2024	24-09-2024	RAJDHANI PAPERS INDUSTRIES PVT LIMITED VS OLYMPIC CARDS LTD	G S GANGWAR	9717211123	GANGWAR@GSGANGWAR.COM	23.09.2024
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX.COMM-423/2024	25-09-2024	BHARATI BHAWAN PUBLISHERS AND DISTRIBUTORS VS VIJAY BANSAL	NIKHIL TRIPATHI	9899836932	NIKHILYRIPATHI63@GMAIL.COM	24.09.2024

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			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1074/2024	25-09-2024	IDFC FIRST BANK LTD VS LAL SINGH	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1075/2024	25-09-2024	IDFC FIRST BANK LTD VS AMIR AHMAD	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-568/2024	27-09-2024	K P DIAMONDS PVT LTD. VS SIDDHI JEWELS	NAMRATA MALIK	981086524	NAMRATAMALIK_11@YAHOO.COM	25.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	MISC. PETITION	MISC. DJ-569/2024	27-09-2024	CANARA BANK VS GAGAN GUPTA	SUNIL KUMAR JHA	9013351414	KJHASUNIL943@GMAIL.COM	25.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	PETITION U/S 9 OF ARBITRATION ACT, 1996	OMP(I)COMM-1092/2024	27-09-2024	IDFC FIRST BANK LTD VS PUNIT KUMAR	JOGINDERSUKHIJA	9810315334	JUSJURIS@GMAIL.COM	26.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1075/2024	28-09-2024	ASHOK MITTAL VS DHANAJAY	AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	27.09.2024
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1083/2024	30-09-2024	PAWAN BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	28.09.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		OMP (I) (COMM)	891/2024	02-09-2024	IDFC FIRST BANK LTD VS SANJEEV KUMAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			306	MISC DJ	517/2024	03-09-2024	M/S INDIAN OIL CORPORATION LTD VS M/S G K DIARY AND MILK PRODUCTS	KUNAL KALRA(P),	9871028645	NA	31.08.2024

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			306	OMP (I) (COMM)	912/2024	05-09-2024	IDFC FIRST BANK LIMITED VS ASHIK PAL	RAHUL KASHYAP(P),	9891009515	LEXPACIFIC03@GM AIL.COM	02.09.2024
			306	OMP (I) (COMM)	920/2024	05-09-2024	AXIS BANK LTD VS KISHAN THAKUR	DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	02.09.2024
			306	OMP (I) (COMM)	918/2024	05-09-2024	AXIS BANK LTD VS PAWAN KUMAR	DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	02.09.2024
			306	CS (COMM)	972/2024	06-09-2024	M/S FREIGHT SYSTEMS PVT LTD VS RASHMI ARORA	ARVIND KUMAR SINGH(P),	9899323731	ADVAKS@YAHOO.C O.IN	03.09.2024
			306	MISC DJ	526/2024	06-09-2024	M/S UROOJ ENTERPRISES VS EAGLE TECHNOLOGY PLASTIC FACTORY	FEROZ KHAN(P),	9818416099	NA	05.09.2024
			306	OMP (I) (COMM)	942/2024	07-09-2024	HDFC BANK LTD VS KLD CREATION INFRASTRUCTURE PVT LTD	DANISH BHOLA(P),	9811452022	ANISH_BHOLA@YA HOO.COM	05.09.2024
			306	CS (COMM)	986/2024	09-09-2024	JOGINDER PAL BHATIA VS BILKISH ALI RANA	KIRTI BIRUA(P),	9810140500	ADVECATANIL@R EDIFFMAIL.COM	05.09.2024
			306	OMP (I) (COMM)	961/2024	10-09-2024	IDFC FIRST BANK LTD VS MAHESH KAYAT	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL. COM	07.09.2024

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			306	CS (COMM)	989/2024	10-09-2024	NATHI DEVI PROP OF M/S CHAUDHARY TRANSFORMER UDYOG VS NARESH JHALANI AND ORS	MANJUL MAYANK SHUKLA(P),	9873901278	SHIVACELEGAL@YAHOO.IN	06.09.2024
			306	CS (COMM)	993/2024	10-09-2024	KAILASHPATI POLYPLAST PVT LTD VS MS RAGHAV INDUSTRIES	ABHAY RAJ VERMA(P),	989922600	SOURABH@SAMAYALAW.IN	05.09.2024
			306	CS (COMM)	1002/2024	11-09-2024	BANK OF INDIA VS MOHD FAIZAN KHAN PROP M/S BLUE ACME	BIJAY MOHAN GOSWAMI(P),	9015893668	ADVBMG2016@GMAIL.COM	06.09.2024
			306	OMP (I) (COMM)	971/2024	11-09-2024	IDFC FIRST BANK LTD VS ASGAR ALI	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			306	OMP (I) (COMM)	995/2024	13-09-2024	AXIS BANK LTD VS SATISH SINGH	DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	11.09.2024
			306	CS (COMM)	1030/2024	18-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	13.09.2024
			306	EXECUTION (COMM)	408/2024	18-09-2024	RAJEEV GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	12.09.2024
			306	OMP (I) (COMM)	1025/2024	19-09-2024	IDFC FIRST BANK LTD VS BRAJESH KUMAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17.09.2024

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			306	OMP (I) (COMM)	1016/2024	19-09-2024	AXIS BANK LTD VS RAHUL KHAN			SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			306	OMP (I) (COMM)	1024/2024	19-09-2024	IDFC FIRST BANK LTD VS SANDIP SUNDAR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			306	OMP (I) (COMM)	1015/2024	19-09-2024	AXIS BANK LTD VS POOJA			DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			306	CS (COMM)	1038/2024	19-09-2024	M/S NEW SARASWATI HOUSE INDIA PVT LTD VS M/S KESHAB CHANDRA HAZARIKA MEMORIAL SCHOOL			NAVEEN KUMAR TRIPATHI(P),	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	11.09.2024
			306	CS (COMM)	1037/2024	19-09-2024	NEERAJ NATH SHARMA VS VIJAY KUMAR @ VIJAY			MEENAKSHI NATH(P),	9891878260	MEENAKSHINATH85JULY@GMAIL.COM	17.09.2024
			306	EXECUTION (COMM)	417/2024	23-09-2024	MOHD SHAHID PROP M M BAGS VS M/S P R APPARELS			ARUN KUMAR SHARMA(P),	9654426442	NASIRAZIZANDCOMPANV@GMAIL.COM	20.09.2024
			306	OMP (I) (COMM)	1048/2024	23-09-2024	IDFC FIRST BANK LTD VS SANJAY NANCHANDR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			306	OMP (I) (COMM)	1047/2024	23-09-2024	IDFC FIRST BANK LTD VS SAIFY HAZRAT HANIF			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	20.09.2024

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			306	MISC DJ	562/2024	23-09-2024	USHA VS MURLIDHAR BHATIA AND ORS	LALIT KUMAR(P),	9891541630	NA	21.09.2024
			306	CS (COMM)	1060/2024	24-09-2024	JAVED ALAM VS MOHD AKRAM	GEETA YADAV(P),	9711407649	SAIFAREEB2018@GMAIL.COM	23.09.2024
			306	OMP (I) (COMM)	1061/2024	24-09-2024	IDFC FIRST BANK LTD VS SUBHASH SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			306	OMP (I) (COMM)	1105/2024	28-09-2024	DCB BANK LTD VS ISARAR ASRAF	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@YAHOO.COM	26.09.2024
			306	OMP (I) (COMM)	1096/2024	28-09-2024	IDFC FIRST BANK LTD VS MAHAVEER SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	25.09.2024
			306	OMP (I) (COMM)	1104/2024	28-09-2024	DCB BANK LTD VS SAMAY SINGH	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@YAHOO.COM	26.09.2024
			306	CS (COMM)	1079/2024	30-09-2024	PAWAN BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHI16@GMAIL.COM	28.09.2024

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 943/2024	02.09.2024	ADITYA CONSTRUCTION COMPANEY VS DELHI JAIL BOARD & ANR.	MS. SHIKHA GOEL	8287634805	NOT PROVIDED	31.08.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CSCOMM 965/2024	05.09.2024	MS. DEVENDER VS TATA CAPITAL FIN. SERVECE LTD	SH ASIT KR ROY	880288820	ASITROYADVOCATE@GMAIL.COM.	02.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 969/2024	06.09.2024	M/S A.B.PAL ELECTRICALS PVT LTD VS SHAIL AKHTAR. PROP OF M/S AMAN ASSOCIAE	SH K.C. GARG	9910009297	KCGLEGAL@GMAIL.COM	03.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 970/2024	06.09.2024	MS. MANISHA CHOWDHARY & ORS VS SMT KAMAL CHOWDHARY	SH. M.L. VASHISTHA	9811456530	NIL	04.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 974/2024	07.09.2024	STATE BANK OF INDIA VS AJAY KUMAR	SH. TIRATH LAL YADAV	9643228307	ADV TIRATH@GMAIL.COM	05.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 975/2024	07.09.2024	STATE BANK OF INDIA VS SUNDER	SH. TIRATH LAL YADAV	96433228307	ADV TIRATH@GMAIL.COM	05.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1004/2024	11.09.2024	VIKASH KUMAR VS MAHESH	SH. RISHI PAL	9891459290	ADVOCATERISHI5@GMAIL.COM	07.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1017/2024	19.09.2024	AMRIT PAL SINGH VS M.C.D.	SH SATYENDRA KUMAR	9811161525	SKSINGH116@GMAIL.COM	12.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1016/2024	13.09.2024	R.A.SPICES LLP VS M/S VISHNU TRADERS	SH ANUBHAV BHASIN	9917090069	NOT PROVIDED	12.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1020/2024	17.09.2024	STATE BANK OF INDIA VS MR S KAMLA	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	12.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1040/2024	19.09.2024	STATE BANK OF INDIA VS SHRI BHAGWAN	SH KRISHAN KUMAR	9990577700	KRISHANKUMAR@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1041/2024	19.09.2024	SH. PRATINAV CHADHA VS RICHAS KAUSHIK	SH MAHARAJ SINGH DEDHA	9818408033	M.S.DEDHA@GMAIL.COM	11.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1039/2024	19.09.2024	NARESH BANSHAL VS RAJIV KUMAR	SH MADHAV KUMAR	9560366379	ADV MADHAV KUMAR@GMAIL.COM	17.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1047/2024	20.09.2024	KALPANA BHANDARI VS M/S ARIHANT ALUMINUM	SH AYUSH SHARMA	989909669	AYUSH@MSLAW IN.COM	19.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1069/2024	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA & ANR. VS KHATRI MEDICOSE.	SH SHIVENDRA PRATAP SINGH	995334364	SHIVENDRA@THEA CMECO.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM 1076/2024	28.09.20024	BHANU VERMA VS MCD & ANR.	SH SATYENDRA KUMAR SINGH	7811161525	SKSINGH116@GMAIL.COM	25.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 908/2024	04.09.2024	IDFC BANK LTD. VS ASHOK GAUTAM	MS KARUNA CHHATWAL	9810315334	JUSJURIS@GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 909/2024	04.09.2024	AXIS BANK LTD VS YASH DHIMAN	SH. AMARDEEP KR.	9871040589	INDOLEX LAW @GMAIL.COM	02.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 947/2024	09.09.2024	IDFC FIRST BANK LTD VS NISHANT SHARMA	MS KARUNA CHHATWAL	9810315334	JUSJURIS@GMAIL.COM	06.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1020/2024	19.09.20024	TATA CAPITAL LTD VS YOGENDER KR AGGARWAL	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1023/2024	19.09.20024	TATA CAPITAL LTD VS CHANDAN RAM KUMAR	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1021/2024	19.09.20024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	14.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1022/2024	19.09.2024	TATA CAPITAL LTD VS YOGESH KHARI	SH S.R.RANA	9953455007	SRANA2013,SR@GMAIL.COM	15.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	US 34	OMP COMM 83/2024	20.09.20024	M/S NELKON KITCHENWARE VS M/S GOYAL & GOEL STAINLESS STEELS & ANR	SH BHARAT GROVER	7827206251	SHANKARDASLEGAL@GMAIL.COM	20.09.32024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)COMM 1044/2024	23.09.2024	IDFC FIRST BANK LTD VS IRFAN BABU & ORS	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1066/2024	25.09.2024	IDFC BANK LTD. VS RAJU RAMASRE& ORS	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1082/2024	26.09.2024	IDFC BANK LTD. VS SUDHIR KUMAR	SH JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1101/2024	28.09.2024	D.C.B. BANK LTD. VS J.K.TRADING COPMANEY	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP(I)COMM 1102/2024	28.09.2024	D.C.B. BANK LTD. VS SAHAB SINGH	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM 1103/2024	28.09.2024	D.C.B. BANK LTD. VS RAM ROOP	SH ANISH BHOLA	9811452022	ANISHBHOLA17@GMAIL.COM	26.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX 399/2024	13.09.2024	ARC LOGISTICS VS UNION OF INDIA	ALOK MISHRA	8512893036	ADV.ALOKMISHRA@74GMAIL.COM	11.09.2024
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EX 416/2024	23.09.2024	DINESH SETHI VS MCD	DINESH SETHI	991005562	DINESHSETHI2000@YAHOO.COM	20.09.20024
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)941/2024	02.09.2024	BANK OF BARODA VS. SAROJ RANI	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	24.07.2024
			304	ARBITRATION	OMP I (COMM)886/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. RAJU GAURI SHANKAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	ARBITRATION	OMP I (COMM)885/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. KARISHMA SURENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	ARBITRATION	OMP I (COMM)884/2024	02.09.2024	IDFC FIRST BANK LIMITED VS. MANISH SAHNI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	RECOVERY	CS (COMM)950/2024	03.09.2024	HERO INVESTCORP PRIVATE LIMITED AND ANR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	28.08.2024
			304	RECOVERY	CS (COMM)952/2024	03.09.2024	RAM CHARAN BANSAL CONSTRUCTION PVT LTD VS. DELHI JAL BOARD AND ANR	SHIKHA GOEL	8287634805	SHIKHAGOEL166@GMAIL.COM	30.08.2024
			304	RECOVERY	CS (COMM)954/2024	04.09.2024	RAJ BALA AGGARWAL VS. RANJEET SAINI	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	31.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			304	RECOVERY	CS(COMM)955/2024	04.09.2024	CHHOTAY SAHIB ENTERPRISES VS MAYASHEEL RETAIL PVT LTD	SH. MUKESH KUMAR BHARDWAJ	9312254443	OFFICEOFBHARDWAJ@GMAIL.COM	28.08.2024
			304	EXECUTION	EX (COMM)379/2024	05.09.2024	MOHD MUYUNDDIN VS. SMT SUNITA DEVI	LAKSHAY KUMAR	7982545649	LAKSHAYK608@GMAIL.COM	21.08.2024
			304	MISCELLENOUS	MISC DJ/523/2024	05.09.2024	ANURAG MITTAL VS. SK INDUSTRIES PVT LTD	KUSHAGRA BANSAL	9999448797	KUSHAGRABANSAL@AKASSOCIATES.COM	21.08.2024
			304	ARBITRATION	OMP (I) (COMM)-933/2024	06.09.2024	HDFC BANK LTD. VS. SATENDERA SINGH BHADORIA	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
			304	ARBITRATION	OMP (I) (COMM)-934/2024	06.09.2024	HDFC BANK LTD. VS. ZEESHAN HILAL	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
			304	ARBITRATION	OMP (I) (COMM)-935/2024	06.09.2024	HDFC BANK LTD. VS. PANKAJ GARG	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04.09.2024
			304	RECOVERY	CS (COMM)-971/2024	06.09.2024	BIJAY KUMAR @ VIJAY KUMAR VS. KISHORE KUMAR	MS. AARTI SAH	8757004014	AARTISAHADVOCATE@GMAIL.COM	05.09.2024
			304	ARBITRATION	OMP I COMM/936/2024	07.09.2024	IDFC FIRST BANK LIMITED VS. SANOTSH KUMAR	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04.09.2024
			304	ARBITRATION	OMP I COMM/963/2024	11.09.2024	IDFC FIRST BANK LIMITED VS. VINAY KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	01.09.2024
			304	RECOVERY	CS (COMM)1000/2024	11.09.2024	J.N. GUPTA & CO VS. MANGLA HOISTS PVT LTD	ANIL KUMAR SINGH	9313579493	ADV.ANILSINGH88@GMAIL.COM	11.09.2024
			304	RECOVERY	CS (COMM)1001/2024	11.09.2024	CANARA BANK VS. DOLLI AND ANR	GUNJAN KUMAR	9313350568	GK@CGK.LEGAL.COM	11.09.2024
			304	MISCELLENOUS	MISC DJ/539/2024	12.09.2024	DILSHAD ALI VS. KISHORE ARORA	ABHINASH KUMAR	7982440790	ABI82KUMAR@GMAIL.COM	10.09.2024
			304	EXECUTION	EX (COMM)397/2024	13.09.2024	UMESH TYAGI VS MCD	AKHIL RANA	78387983832	ADV.AKHILRANA@GMAIL.COM	11.09.2024

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			304	EXECUTION	EX (COMM)398/2024	13.09.2024	UMESH TYAGI VS MCD	AKHIL RANA	78387983832	ADV.AKHILRANA@GMAIL.COM	11.09.2024
			304	ARBITRATION	OMP I COMM/991/2024	13.09.2024	IDFC FIRST BANK LIMITED VS PARVEEN BABURAM	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	11.09.2024
			304	ARBITRATION	OMP I COMM992/2024	13.09.2024	IDFC FIRST BANK LIMITED VS SUBHANSHU MANOJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			304	ARBITRATION	OMP I COMM/990/2024	13.09.2024	IDFC FIRST BANK LIMITED VS SANJEEV KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			304	ARBITRATION	OMP (I) (COMM)-1001/2024	18.09.2024	IDFC FIRST BANK LIMITED VS SUBO MANDAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			304	MISC. APPLICATION	MISC. DJ-547/2024	18.09.2024	CANARA BANK VS. JYOTI AHUJA	SH. ANIL KUMAR SINGH	9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	11.09.2024
			304	MISC. APPLICATION	MISC. DJ-548/2024	18.09.2024	CANARA BANK VS. ASHWANI AHUJA	SH. ANIL KUMAR SINGH	9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	11.09.2024
			304	EXECUTION	EX (COMM)411/2024	20.09.2024	HARI KISHAN GUPTA VS. JASVINDER SINGH	ROHIT SHARMA	9891373332	NA	05.09.2024
			304	ARBITRATION	OMP I COMM/1041/2024	23.09.2024	IDFC FIRST BANK LIMITED VS. AMIT KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024
			304	ARBITRATION	OMP I COMM/1042/2024	23.09.2024	IDFC FIRST BANK LIMITED VS. RADHEYSHYAM SINGH	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024
			304	RECOVERY	CS (COMM)-1058/2024	24.09.2024	BHATIA ELECTRICAL TRADERS VS. VIMAL TRANSFORMER CORPORATION	SH. NIPUN GUPTA	8130189121	LAW.NIPUN@GMAIL.COM	20.09.2024
			304	ARBITRATION	CS (COMM)1065/2024	25.09.2024	IDFC FIRST BANK LIMITED VS. BRIJESH PAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			304	ARBITRATION	CS (COMM)1064/2024	25.09.2024	IDFC FIRST BANK LIMITED VS. RAVI KANT GAUTAM	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024

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			304	ARBITRATION	MISC. DJ-563/2024	25.09.2024	MUKESH KUMAR VS AISH. AMIT NEGI TESTIFIED		8882817042	AMITNEGI832@GMAIL.COM	21.09.2024
			304	ARBITRATION	OMP I COMM/1081/2024	26.09.2024	IDFC FIRST BANK LIMITED VS. SUNIL SHARMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23.09.2024
			304	EXECUTION	EX (COMM)425/2024	26.09.2024	BHARATI BHAWAN PUBLISHERS VS. PRAVEEN SHARMA	NIKHIL TRIPATHI	9899836932	NIKHILTRIPATHI63@GMAIL.COM	23.09.2024
			304	RECOVERY	CS (COMM)1070/2024	27.09.2024	HAMDARD NATIONAL FOUNDATION INDIA AND ANR VS SENCARE LIFE SCIENCES PVT LTD AND ANR	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	23.09.2024
			304	RECOVERY	OMP I COMM/1095/2024	28.09.2024	IDFC FIRST BANK LIMITED VS. MAAN SINGH	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	23.09.2024
			304	RECOVERY	CS (COMM)1080/2024	30.09.2024	M/S ADOR WELDING LTD VS. BANSAL WELD PVT LTD	JAHANVI WORAH	9810183379	JAHANVI.W@GMAIL.COM	26.09.2024
			304	RECOVERY	OMP I (COMM)1113/2024	30.09.2024	AXIS BANK LTD VS. DIVI MADAAN	ANUPAM SINGH	9654926809	ANUPAMSINGH@GMAIL.COM	26.09.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/887/2024	02-09-2024	IDFC FIRST BANK LTD VS SACHIN MAHABIR SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			305	CIVIL	CS (COMM)/958/2024	04-09-2024	RAMDIN GUPTA PROP OF M/S NANDANI BOOK SHOP VS SH B TIWARI PARTNER PROPRIETOR OF M/S A H PUBLISHERS AND DISTRIBUTORS	VIKAS MISHRA(P),	9899265218	ADUVIKASH@GMAIL.COM	29-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			305	CIVIL	CS (COMM)/957/2024	04-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	02-09-2024
			305	ARBITRATION	OMP (I) (COMM)/904/2024	04-09-2024	AXIS BANK LTD VS PRATAP BEDI	DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	02-09-2024
			305	CIVIL	CS (COMM)/956/2024	04-09-2024	NARESH MANGAL VS MAHENDRA SHAW	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATE@SUDERNAIL.CONL	01-09-2024
			305	ARBITRATION	OMP (I) (COMM)/915/2024	05-09-2024	HDFC BANK LTD VS HUSSAIN ABBAS	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	04-09-2024
			305	ARBITRATION	OMP (I) (COMM)/938/2024	07-09-2024	HDFC BANK LTD VS KLD CREATION INFRASTRUCTURE PVT LTD	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	05-09-2024

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			305	CIVIL	CS (COMM)/985/2024	09-09-2024	SHRI GIANI RAM VS SHRI MANISH TANEJA	MOHD AZEEM(P),	9810794902	OM PRKASHMV@VAHO O.CO.IN	07-09-2024
			305	ARBITRATION	OMP (I) (COMM)/952/2024	09-09-2024	AXIS BANK LTD VS PARVINDER KUMAR	DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06-09-2024
			305	CIVIL	CS (COMM)/984/2024	09-09-2024	HARSH CLEAN DHAN VS BEMISALES	KAPIL KHER(P),	9891072729	ANILKHER@GMAIL .COM	06-09-2024
			305	EXECUTION	EXECUTION (COMM)/388/2024	10-09-2024	ASHOKA SWITCHGEAR PVT LTD VS DISTRIBUTION SYSTEM	RAJEEV KUMAR TEWARI(P),	9811231910	---	07-09-2024
			305	ARBITRATION	OMP (I) (COMM)/959/2024	10-09-2024	IDFC FIRST BANK LTD VS AMIT PAL	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	07-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/967/2024	11-09-2024	AXIS BANK LTD VS DUSHYANT KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	10-09-2024
			305	ARBITRATION	OMP (I) (COMM)/985/2024	12-09-2024	IDFC FIRST BANK LTD VS ROHTASH OMI	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			305	CIVIL	CS (COMM)/1011/2024	12-09-2024	PUNJAB NATIONAL BANK THROUGH AR MR ASHISH NARAYAN BRANCH MANAGER VS GB BOOKS THROUGH GAURAV BATRA (PROPRIETOR)	KARTIK ADHIKARI(P),	9210569832	CONSULTEXPERT99@GMAIL.COM	11-09-2024
			305	ARBITRATION	OMP (I) (COMM)/982/2024	12-09-2024	AXIS BANK LTD VS JASWINDER KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			305	CIVIL	CS (COMM)/1025/2024	18-09-2024	M/S SARDARI LAL AND COMPANY VS M/S SHANNON AND SHANNON	ANIL SETHI(P),	9811109342	ASETHIADVOCATE@YAHOO.COM	13-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/1019/2024	19-09-2024	IDFC FIRST BANK LTD VS DIVYA SIKANDER RAJPUT	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	17-09-2024
			305	MISC. APPLICATION	MISC DJ/551/2024	19-09-2024	VIMAL GOEL VS MUKESH SAINI	SANTOSH KUMAR(P),	9911033443	ADVSANTOSH.KUMAR1987@GMAIL.COM	12-09-2024
			305	CIVIL	CS (COMM)/1050/2024	21-09-2024	ANITA MITTAL VS SANTOSH MALHAN	JAYANT GARG(P),	9899474884	AMITG.ADVOCATE@GMAIL.COM	19-09-2024
			305	ARBITRATION	OMP (I) (COMM)/1034/2024	21-09-2024	IDFC FIRST BANK LTD VS ROHIT KUMAR	JOGINDER SUKHIJA(P),	9810315334	J USJU RIS@G 11NA II. C.oM.	19-09-2024
			305	ARBITRATION	OMP (I) (COMM)/1072/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS SANJAY SHYAM	RAHUL KASHYAP(P),	9205511796	LEXPACIFICO3@GMAIL.COM	24-09-2024

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			305	ARBITRATION	OMP (I) (COMM)/1073/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS RAJNISH KUMAR	RAHUL KASHYAP(P),	9205511796	LXPACIFICO3@GMAIL.COM	23-09-2024
			305	CIVIL	CS (COMM)/1067/2024	26-09-2024	SUBHASH CHAND ALIAS SUBASH CHAND VS RAHUL KUMAR	ANANT KUMAR HAJELAY(P),	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	25-09-2024
			305	ARBITRATION	OMP (I) (COMM)/984/2024	12-09-2024	AXIS BANK LTD VS SANJEEV CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	10-09-2024
			305	ARBITRATION	OMP (I) (COMM)/983/2024	12-09-2024	AXIS BANK LTD VS DEEPA LIS CHAUHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	11-09-2024
			305	EXECUTION	EXECUTION (COMM)/419/2024	24-09-2024	MS RAJDHANI PAPERS CONVERTORS VS M/S OLYMPIC CARDS LTD	SG S GANGWAR(P),	9717211123	GANGWAR@GSGANGWAR.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) (COMM)	928/2024	06.09.2024	IDFC FIRSTBANK LTD. VS. JATIN BALWAN		SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			410	OMP (I) (COMM)	929/2024	06.09.2024	IDFC FIRST BANK LTD. VS DILSHAD BAKSHI		SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			410	OMP (I) (COMM)	930/2024	06.09.2024	AXIS BANK LTD. VS. ROHIT BHATTI		AMRENDER KUMAR	9871040589	INDOLEXLAW@GMAIL.COM	02..09.2024
			410	OMP (I) (COMM)	931/2024	06.09.2024	HDFC BANK LTD. VS. TANIA DEY		SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	04.09.2024
			410	OMP (I) (COMM)	932/2024	06.09.2024	TATA CAPITAL LTD. VS. DHARAMRAJ CONTRACTS INDIA PVT. LTD.		SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	02.09.2024
			410	EX. (COMM.)	382/2024	07.09.2024	UNICORN DENMART LTD. VS. DR. B.R. AMBEDKAR INSTITUTE OF DENTAL SCIENCE AND HOSPITAL		MS. GUNJAN KUMAR	9313350568	ADVKUMAR@GMAIL.COM	06.09.2024
			410	CS (COMM.)	979/2024	09.09.2024	STATE BANK OF INDIA VS. M/S. LAXMI APPAREL		ASHOK KUMAR BAHL	9810019614	BAHL.ASSOCIATES1995@GMAIL.COM	04.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	944/2024	09.09.2024	HDFC BANK LTD. VS. TARUN NARCHAL			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	OMP (I) (COMM)	945/2024	09.09.2024	HDFC BANK LTD. VS. VIKAS PANWAR			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	OMP (I) (COMM)	946/2024	09.09.2024	HDFC BANK LTD. VS. RAHUL SHARMA			SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	05.09.2024
			410	EX. (COMM.)	383/2024	09.09.2024	M/S JVL STEEL PVT. LTD. VS. JAISH PRAKASH			SH. SAHIL			
			410	CS (COMM.)	990/2024	10.09.2024	M/S BINDAL MARKETING CO. VS. SMT. GURMEET KAUR			SUNIL MITTAL	9810513998	SUNILMITTAL37@GMAIL.COM	06.09.2024
			410	CS (COMM.)	995/2024	10.09.2024	VINI COSMETICS PVT. LTD. VS. GUPTA COSMETICS			SH. ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	07.09.2024
			410	OMP (I) (COMM)	964/2024	11.09.2024	IDFC			SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	965/2024	11.09.2024	IDFC FIRST BANK LTD. VS. BOBY DEOL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			410	EX. (COMM.)	392/2024	11.09.2024	M/S. LIVSMART HOSPITALITY PVT. LTD. VS. M/S. MARSS INFRASTRUCTURE	SH. AMARJEET SINGH SAHNI	9810047975	AMARJEETSAHNI@REDIFFMAIL.COM	07.09.2024
			410	CS (COMM.)	1008/2024	12.09.2024	VANI PRAKASHAN GROUP VS. SANMATI PYBLISHERS AND DISTRIBUTORS	SH. RITWIK PARIKH	9999320409	RITWIKOFF@OUTLOOK.COM	04.09.2024
			410	CS (COMM.)	1013/2024	12.09.2024	MOHINDER MOHAN SINGH VS. ZUBIN CHOPRA	SH. ANKIT GUPTA	9999568812	ANKKIT09@YAHOO.COM	11.09.2024
			410	CS (COMM.)	1021/2024	17.09.2024	DEEPAK KUMAR VS. MUNICIPAL CORPORATION OF DELHI AND ANR.	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	12.09.2024
			410	OMP (I) (COMM)	1008/2024	19.09.2024	IDFC FIRST BANK LTD. VS. KISHAN JAIPAL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	13.09.2024
			410	OMP (I) (COMM)	1009/2024	19.09.2024	IDFC FIRST BANK LTD. VS. VISHAL MADAN LAL	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	1010/2024	19.09.2024	IDFC FIRST BANK LTD. VS NARESH RAGHUVIR		SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	13.09.2024
			410	MISC DJ	556/2024	20.09.2024	M/S MITTAL FINSEC PVT. LTD. VS FIRASAT		LAVIKA GUPTA	9971170800	LAVIKAGUPTA2009@GMAIL.COM	17.09.2024
			410	CS (COMM.)	1045/2024	20.09.2024	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR		SH. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	17.09.2024
			410	OMP (I) (COMM)	1031/2024	20.09.2024	IDFC FIRST BANK LTD. VS PRABHA AJAY MANOCHA		SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			410	CS (COMM.)	1048/2024	21.09.2024	M/S RAM NIWAS GOEL VS. MCD		SH. AVINASH KUMAR TRIVEDI	9810104312	COMMISSIONER@MCD.NIC.IN	17.09.2024
			410	CS (COMM.)	1051/2024	21.09.2024	KANWAL KANT CHAGTI VS. YEST BANK LTD.		SH. ANKITT	9999568812	ANKKIT09@YAHOO.COM	19.09.2024
			410	OMP (I) (COMM)	1043/2024	23.09.2024	IDFC FIRST BANK LTD. VS TANMAY SHARMA		SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	EX. (COMM.)	415/2024	23.09.2024	STATE BANK OF INDIA VS SURESH CHAND ATTRI	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	20.09.2024
			410	OMP (I) (COMM)	1056/2024	24.09.2024	TATA CAPITAL LTD. VS. MS. OMITA INDUSTRIES LTD.	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	20.09.2024
			410	CS (COMM.)	1063/2024	25.09.2024	BHANU VERMA VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	23.09.2024
			410	CS (COMM.)	1066/2024	25.09.2024	M/S DAISY TISSUE INDIA VS. A.P. INDUSTRIES	SH. SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	23.09.2024
			410	OMP (I) (COMM)	1067/2024	25.09.2024	IDFC FIRST BANK LTD. VS. DINESH BABURAO KHANDARE	SH. JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			410	EX. (COMM.)	422/20024	25.09.2024	M/S. A.R. PAPER COMPANY VS. M/S OLYMPIC CARDS LTD.	SH. G.S. GANGWAR	9717211123	GANGWAR@GSGANGWAR.COM	21.09.2024
			410	CS (COMM.)	1071/2024	27.09.2024	UCO BANK VS. UJJAWAL SHARMA	SH. KAMLESH KUMAR TIWARI	9810019131	AD.KAMLESHTIWARIGMAIL.COM	25.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	OMP (I) (COMM)	1091/2024	27.09.2024	TATA CAPITAL LTD. VS. EVERGREEN INFRA SOLUTIONS AND ORS.	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	25.09.2024	
			410	OMP (I) (COMM)	1097/2024	28.09.2024	M/S IDFC FIRST BANK LTD. VS. JOHARIMAL SHIV CHARAN	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	24.09.2024	
			410	OMP (I) (COMM)	1098/2024	28.09.2024	M/S IDFC FIRST BANK LTD. VS. NANDU KAMAL	SH. RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	19.09.2024	
			410	CS (COMM.)	1081/2024	30.09.2024	INDER MOHAN KUKREJA VS. MOHD. HASHIM	SH. RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	26.09.2024	
			410	OMP (I) (COMM)	1115/2024	30.09.2024	DCB BANK LTD. MUSTAK KHAN	SH. ANISH BHOLA	9811452022	ANISH_BHOLA@YAHOO.COM	12.09.2024	
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 888/2024	02.09.2024	IDFC FIRST BANK LTD. VS. YOGESH GUPTA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024	
			COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 889/2024	02.09.2024	IDFC FIRST BANK LTD. VS. MANISH SOLANKI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 890/2024	02.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 78/2024	02.09.2024	OM PRAKASH YADAV VS SBI CARD AND PAYMENT SERVICE	VS	JAYADITA GUPTA	9719513045	NA	23.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I) (COMM) 901/2024	03.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	31.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 79/2024	04.09.2024	LUTHRA INDUSTRIES VS M/FLORIDA ELECTRICALS	VS	BHARAT MALHOTRA	9810239071	BHARATMAL2@GMAIL.COM	31.08.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 80/2024	05.09.2024	DELHI STATE CIVIL SUPPLIES CORP. VS SHIV SHAKTI ROADLINES	VS	GURPREET SINGH	9868220903	GURPREETSINGH767.04@GMAIL.COM	02.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 966/2024	11.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 976/2024	12.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 993/2024	13.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	11.09.2024
			COURT 302	ROOM	CIVIL SUIT	OMP (COMM) 82/2024	13.09.2024	KULVINDER SINGH VS BOMBAY MERCANTILE COOPERATIVE BANK LTD.	VS	AKSHAY BHATIA	9899098093	AKSHAY_BHATIA@93.YAHOO.CO.IN	12.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT 302	CIVIL SUIT	COUNTER CLAIM 43/2024	18.09.2024	GURU KIRPA FOOTWEAR VS LEAYAN GLOBAL PVT. LTD.	JAYANT KAUSHIK	9654376469	ADV.JAYANTKAUSHIK@GMAIL.COM	18.09.2024
			COURT 302	CIVIL SUIT	CS(COMM) 1024/2024	18.09.2024	MITTAL ENGINEERING WELDSAFE PVT. LTD. VS BSL KHURANA ENGINEERING SERVICE PVT. LTD.	GANKIT	9968068994		07.09.2024
			COURT 302	CIVIL SUIT	CS(COMM) 1034/2024	19.09.2024	M/S PERFECT PLASTIC VS M/S PIONEER POLYPLAST	KK SINGH	9810673660	ADVKKSSING@GMAIL.COM	09.08.2024
			COURT 302	CIVIL SUIT	OMP(I) COMM 1007/2024	19.09.2024	IDFC FIRST BANK LTD. VS VANDNA TYAGI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			COURT 302	CIVIL SUIT	OMP(I) COMM 1050/2024	23.09.2024	TATA CAPITAL LTD. VS SUNIL SEHRAWAT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	21.09.2024
			COURT 302	CIVIL SUIT	OMP(I) COMM 1068/2024	25.09.2024	IDFC FIRST BANK LTD. VS NARENDRA SINGH RAJPUT	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302	CIVIL SUIT	OMP(I) COMM 1069/2024	25.09.2024	IDFC FIRST BANK LTD. VS DEVENDRA RAWAL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302		OMP(I) COMM 1070/2024	25.09.2024	IDFC FIRST BANK LTD. VS PRINCE RAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			COURT 302		OMP(I) COMM 1071/2024	25.09.2024	IDFC FIRST BANK LTD. VS SUJIT SURAJ	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302		OMP(I) COMM 1083/2024	26.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1084/2024	26.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1085/2024	26.09.2024	IDFC FIRST BANK LTD.	VS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24.09.2024
					OMP(I) COMM 1107/2024	28.09.2024	DCB BANK LTD.	VS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27.09.2024
					CS(COMM) 1074/2024	28.09.2024	SUNDER LAL VS SUMIT KUMAR SHARMA		ROSHAN KUMAR	9990114882	QUONINTERNATIONAL@GMAIL.COM	26.09.2024
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM)944/24	02.09.2024	SANDEEP GUPTA VS MCD & ORS		SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	31.08.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/895/24	02.09.2024	IDFC BANK LTD VS NAJIM KHALID		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	29.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EXECUTION (COMM)/371/24	02.09.2024	ABDUL WAHAB KHAN VS MCD & ORS		MOHAMMAD ANAS	9818729629	MOHDANASAD@GMAIL.COM	27.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM 946/24	02.09.2024	M/S AN INTERNATIONAL VS M/S TRIMULA INDUSTRIES LTD		MOHD. ASLAM MANSOORI	9818729629	ASLAM.MANSOORI.ADV@GMAIL.COM	27.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM- 945/24	02.09.2024	VIMMY PROPRIETOR OF M/S KIRAN TEXTILES VS DEEPAK GUPTA	BALRAM SINGH	9873188641	BR984@GMAIL.COM	
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-953/24	03.09.2024	M/S AD BRASS EMPORIUM VS M/S RETAIL (HR)	DEEPAK JAIN	9810371683	DEEPAK.LAWOFFICE@YAHOO.COM	31.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-373/24	03.09.2024	PUNJAB NATIONAL BANK LTD VS M/S JR APPARELS	AVADHESH KUMAR SHAKYA	9810362626	AKSHAKYA01@GMAIL.COM	29.08.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM-906/24	04.09.2024	IDFC FIRST BANK LTD VS VIRENDER PAL	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	02.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/81/24	07.09.2024	SHADOWFAX TECHNOLOGIES PVT LTD VS M/S MEHAJ GODS TRANSPORTS CO.	SIMAR PAL SINGH	9811603963	SIMARSINGH94@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CSCOMM-977/24	07.09.2024	SBI VS JAI KISHAN DASS @ KRISHNA DASS	TIRATH LAL YADAV	9643228307	ADV.TIRATH@GMAIL.COM	05.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-978/24	07.09.2024	VICTORY AUTO AGENCIES PVT LTD VS KRUST INTERNATIONAL	ARUNAV TIWARI	9811373874	ADV.ARUNTIWARI@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/941/24	07.09.2024	HDFC BANK LTD VS MANISHA AKASH	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	06.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-982/24	09.09.2024	PROMOD JAIN VS MCD & ORS	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	05.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/954/24	10.09.2024	IDFC FIRST BANK LTD VS ROHIT KUMAR		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-386/24	10.09.2024	MCD VS M/S ASHIMA INFRASTRUCTURE PVT LTD		HIMANSHU	9311524656	AIMHIMANSHU20@GMAIL.COM	08.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/970/24	11.09.2024	IDFC BANK LTD VS MANU VERMA		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-393/24	11.09.2024	UMESH TYAGI VS MCD		AKHIL RANA	7838798382	ADV.AKHILRANA@GMAIL.COM	08.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/987/24	12.09.2024	AXIS BANK LTD VS SACHIN BHADANA		SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	07.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/986/24	12.09.2024	IDFC FIRST BANK LTD VS SONU BALKARAN		JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-1012/24	12.09.2024	PUNJAB NATIONAL BANK LVS VV ENTERPRISES		KARTIK ADHIKARI	8860508611	CONSULTEPERT@GMAIL.COM	11.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM-1023/24	17.09.2024	LV INTERNATIONAL VS RAJSHREE HATCHERY FED LTD		KALAS CHHABRA	959999277	CHHABRA.ASSOCIATES288@GMAIL.COM	11.09.2024
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	AND OMP (I) COMM/1005/24	18.09.2024	TATA CAPITAL LTD VS ISMAIL KHAN		ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	14.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1026/24	19.09.2024	IDFC BANK LTD VS PUSHPENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	17.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-409/24	19.09.2024	CHARMING PRINTING AND GRPAHIC LTD VS RAVINDER GOYAL	HEMANT GUPTA	9811085066	VAKILHRA@HOTMAIL.COM	12.09.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CSCOMM-1046/24	20.09.2024	SHRI AISHWARYA FOOD INDUSTRIES LTD VS AISHWARYA AGRIPROCESSOR PVT LTD	HIMANSHU DEORA	9717681363	IPTTEAM@KSANDJ.COM	18.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-413/24	20.09.2024	VISNU KUMAR GUPTA VS ANUJ GOEL	PUNIT JAIN	9810024729	N.A	19.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CSCOMM-1052/24	23.09.2024	STAR BIOMED LTD VS DIKSHIT DIAGNOSIT CENTRE	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	19.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1045/24	23.09.2024	IDFC BANK VS YOGESH MAKUNDRAM	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20.09.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS COMM- 1065/24	25.09.2024	VIKAS VERMA VS MCD	SATYEDERA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	23.09.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX COMM-385/24	10.09.2024	LEVIS STRAUSS AND CO. VS ARUN KUMAR	SHRAVAN BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	07.09.2024
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (I) COMM/1000/24	17.09.2024	AXIS BANK LTD VS INDER JEET	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308 EXTENSION BLOCK THC	MISC APPLICATION	MISC DJ/555/24	19.09.2024	NITIN ARORA VS DINESH GUPTA			AMIT SHARMA	9711140436	AMITLEGA86@GMAIL.COM	09.08.2024
			308 EXTENSION BLOCK THC	PROTECTION OF CIVIL RIGHTS ACT	CS COMM-1064/24	25.09.2024	RAJ SAHIB LAXMI NARAIN CHARITABLE TRUST AND ORS VS MS NEELAM KUMAR			SOUMIL GONSALVES	989105188	ANKUR.MAHINDRO@KRED-JUSE.IN	23.09.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/902/2024	03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS IMAM MIYA			RAHUL KASHYAP(P),	9205511796	LEXPACIFI03@GMAIL.COM	02.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/903/2024	03-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS AMIT LAKSHMAN			RAHUL KASHYAP(P),	9205511796	LEXPACIFI03@GMAIL.COM	02.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/377/2024	04-09-2024	MAPLE PRESS PVT LTD VS USHA RANI JAIN			VIKRANT PACHNANDA(P),	9871138313	VIKRANT.PACHNANDA@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/907/2024	04-09-2024	M/S B D CREDITS LTD VS AMIT			DEEPAK YADAV(P),	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/919/2024	05-09-2024	HDFC BANK LTD VS DILIP YADAV			ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	03.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/380/2024	06-09-2024	UMESH TYAGI VS MUNICIPAL CORPORATION OF DELHI			AKHIL RANA(P),	7838798382	ADV.AKHILRANA@GMAIL.COM	05.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/939/2024	07-09-2024	HDFC BANK LTD VS NITIN TYAGI			ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/949/2024	09-09-2024	IDFC FIRST BANK LTD VS RAHUL AWDESH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/948/2024	09-09-2024	AXIS BANK LTD VS FARHAN ALAM	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/960/2024	10-09-2024	IDFC FIRST BANK LTD VS ARIF KHAN	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/389/2024	10-09-2024	RAJAN INDUSTRIES VS DELHI WATCH MARKITING PVT LTD	UMESH KUMAR(P),	8527745375	ABHISHEKKHARI888@GMAIL.COM	09.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/968/2024	11-09-2024	IDFC FIRST BANK LTD VS LAVKUSH SHYAM	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/988/2024	12-09-2024	IDFC FIRST BANK LTD VS PARVESH DABAS	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	11.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/996/2024	13-09-2024	AXIS BANK LTD VS SUNITA DEVI	DHEERAJ(P),	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/402/2024	13-09-2024	RAJESH TRIPATHI VS MS JCT LIMITED	SURESH CHAND SINGHAL(P),	9810061558	SCSINGHAL@REDIFFMAIL.COM	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1031/2024	18-09-2024	RAKESH GUPTA VS JAPSIN JACOBI WIRE DRAWING PRIVATE LIMITED	ARAV KAPOOR(P),	9899426326	ARAVKAPOOR@OUTLOOK.COM	17.09.2024

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			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1006/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER 5816	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1030/2024	19-09-2024	M/S VIJAY CONSTRUCTION VS M/S KHUKHRAIN BUILDERS LRS SHARMA (JV)	AMIT KUMAR(P),	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	18.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1054/2024	23-09-2024	THE JAMMU AND KASHMIR BANK LTD VS BHARAT SINGH	ROHIT SINGHA(P),		HOTSERVELEGAL@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1049/2024	23-09-2024	IDFC FIRST BANK LTD VS MAHESH PAL	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1055/2024	23-09-2024	RAJEEV MITTAL VS ARTI JAISWAL	NEELAM MALIK(P),	7303296156	NEELAM.MALIK8512@GMAIL.COM	21.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1062/2024	24-09-2024	SH JATIN GUPTA VS M/S NAVIDH ENTERPRISES PVT LTD	GURMIT SINGH HANS(P),	9810209575		23.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1079/2024	25-09-2024	M/S IDFC FIRST BANK LIMITED VS YOGESH KATARIA	RAHUL KASHYAP(P),	9205511796	LEXPACIFIO3@GMAIL.COM	24.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1087/2024	26-09-2024	IDFC FIRST BANK LTD VS DEEKSHA ROAD LINES	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	25.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/426/2024	26-09-2024	AS TEXTILE VS M/S LAKHARA ENTERPRISES	SYED AJMAL HASAN(P),	9210470402	HASSANN176@GMAIL.COM	25.09.2024

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1073/2024	28-09-2024	VARUNA VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9069075551	SKSINGH116@GMAIL.COM	27.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/1078/2024	30-09-2024	JAIR NETWORK SERVICES PRIVATE LIMITED VS MULTIFACTOR LIMITED LIABILITY PARTNERSHIP	ANKUR SINGHAL(P),	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM)/1112/2024	30-09-2024	AXIS BANK LTD VS HITESH SHARMA	ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/384/2024	09-09-2024	TARUN CREATION VS M/S KAPOOR BROTHERS AND ORS	MANISH CHAUHAN	9811761046		07.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC. DJ.545/2024	13-09-2024	PUNJAB NATIONAL BANK VS DEEPIKA TRIPATHI	NITIN GARG	9958986363	INFO@KNOWLEX.IN	12.09.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	EXECUTION (COMM)/427/2024	27-09-2024	SANT RAM NIKKA MAL VS RAJ KUMAR MALHOTRA PROPRIETOR RAJ SANITARY AND PAINTS	ARUN MEHTA	9811019124	ADVMEHTA@GMAIL.COM	26.09.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/949/2024	02-09-2024	ASHOK KHANNA VS BHAWARILAL SURENDRA SHYAL	RAKESH KUMAR	971177100	RAKESH.ADVOCATE18@GMAIL.COM	31-08-2024
			307	CIVIL	OMP (I) (COMM)/894/2024	02-09-2024	IDFC FIRST BANK LTD VS HEMANT KUMAR VERMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			307	CIVIL	OMP (I) (COMM)/892/2024	02-09-2024	IDFC FIRST BANK LTD VS ANKIT CHOUDHARY	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024

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			307	CIVIL	OMP (I) (COMM)/893/2024	02-09-2024	IDFC FIRST BANK LTD VS IRSHAD KHAN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30-08-2024
			307	CIVIL	CS (COMM)/951/2024	03-09-2024	M/S HMS ENTERPRISES VS M/S INDIAN PLASTIC INDUSTRIES	BADAL DWIVEDI	9811028674	DWIVEDI63.KMD@GMAIL.COM	02-09-2024
			307	CIVIL	CS (COMM)/960/2024	04-09-2024	M/S CAPITAL METALS THROUGH AUTHORIZED PARTNER DINESH BAFNA VS MRS MEDHA JAIN	DILIP SINGH	981011105	OFFICE.DILIPSINGH@GMAIL.COM	03-09-2024
			307	CIVIL	EXECUTION (COMM)/376/2024	04-09-2024	DINESH SHARMA VS NEELAM MADAN	RAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	03-09-2024
			307	CIVIL	OMP (I) (COMM)/905/2024	04-09-2024	AXIS BANK LTD VS ALKA VERMA	AMRENDRA KUMAR	9871040589	INDOLEXLAW@GMAIL.COM	03-09-2024
			307	CIVIL	OMP (I) (COMM)/914/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED 7313	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	03-09-2024
			307	CIVIL	CS (COMM)/964/2024	05-09-2024	STATE BANK OF INDIA VS MRS KAVITA K	KUNAL MALIK	7503444555	ADVKUNALMALIK@GMAIL.COM	04-09-2024
			307	CIVIL	OMP (I) (COMM)/916/2024	05-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS J S SOLAR AND BATTERIES	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04-09-2024
			307	CIVIL	OMP (I) (COMM)/917/2024	05-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS SHAILESH MANJHI	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	04-09-2024

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			307	CIVIL	OMP (I) (COMM)/913/2024	05-09-2024	HDFC BANK LTD VS SARABJEET SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			307	CIVIL	EXECUTION (COMM)/381/2024	06-09-2024	MANOJ KUMAR VS ASHISH BANSAL	AMIT KUMAR	9810734421	N.A.	04-09-2024
			307	CIVIL	OMP (I) (COMM)/937/2024	07-09-2024	HDFC BANK LTD VS NESBA HEALTHCARE PRIVATE LIMITED	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	06-09-2024
			307	CIVIL	OMP (I) (COMM)/955/2024	10-09-2024	IDFC FIRST BANK LTD VS SHITANSHU KRISHAN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	EXECUTION (COMM)/387/2024	10-09-2024	EZYLOAD NETWORKS PVT LTD VS JOGINDER MAWAR	BINAY KUMAR PATRA	9958225381	ADVOCATEBINAYPATRA@GMAIL.COM	05-09-2024
			307	CIVIL	OMP (I) (COMM)/957/2024	10-09-2024	IDFC FIRST BANK LTD VS TANYA DANG	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	OMP (I) (COMM)/956/2024	10-09-2024	IDFC FIRST BANK LTD VS SOHIL MEHARDEEN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024
			307	CIVIL	CS (COMM)/991/2024	10-09-2024	BANK OF INDIA VS M/S XL PRINT SOLUTIONS THROUGH ITS PROPRIETOR	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	07-09-2024
			307	CIVIL	OMP (I) (COMM)/958/2024	10-09-2024	IDFC FIRST BANK LTD VS PRABHUNATH MURLI	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	07-09-2024

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			307	CIVIL	OMP (I) (COMM.)/977/2024	12-09-2024	AXIS BANK LTD. VS. MUSTKEEM	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	11-09-2024
			307	CIVIL	OMP (I) (COMM.)/978/2024	12-09-2024	AXIS BANK LTD. VS. RAMRAJ GREWAL	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	11-09-2024
			307	CIVIL	OMP (I) (COMM.)/979/2024	12-09-2024	AXIS BANK LTD. VS. TABASSUM KHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	11-09-2024
			307	CIVIL	CS (COMM)/1015/2024	13-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMA IL.COM	12-09-2024
			307	CIVIL	OMP (I) (COMM.)/998/2024	17-09-2024	AXIS BANK LTD VS ARYAN AGGARWAL	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	12-09-2024
			307	CIVIL	OMP (I) (COMM)/1004/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER ANR	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14-09-2024
			307	CIVIL	OMP (I) (COMM)/1011/2024	19-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR SHARMA	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL. COM	17-09-2024
			307	CIVIL	CS (COMM)/1036/2024	19-09-2024	PUMA SE VS DEVINDER	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PA MSLEGAL.COM	17-09-2024
			307	CIVIL	CS (COMM)/1035/2024	19-09-2024	PUMA SE VS SACHIN SHEOKAND	PRACHI GUPTA	9911703098	PRACHI.GUPTA@PA MSLEGAL.COM	17-09-2024

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			307	CIVIL	EXECUTION (COMM)/412/2024	20-09-2024	M/S KANHA TRADING COMPANY VS M/S ARJUN ELECTRONICS INDIA	RAM GOPAL SHARMA	9953700748	ADVOCATERAMGOPAL1991@GMAIL.COM	18-09-2024
			307	CIVIL	OMP (I) (COMM)/1033/2024	21-09-2024	IDFC FIRST BANK LTD VS RAJESH KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			307	CIVIL	CS (COMM)/1057/2024	23-09-2024	M/S THE MAGIC TOUCH EVENTS VS DELHI POLICE THROUGH ITS DEPUTY COMMISSIONER OF POLICE (PROV N LOGISTICS)	MANOJ KHATRI	9212010299	ADVOCATEM.KHATRI@GMAIL.COM	20-09-2024
			307	CIVIL	EXECUTION (COMM)/418/2024	23-09-2024	TATA CAPITAL LIMITED VS M/S SOLITAIRE AUTOMOTIVE AND SAHAI	SAVYASACHI K SAHAI	9910081428	SAVYASACHI.SAHAI@GMAIL.COM	20-09-2024
			307	CIVIL	OMP (I) (COMM)/1052/2024	23-09-2024	IDFC FIRST BANK LTD VS SAJJAD HUSSAIN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20-09-2024
			307	CIVIL	OMP (I) (COMM.)/1051/2024	23-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER 5812	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19-09-2024
			307	CIVIL	OMP (COMM.)/1055/2024	(I) 24-09-2024	IDFC FIRST BANK LTD VS MUKESH SATISH	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			307	CIVIL	CS (COMM)/905/2024	24-09-2024	VIKAS VERMA VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	23-09-2024
			307	CIVIL	OMP (COMM.)/1076/2024	(I) 25-09-2024	M/S IDFC FIRST BANK LIMITED VS VAIBHAV ANAND	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	23-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	CIVIL	OMP (COMM.)/86/2024	25-09-2024	NINE PROJECTS PVT LTD VS ALPHA PACIFIC SYSTEMS PVT LTD			VIVEK KUMAR	9810135979	VIVEKKUMARADV@YAHOO.CO.IN	23-09-2024
			307	CIVIL	CS (COMM)/905/2024	26-09-2024	ASHOK MITTAL VS M/S HARI TRAVELS INDIA			AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	25-09-2024
			307	CIVIL	OMP (COMM.)/88/2024	27-09-2024	KESHAV LAL DUA VS DIVYASHAKTI ASSOCIATES PVT LTD			MANISH GANDHI	9899778389	MANISHGANDHI11@GMAIL.COM	25-09-2024
			307	CIVIL	EXECUTION (COMM.)/428/2024	27-09-2024	RAJASTHAN MARBLES VS R KRAJESH TYAGI			RAJESH TYAGI	9811024249	TYAGI_RAJESH@HOTMAIL.COM	26-09-2024
			307	CIVIL	CS (COMM)/1072/2024	28-09-2024	VARUNA VERMA VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	27-09-2024
			307	CIVIL	OMP (COMM.)/1099/2024	(I) 28-09-2024	DCB BANK LTD VS JASVEER M			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-09-2024
			307	CIVIL	OMP (COMM.)/1100/2024	(I) 28-09-2024	DCB BANK LTD VS BHAG SINGH			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	27-09-2024
			307	CIVIL	OMP (I) (COMM.)/1114/2024	30-09-2024	AXIS BANK LTD VS PRINCE			ANUPAM SINGH	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM) /962/2024	04-09-2024	SYNMEDICS LAB VS SANATRA HEALTH CARE			SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	02-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	EX (COMM)	EX (COMM)/378/2024	04-09-2024	SITA DEVI VS. M/S SHIV SHANKAR TRADING CO.			DEEPAK RAO	9250985371	DEEPAKRAOADVOCATE@GMAIL.COM	02-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/968/2024	05-09-2024	PUNJAB NATIONAL BANK VS JAITEK HANDLOOM THROUGH PROPRIETOR SANJAY KUMAR			VISHWAS RANJAN KUMAR	9811136731	VISHWARANJAN71@YAHOO.COM	03-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/926/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED AND ORS			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	02-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/924/2024	05-09-2024	HDFC BANK LTD VS MANOJ KUMAR			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/925/2024	05-09-2024	HDFC BANK LTD VS DESHRAJ SINGH			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	04-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/943/2024	07-09-2024	HDFC BANK LTD VS KULDEEP SHARMA			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/987/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR			PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/981/2024	09-09-2024	LEVI STRAUSS AND COMPANY VS ASHOK KUMAR			PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	05-09-2024
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM)/953/2024	09-09-2024	IDFC FIRST BANK LTD VS SUMIT BHATI			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/988/2024	09-09-2024	M/S AMEREX PVT LTD VS M/S R G INDUSTRIES AND ORS			RAJESH BHATIA	9811331125	RBHATIA_ADVOCATE@YAHOO.CO.IN	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/996/2024	10-09-2024	M/S ANU RATAN TEXTILES PVT LTD VS M/S SAI DESIGN INTERNATIONAL			IMRAN KHAN	9212786141	IKBURNEY24@GMAIL.COM	29-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/999/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS GAURAV BHARDWAJ			GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	01-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/997/2024	10-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS MAMTA BHARDWAJ AND ORS			GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	01-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1007/2024	11-09-2024	M/S VSON CREATIONS PVT LTD VS M/S RAJ KUMAR APPARELS PVT LTD AND ANR			ASHISH GUPTA ANEESH SHARMA	9811828628 9811828628	ANEESH197SHARMA@GMAIL.COM	07-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1006/2024	11-09-2024	ATUL GARG VS M/S KUBERA SOLUTIONS PVT LTD			RAHUL SHARMA	9315656701	LEGALCOMFORT@REDIFFMAIL.COM	07-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/975/2024	11-09-2024	IDFC FIRST BANK LTD VS NIVESH KUMAR			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	09-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/989/2024	12-09-2024	IDFC FIRST BANK LTD VS SURAJ JOGINDER AND ORS			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1014/2024	12-09-2024	M/S MACSTAR MACHINE TOOLS PVT LTD VS M/S PIYUSH HARDWARE			SOM SARAN GUPTA	9811669401	SARANOMGUPTA@GMAIL.COM	10-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/997/2024	13-09-2024	AXIS BANK LTD VS JAHID	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	23-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1018/2024	13-09-2024	VAISHNO WIRE PVT LTD VS GUPTA INFRASTRUCTURE LTD	NEERAJ POWERGUPTA	9811267045	INFO@JUSLAWOFFICES.COM	03-09-2024
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM)/404/2024	13-09-2024	M/S SQUARE PAPER THROUGH ITS PROPRIETOR AKSHAY SAINI VS NADEEM KHAN @ KHAN JAVED KHAN	MAYANK SARIN	8377040771	MAYANKSARIN49@GMAIL.COM	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1019/2024	13-09-2024	M/S RA SPICES LLP VS M/S VM ENTERPRISES	ANUBHAV BHASIN	9971090069	ANUBHAVBHASIN8@GMAIL.COM	12-09-2024
			COURT ROOM 310	EX (COMM)	EX (COMM)/403/2024	13-09-2024	NEHA KALRA VS VINOD ARORA	S.B. PANDEY	9313780408	SBPANDEY76@YAHOO.COM	31-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1017/2024	19-09-2024	IDFC FIRST BANK LIMITED VS ROBIN KUMAR	RAHUL KASHYAP	9205511796	LEEXPACIFIC03@GMAIL.COM	06-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1044/2024	19-09-2024	PRAMOD DASS KHANNA PROP OF M/S SPA NIPUN INTERNATIONAL VS M/S ALPHA TOYO LTD	ANMOL KAPUR	9811166800	KAPURASSOCIATES235@GMAIL.COM	10-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1043/2024	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD VS M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	YOGENDRA GAUTAM	9810668042 8287177965	YOGENDRAGAUTAM.LEGAL@GMAIL.COM	13-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1040/2024	21-09-2024	IDFC FIRST BANK LTD VS RAJESH SHIV	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	19-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1054/2024	23-09-2024	IDFC FIRST BANK LTD VS KRISHN KUMAR AND ORS			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	20-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1063/2024	24-09-2024	IDFC FIRST BANK LTD VS RAHUL KUMAR AND ORS			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1080/2024	25-09-2024	IDFC FIRST BANK LTD VS DINESH KUMAR			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1089/2024	26-09-2024	IDFC FIRST BANK LTD VS MANOJ KUMAR MISHRA AND ORS			JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	24-09-2024
			COURT ROOM 310	OMP (COMM)	OMP (COMM)/87/2024	26-09-2024	KIRAN INFRA ENGINEERS LIMITED VS NORTHERN RAILWAYS			ANKUR GARG	9971420555	-	24-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1088/2024	26-09-2024	TATA CAPITAL LTD VS EXPERIVA ENGINEERING PRIVATE LIMITED AND ANR			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	25-09-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD VS ZETWERK MANUFACTURING SG PVT LTD			RAJAN MISHRA	9811733204	ADVRAJAN1995@GMAIL.COM	18-09-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/1110/2024	28-09-2024	DCB BANK LTD VS BEEKENDRA TOMAR			ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26-09-2024
			COURT ROOM 310	OMP (COMM)	OMP (COMM)/89/2024	30-09-2024	DEEPAK BHAGWANI VS M/S SUPREME TEXFEB			SAMIT BHALLA	9811081990	AMITBHALLA.ADV@GMAIL.COM	27-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	OMP (I) COMM	897/2024	02.09.2024	IDFC BANK V/S RIHAN KAMRUDDEEN	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			401	OMP (I) COMM	899/2024	02.09.2024	IDFC BANK V/S RANJAN KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	30.08.2024
			401	OMP (I) COMM	898/2024	02.09.2024	HDFC BANK V/S SONU CHAUDHARY	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	03.09.2024
			401	CS COMM	961/2024	04.09.2024	M/S SRI NARAYAN MERCANTILES PVT LTD V/S MITCO MARBLE & GRANITE P. LTD	MANU MINOCHA	9810226947	ZESTLAW438@GMAIL.COM	06.09.2024
			401	OMP (I) COMM	950/2024	09.09.2024	IDFC BANK V/S ALAM KHALIL	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	22.08.2024
			401	CS COMM	994/2024	10.09.2024	M/S PATANJALI PARIVAHAN LTD V/S M/S SPG CONSUMER PRODUCT PVT. LTD & ORS	SHYAM KUMAR	9999154100	SHYAMKUMAR@ALTINDIALEGAL.COM	06.09.2024
			401	MISC. DJ 533/2024	533/2024	10.09.2024	HEMANT GUPTA V/S UNION OF INDIA	PAYAL GUPTA		JURIS@HEMANTGUPA.IN	09.09.2024
			401	OMP (I) COMM	969/2024	11.09.2024	IDFC BANK V/S RELY ALLIANCES P LTD & ORS	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	06.07.2024
			401	OMP (I) COMM	980/2024	12.09.2024	HDFC BANK V/S ASHEESH SHARMA & ANR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	07.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	EX COMM	396/2024	12.09.2024	M/S ADROIT TRADING NUTS PH LTD V/S M/S SEWA NANDS RAVINDER KUMAR & CO. & ORS	HARINDERA SINGH	9717822673		06.09.2024
			401	OMP (I) COMM	994/2024	13.09.2024	AXIS BANK V/S DEEPALI CHAUHAN	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	09.09.2024
			401	OMP (I) COMM	1003/2024	18.09.2024	IDFC BANK V/S RAVINDRA GAUR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL.COM	16.09.2024
			401	CS COMM	1028/2024	18.09.2024	LEVI STRAUSS & CO. V/S ASHOK KUMAR	SHRAVAN KR. BANSAL	96201970125	RISHI@UNITEDANDUNITED.COM	11.09.2024
			401	CS COMM	1026/2024	18.09.2024	VINEET JAIN V/S QUIRKY BEVERAGES PVT LTD	SANJEEV SINGH	9811129304	SANJEEV.SINGH@SINGHAASSOCIATES.COM	10.09.2024
			401	CS COMM	1049/2024	21.09.2024	RISHABH GLOBAL INDUSTRIES PVT LTD V/S SUPER MARCHE 37 TRADERS P LTD	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	11.09.2024
			401	CS COMM	1022/24	17.09.2024	ATS REALTY PVT LTD V/S IAS WEALTH PVT LTD	S.M. ANSARI	9011-41802255	SMANSARI@KNM.IN	12.09.2024
			401	OMP (I) COMM	1012/2024	19.09.2024	AXIS BANK V/S NKB FARMTECHS PVT LTD	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	12.09.2024
			401	OMP (I) COMM	1013/2024	19.09.2024	AXIS BANK V/S JYOTI	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP (I) COMM	1014/2024	19.09.2024	AXIS BANK V/S HEENA	SUNITA SINGH	9871040589	INDOLEXLAW@GM AIL.COM	18.09.2024
			401	OMP (I) COMM	1032/2024	20.09.2024	IDFC FIRST BANK V/S DEEPAK HANSRAJ	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	19.09.2024
			401	OMP (I) COMM	1039/2024	21.09.2024	IDFC FIRST BANK V/S MAHENDER KUMAR	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL. COM	23.09.2024
			401	CONTEMPT PETITION	18/2024	23.09.2024	SHYAM LAL ARORA V/S BOORAM COSMETICS	MANISH SINGHAL	9811529112	ADV.MANISHSINGH AL@GMAIL.COM	23.09.24
			401	CONTEMPT PETITION	19/2024	23.09.2024	DABUR INDIA PVT. LTD V/S ZIMALAYA DRUGS PVT. LTD				19.09.2024
			401	OMP (I) COMM	1053/2024	23.09.2024	TATA CAPITAL LTD V/S PAWAN KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	21.09.2024
			401	OMP (I) COMM	1062/2024	24.09.2024	IDFC FIRST BANK V/S BHAVYA ENTERPRISES	JOGINDER SUKHIJA	9810315334	JUSJURIS@GMAIL. COM	12.09.2024
			401	EX COMM	424/2024	25.09.2024	PAWAN CHOTIA V/S SPACO BREWS INDIA PVT LTD	VARUN JAIN	9871340160		23.09.2024
			401	OMP (I) COMM	1093/2024	27.09.2024	IDFC FIRST BANK V/S SHYAM SUNDER	RAHUL KASHYAP	9205511796	LEXPACIFIC03@GM AIL.COM	23.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP (I) COMM	1094/2024	27.09.2024	AXIS BANK V/S BHIM RAJ			SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	02.09.2024
			401	OMP (I) COMM	910/2024	05.09.2024	IDFC FIRST BANK LTD V/S BHURAVRAR			RAHUL KASHYAP	9205511796	LEXPACIFIC03@GMAIL.COM	08.09.2024
			401	CS COMM	1032/2024	18.09.2024	M/S CAPITAL PLASTIC HOUSE V/S M/S PIONEER POLYPLAST			K.K. SINGH	9810673660	ADVKKKSINGH@GMAIL.COM	11.09.2024
			401	CS COMM	1033/2024	18.09.2024				NAVEEN BHARDWAJ	9911551199		26.09.2024
			401	OMP (I) COMM	1106/2024	28.09.2024	DCB BANK LTD V/S RAM KUMAR			ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.09.2024
			401	EX COMM	400/2024	13.09.2024	SBFC FINANCE LTD V/S BIJENDER KUMAR			DEEPANKUR SONDHI	9999925860	DEEPPANKUR@SONDHIPANRTERS.COM	07.09.2024
			401	EX COMM	385/2024	10.09.2024	LEVIS STRAUSS & ORS V/S ARUN KUMAR N.& ORS			SHRAVAN KR. BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	09.09.2024
			401	CS COMM	992/2024	10.09.2024	PUNJAB NATIONAL BANK V/S IQRA SAMAR			MOHIT RAJ	8800792205	MOHITRAJAADVOCATE@GMAIL.COM	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL	CS (COMM)/948/2024	02-09-2024	NADEEM KHAN VS MOHD ASLAM			ANSHU MAHAJAN(P),	9811165656	ANSHVIKLAW(ZT)GMAIL.COM	30-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	EXECUTION	EXECUTION (COMM)/372/2024	02-09-2024	M/S PRIME ENGINEERING COE THROUGH ITS PROPRIETOR SH	TEJ PRATAP(P),		8750116605	TEJPRATAP14@GMAIL.COM		28-08-2024
			402	ARBITRATION	OMP (I) (COMM)/911/2024	05-09-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE RAJ KUMAR VS PAPPU NANAKCHAND	RAHUL KASHYAP(P),		9205511796	LEXPACIFIC03@GMAIL.COM		02-09-2024
			402	CIVIL	CS (COMM)/967/2024	05-09-2024	NEPZPACK VS PRIMUS	KUNAL YADAV(P),		8743904246	CH.AAKASH86@GMAIL.COM		04-09-2024
			402	ARBITRATION	OMP (I) (COMM)/923/2024	05-09-2024	TATA CAPITAL LTD VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED 7311	ANISH BHOLA(P),		9811452022	ANSH BHOLA17@YAHOO.COM		02-09-2024
			402	CIVIL	CS (COMM)/980/2024	09-09-2024	MUKESH GOEL VS MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI(P),		9871441764	AKTRIVEDI@GMAIL.COM		02-09-2024
			402	CIVIL	CS (COMM)/983/2024	09-09-2024	M/S CHAWLA TRADERS VS MOHAMMAD SHAHZAD	CHIRAG KHURANA(P),		8587876969	ADVKHURANA.CHIRAG@FEUMALL.COM		05-09-2024
			402	EXECUTION	EXECUTION (COMM)/390/2024	10-09-2024	MUNICIPAL CORPORATION OF DELHI VS MS ASHIMA INFRASTRUCTURE PVT LTD	SAHIL AERON(P),		9910007125	INDIAAERONS@GMAIL.COM		08-09-2024
			402	ARBITRATION	OMP (I) (COMM)/962/2024	10-09-2024	HDFC BANK LTD VS ABHISHEK CHAUDHARY	ANISH BHOLA(P),		9811452022	ANSH BHOLA17@YAHOO.COM		05-09-2024
			402	CIVIL	CS (COMM)/998/2024	10-09-2024	M/S ARIHANT INSULATION HOUSE VS SACHIN JAIN	ABHISHEK JAIN(P),		9999570000	ABHISHEK@SNCOMPANY.IN		06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	EXECUTION	EXECUTION (COMM)/391/2024	10-09-2024	ADARSH MODI VS SURAJ VERMA			MUKESH KUMAR(P),	9810682372	SHEKHAWATILEGAL@YAHOO.IN	06-09-2024
			402	CIVIL	CS (COMM)/1003/2024	11-09-2024	AMIT TANWAR VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/972/2024	11-09-2024	IDFC FIRST BANK LTD VS DILEEP KUMAR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	09-09-2024
			402	EXECUTION	EXECUTION (COMM)/394/2024	12-09-2024	PUNJAB NATIONAL BANK VS SADANAND INDUSTRY			ANSHUMAN SRIVASTAVA(P),	9900-12642	SRI.ANSHU83@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/981/2024	12-09-2024	IDFC FIRST BANK LTD VS EVRA ENERGY INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	10-09-2024
			402	ARBITRATION	OMP (I) (COMM)/999/2024	17-09-2024	AXIS BANK LTD VS JAMSIDA			SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	12-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1002/2024	18-09-2024	TATA CAPITAL LTD VS LAKSHYA STONE CRUSHER			ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	14-09-2024
			402	CIVIL	CS (COMM)/1027/2024	18-09-2024	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI			SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	13-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1028/2024	19-09-2024	IDFC FIRST BANK LTD VS AMANJEET SINGH			JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1029/2024	19-09-2024	TATA CAPITAL LTD VS LAKSHYA	STONE CRUSHER		ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	14-09-2024
			402	EXECUTION	EXECUTION (COMM)/410/2024	19-09-2024	PIYUSH GUPTA VS RAJENDER	KUMAR JAIN		ARVIND KUMAR(P),	9810680082	KUMAR_ARVINDKAKU(3;YAHOO.IN	12-09-2024
			402	CIVIL	CS (COMM)/1042/2024	19-09-2024	LANDSEA IMPEX LIMITED VS	PARDIP KUMAR AGARWAL		NEELAM MALIK(P),	7303296156	---	11-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1027/2024	19-09-2024	IDFC FIRST BANK LTD VS	RANJEET PRASAD		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	17-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1038/2024	21-09-2024	IDFC FIRST BANK LTD VS ASHIF	PAVAN		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1036/2024	21-09-2024	IDFC FIRST BANK LTD VS BABLU	PHOOL		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	19-09-2024
			402	CIVIL	CS (COMM)/1056/2024	23-09-2024	ANKUR AGGARWAL VS HEMANT	TRADING COMPANY PVT LTD		SEEMA TIWARI(P),	9811181709	SEEMATIWARIADVOCATE@REDIFFMAIL.COM	21-09-2024
			402	ARBITRATION	OMP (COMM)/85/2024	23-09-2024	GOYAL AND GOEL STAINLESS	STEELS VS SHUBHMANGALAM		NITIN MITTAL(P),	981119176L	MITTAL782004@YAHOO.CO.IN	20-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1059/2024	24-09-2024	IDFC FIRST BANK LTD VS SANJAY	PODDAR		JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1060/2024	24-09-2024	IDFC FIRST BANK LTD VS RIYAJ AHAMAD	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			402	CIVIL	CS (COMM)/1061/2024	24-09-2024	VIKAS VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGH116@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1058/2024	24-09-2024	IDFC FIRST BANK LTD VS SHUBHAM SINGH	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	21-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1077/2024	25-09-2024	IDFC FIRST BANK LTD VS ANIL JHA	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1078/2024	25-09-2024	IDFC FIRST BANK LTD VS NIKHIL PANWAR	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1086/2024	26-09-2024	IDFC FIRST BANK LTD VS GAURAV SHARMA	JOGINDER SUKHIJA(P),	9810315334	JUSJURIS@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1090/2024	26-09-2024	M/S IDFC FIRST BANK LIMITED VS MANEESH KUMAR	RAHUL KASHYAP(P),	9205511796	LEXPACIFICO3@GMAIL.COM	23-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1111/2024	28-09-2024	AXIS BANK LTD VS AMIT SHARMA	ANUPAM SINGH(P),	9654926809	ANUOARNISINGH@GMAIL.COM	27-09-2024
			402	ARBITRATION	OMP (I) (COMM)/1109/2024	28-09-2024	DCB BANK LTD VS MANSOOR AHMAD	ANISH BHOLA(P),	9811452022	ANSHBHOLA17@YAHOO.COM	26-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			402	ARBITRATION	OMP (I) (COMM)/1108/2024	28-09-2024	DCB BANK LTD VS RAJAT SHUKLA	ANISH BHOLA(P),	9811452022	ANSH BHOLA17@YAHOO.COM	26-09-2024
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 EXTN BLOCK	COMMERCIAL	CS (COMM)/756/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS NITIN KUMAR ANKIT M/S SAKHI SAHELI WHOLSELAR BAZAR	VARUN SBEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	31-08-2024
				EXECUTION	EXECUTION (COMM)/232/2024	03-09-2024	HINDUSTAN GLASS WORKS LTD VS JUGAL KISHORE KHURANA	VIBHOR GARG(P),	9811352998	VIBHOR@BAVLEGAL.IN	31-08-2024
				OMP	OMP (I) (COMM)/219/2024	04-09-2024	SHRIRAM FINANCE LTD VS KISHAN CHAND	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	30-09-2024
				COMMERCIAL	CS (COMM)/771/2024	06-09-2024	S HARPAL SINGH SURI AND ANR VS S JASPAL SINGH	SUMIT VIRMANI(P),	9873245548	VIRMANILAWCO@GMAIL.COM	05-09-2024
				COMMERCIAL	CS (COMM)/772/2024	07-09-2024	LOREAL INDIA PRIVATE LIMITED VS ASHOK KUMAR	SHRAVAN BANSAL(P),	26843455	UNITEDMARK@UNITEDANDUNITED.COM	06-09-2024
				COMMERCIAL	CS (COMM)/773/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIJAY KAPOOR (PROPRIETOR OF VISHAL CREATION)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/774/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS POOJA BHATI (PROPRIETOR OF AMARJEET FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/776/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAMIM AHMAD (PROPRIETOR OF FRIENDS FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/775/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED (THROUGH ITS NITIN SHARMA) VS NIMBA RAM (PROPRIETOR OF BALAJI	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/777/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOZO INTERNATIONAL TRADING CO	ARCHIT SINGHAL(P),	9599043045	LEGAL(A>SIGMALEFIAL.IN	06-09-2024
				COMMERCIAL	CS (COMM)/778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD	PUNEET JAISWAL(P),	9953860121	ADVKUKNALTHAKUR03@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/779/2024	07-09-2024	SONIKA AHUJA VS ANJIT ENTERPRISES AND OTHERS	JITENDER SINGH LAMBA(P),	9891939468	LAMBA.JITENDERADVOCATE@GMAIL.COM	06-09-2024
				COMMERCIAL	CS (COMM)/782/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS RAYMOND SHOE CO	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/783/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS MODERN SHOE INDUSTRIES	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/784/2024	09-09-2024	HITCOLUS FOOTWEAR PVT LTD VS LUCKY BOOT HOUSE	MR PRABHAKAR(P),	9718167410	PRABHAKARADVOCATE@GMAIL.COM	07-09-2024
				COMMERCIAL	CS (COMM)/785/2024	09-09-2024	RAJENDER YADAV VS BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	AJAY KUMAR YADAV(P),	7503611919	ADVAJAYYADAV20@GMAIL.COM	07-09-2024
				OMP	OMP (I) (COMM)/235/2024	09-09-2024	INTEC CAPITAL LTD VS MS JAINSONS PACKERS THROUGH ITS PARTNER SH ANKUR JAIN	MS POOJA CHAUDHARY(P),	9871169411	LEA1.OO'ACHAUDHARMA1.COM	07-09-2024
				OMP	OMP (I) (COMM)/236/2024	09-09-2024	INTEC CAPITAL LTD VS MS AKHIL ENTERPRISES THROUGH ITS PROPRIETOR MS BHARTI BERRY	MS POOJA CHAUDHARY(P),	9871169411	LEA1.OO'ACHAUDHARMA1.COM	07-09-2024
				COMMERCIAL	CS (COMM)/786/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS SJAHIRHUSSAIN SAMSUDEEN (PROPRIETOR OF SRK TRADERS)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
				COMMERCIAL	CS (COMM)/787/2024	10-09-2024	M/S OMSONS MARKETING PVT LTD VS M/S GEE GEE DISTILLERY PVT LTD AND ORS	SACHIN MALIK(P),	9811962836	NOT MENTIONED	07-09-2024
				COMMERCIAL	CS (COMM)/791/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS RAJESH ARORA (PROPRIETOR OF ARORA SHOE COMPANY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	07-09-2024
				COMMERCIAL	CS (COMM)/789/2024	10-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS TAUFIK AHAMAD PROPRIETOR OF BIHAR BOOT HOUSE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	09-09-2024
				COMMERCIAL	CS (COMM)/788/2024	10-09-2024	M/S AK MEHTA AND COMPANY THROUGH ITS PARTNER SH ANR MEHTA VS MOHD MOBIN AND ANR	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1(PGMAIL.COM)	09-09-2024
				COMMERCIAL	CS (COMM)/790/2024	10-09-2024	PLASTOCRAFT SANITARY INDIA PVT LTD VS SSA PROJECTS PRIVATE LIMITED	KAPIL SKHER(P),	9891072729	ANILKHER@GMAIL.COM	09-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP	OMP (I) (COMM)/237/2024	10-09-2024	INDUS TOWER LIMITED VS ANIL RANA	KIRTI BIRUA(P),	9810140500	ADVOCATEANIL@REDIFFMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/240/2024	11-09-2024	SHRIRAM FINANCE LTD VS SANJEEV KUMAR	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/238/2024	11-09-2024	SHRIRAM FINANCE LTD VS RAJ KUMAR	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/241/2024	11-09-2024	SHRIRAM FINANCE LTD VS HANS RAJ	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/242/2024	11-09-2024	SHRIRAM FINANCE LIMITED VS KULDEEP GUPTA	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				OMP	OMP (I) (COMM)/239/2024	11-09-2024	SHRIRAM FINANCE LTD VS RAJEEV RAJINDERNATH OBERAI	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	09-09-2024
				COMMERCIAL	CS (COMM)/792/2024	11-09-2024	M/S AXIS COMMUNICATIONS VS MADAN LAL PROP OF NEWS DURGA TRAVELS AND ORS	RAM KISHOR SINGH(P),	8826718942	ADVOCATENIRAJ@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/794/2024	11-09-2024	RADIANCE ENTERPRISE VS XIMI VOGUE TRADING LLP	AAKASH SEHRAWAT(P),	8700565217	KARTIKDABAS17@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/795/2024	11-09-2024	M/S SAI NATH PACKERS THROUGH ITS PROP PARDEEP MALHOTRA VS M/S GF ELECTRONICS THROUGH ITS	AKSHAT SHARMA(P),	7678379427	AKSHAT@CHAMBERSOFAJESHSHARMA.COM	10-09-2024
				COMMERCIAL	CS (COMM)/793/2024	11-09-2024	M/S AXIS COMMUNICATION VS MR MOHAN LAL AND ORS	PRAKASH AHIRWAL(P),	8826718942	ADVOCATENIRAJ@GMAIL.COM	10-09-2024
				COMMERCIAL	CS (COMM)/797/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS DEEPAK KUMAR (PROPRIETOR OF DEEPAK FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024
				COMMERCIAL	CS (COMM)/798/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS MANOJ RUSHI MENDHE (PROPRIETOR OF OM FOOT WEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024
				COMMERCIAL	CS (COMM)/799/2024	13-09-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS BHAGRAJ HEERARAMJI CHOUDHARY (PROPRIETOR OF BHAGWATI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	12-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/800/2024	13-09-2024	SHEETAL HANDA AND ANR VS AMIT ARORA	DEV PRAKASH PACHAURI(P),	9810570525	MALAYA_CHAND@YAHOO.COM	12-09-2024
				COMMERCIAL	CS (COMM)/802/2024	17-09-2024	M/S SBL PLASTICS PVT LTD VS M/S SWG INDUSTRIES LIRNITED	ANAND BAJPAI(P),	9990388195	LAWLEGAL2020@YAHOO.COM	13-09-2024
				COMMERCIAL	CS (COMM)/801/2024	17-09-2024	PARVEEN MAHAJAN PROP M/ MAHAJAN COST IRON AND STEEL TRADERS VS M/ S ISHA INDUSTRIES AND ORS	GAURAV MAHAJAN(P),	9811688721	GAURAVMAHAJAN23@YAHOO.CO.IN	12-09-2024
				COMMERCIAL	CS (COMM)/803/2024	17-09-2024	M/ S AQUALITE INDUSTRIES PRIVATE LIMITED VS ROHIT KUMAR SINGH PROPRIETOR OF HARSHIL TRADING CO	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	13-09-2024
				COMMERCIAL	CS (COMM)/806/2024	18-09-2024	M/ S AQUALITE INDUSTRIES PRIVATE LIMITED VS SHAIKH TOFIK RAFIK ( PROPRIETOR OF REEMAX FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/807/2024	18-09-2024	M/ S AQUALITE INDUSTRIES PRIVATE LIMITED VS SACHIN ARORA ( PROPRIETOR OF M/ S SHOE N STYLE)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/808/2024	18-09-2024	M/ S AQUALITE INDUSTRIES PRIVATE LIMITED VS HEERALAL DAIYA (PROPRIETOR OF NITESH TRADING COMPANY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/809/2024	18-09-2024	M/ S AQUALITE INDUSTRIES PRIVATE LIMITED VS GAZI MINHAZAL ABEDIN (PROPRIETOR OF M/ S SHOE	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	16-09-2024
				COMMERCIAL	CS (COMM)/810/2024	18-09-2024	STATE BANK OF INDIA VS HEERALAL	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76@YAHOO.COM	16-09-2024
				COMMERCIAL	CS (COMM)/811/2024	18-09-2024	SARASWATI DEVI PROP OF M/ SBK POLYMERS (INDIA) VS M/ S ANEXA HOME APPLIANCES INDIA PVT LTD	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	13-09-2024
				COMMERCIAL	CS (COMM)/812/2024	18-09-2024	SHAKTI ENTERPRISES THROUGH ITS PROPRIETOR RACHNA MALIK VS HIREN MITTAL HSMEHTA INFRA	JATIN DHAWAN(P),	9810481016	MAIL@THELEGIST.COM	14-09-2024
				COMMERCIAL	CS (COMM)/813/2024	18-09-2024	HERO MOTOCORP LIMITED VS OWNER/ PROPRIETOR SHIVASHARMA INDUSTRIES	AASTHA SHARMA(P),	9810299918	JATIN@ADVOCAREPARTNERS.IN	16-09-2024
				MISC	MISC DJ/594/2024	20-09-2024	DUHITA BAJAJ VS NAVEEN KUMAR JAIN	BHANU MOHAN(P),	9311834084	NOT MENTIONED	19-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				M-EX	M-EX/338/2024	21-09-2024	PUNJAB NATIONAL BANK VS M/S M S ENTERPRISES AND ORS	M S ENTERPRISES AND ORS		AVADHESH KUMAR SHAKYA(P),	9873808906	AARJAV@GMAIL.COM	20-09-2024
				COMMERCIAL	CS (COMM)/829/2024	23-09-2024	M/S JAIN STEEL TRADERS THROUGH ITS PARTNER VIJAY JAIN VS SURENDER SINGH PROPRIETOR OF M/S WELCORE			VIPIN DILAWARI(P),	9312203957	VIPINDILAWARI83@GMAIL.COM	21-09-2024
				COMMERCIAL	CS (COMM)/834/2024	25-09-2024	CANARA BANK VS PRATEEK KUMRA PROP M/S KAINAAT GOURMET FOODS			CHITRA MALHOTRA(P),	9212888057	NOT MENTIONED	24-09-2024
				OMP	OMP (I) (COMM)/247/2024	26-09-2024	SHRIRAM FINANCE LTD VS GYAN CHAND			SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	25-09-2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 EXTN BLOCK	CS(COMM)	OMP (I) (COMM)/211/2024	02-09-2024	SHRIRAM FINANCE LTD VS ASHISH JOSHI						02-09-2024
				CS(COMM)	CS (COMM)/751/2024	02-09-2024	STATE BANK OF INDIA VS MUHID			SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.LADVOCATE@GMAIL.COM	02-09-2024
				CS(COMM)	EXECUTION (COMM)/231/2024	03-09-2024	CANARA BANK ERSTWHILE SYNDICATE BANK VS SONI ENTERPRISES						03-09-2024
				CS(COMM)	OMP (I) (COMM)/217/2024	04-09-2024	SHRIRAM FINANCE LTD VS KRISHAN SINGH						04-09-2024
				MISC.DJ	OMP (I) (COMM)/216/2024	04-09-2024	SHRIRAM FINANCE LTD VS RAVI KUMAR						04-09-2024
				CS(COMM)	EXECUTION (COMM)/243/2024	10-09-2024	KARANDEEP SINGH PAHWA VS PROMOTIONAL CLUB						10-09-2024
				CS(COMM)	EXECUTION (COMM)/251/2024	18-09-2024	INDIAN BANK VS SUNNY TRADERS THROUGH PROP MR HARPREET SINGH						18-09-2024
				OMP(I)/COMM	CS (COMM)/822/2024	20-09-2024	M/S KITPLY INDUSTRIES LTD VS MR NIKHIL TULSIYAN PROPRIETOR			RAJIV KUMAR JHA	9873921590	RAJEEVJHA2004@YAHOOO.CO.IN	20-09-2024
				CS(COMM)	MISC DJ/596/2024	21-09-2024	VINOD AGGRWAL VS VERDE INDIA LTD THROUGH ITS AR RAJENDER ARORA						21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	OMP (I) (COMM)/245/2024	24-09-2024	SHRIRAM FINANCE LTD	VS SONU KUMAR					24-09-2024
				MISC.DJ	M-EX/339/2024	24-09-2024	ATLANTIS ELINK PVT LTD	VS SANJAY SAXENA					24-09-2024
				MISC.DJ	CS (COMM)/832/2024	24-09-2024	HAIR MASTERS SALON PVT LTD	VS SHIVANI ARORA	KZJ PARTNERS	9899907794	JAIN.PARAS52@GMAIL.COM		24-09-2024
				MISC.DJ	CS (COMM)/833/2024	25-09-2024	CANARA BANK	VS KUSHAL SINGHAL PROP M/S OPUS POLYMERS					25-09-2024
				MISC.DJ	CS (COMM)/841/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD	VS SAJJAN KUMAR KEDIYA	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		26-09-2024
				CS(COMM)	CS (COMM)/840/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD	VS RINA DEVI	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		26-09-2024
				OMP(I)/COMM	EXECUTION (COMM)/265/2024	28-09-2024	MEENAKSHI POLYMERS PVT LTD	VS SUNIL KUMAR ARYA					28-09-2024
				OMP(I)/COMM	CS (COMM)/847/2024	30-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED	VS MANOJ KUMAR KHEMCHANDBHAI MATHRANI (PROPRIETOR OF KHUSHI	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN		30-09-2024
				OMP(I)/COMM	EXECUTION (COMM)/268/2024	30-09-2024	M/S RAJBIR TIMBER TRADERS	VS M/S NIRMAN ENCON PROJECTS PVT LTD					30-09-2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 EXTN BLOCK	EXECUTION	EXECUTION (COMM)/233/2024	03-09-2024	M/S MONDOTTICA INDIA PVT LTD	VS DHARMESH SETH	PRAMOD TRIPATHI(P),	92131171139	PARMODKUMARTRIPATHI76@GMAIL.COM		NIL
				COMMERCIAL	OMP (I) (COMM)/218/2024	04-09-2024	SHRIRAM FINANCE LTD	VS SANJEEV KUMAR 6035	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM		NIL
				COMMERCIAL	CS (COMM)/769/2024	06-09-2024	SARAOGI SUPER SALES PVT LTD	VS UDAY KUMAR	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM		30-08-2024
				MISC	MISC DJ/566/2024	07-09-2024	KRISHAN LAL THUKRAL	VS SURESH SHARMA	AMBER JAIN(P),	9999945297	NOT MENTIOND		NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EXECUTION	EXECUTION (COMM)/257/2024	19-09-2024	M/S ACME PRINT O PACNITIN THROUGH AR VS M/S MRAGOEL(P), PAPERS THROUGH SOLE PROPREITOR		9958617492	ADVNTITIN@HOTMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/819/2024	20-09-2024	MS KHANDELWAL GROUP PVT LTD THROUGHT ITS ARK DHARMENDER KUMAR VS M/S ANAND AND COMPANY SHUKLA(P),		9899454835	RKS108@GMAIL.COM	17-09-2024
				COMMERCIAL	CS (COMM)/820/2024	20-09-2024	SURINDER KAUR VS RAJNIGULATI	SIDDHANT JAIN(P),	9599011955	INFO.JAINLAWCHAMBERS@GMAIL.COM	18-07-2027
				EXECUTION	EXECUTION (COMM)/260/2024	21-09-2024	M/S CONCORD INDUSTRIES THROUGH AR AND PARTNER SUSHIL KUMAR GUPTA VS NIKITASHA HOME APPLIANCES	SATISH PRAKASH(P),	7042198312	INFOCENTURYLAWFIRM.IN	NIL
				COMMERCIAL	CS (COMM)/830/2024	23-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS GANESH JAGADEESHA ( PROPRIETOR OF SRI GANESHA ENTERPRISES)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALTITAL.IN	20-9-2024
				COMMERCIAL	CS (COMM)/836/2024	25-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS VIKRAM SINGH (PROPRIETOR OF JAI GANESH AGENCY)	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	23-09-2024
				COMMERCIAL	CS (COMM)/846/2024	28-09-2024	PRECIOUS ELECTRO CHEM PRIVATE LIMITED VS RAJESH JALOTA	SHREYA NARAYAN(P),	7838418306	NARAYANSHREYA@HOTMAIL.COM	24-09-2024
				EXECUTION	EXECUTION (COMM)/267/2024	28-09-2024	BITZER INDIA PRIVATE LIMITED VS RITESH ANANDPROPRIETOR OF M/S KRYSTAL OVERSEAS	VINOD KUMAR(P),	NOT MENTIONED	NOT MENTIONED	NIL
				OMP(I) COMM	OMP (I) (COMM)/214/2024	02-09-2024	SHRIRAM FINANCE LTD VS MOHD SALIK	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				OMP(I) COMM	OMP (I) (COMM)/215/2024	02-09-2024	SHRIRAM FINANCE LTD VS JATIN KHURANA	MANOJ KUMAR(P),	9811133644	MANOJK.ADV@GMAIL.COM	NIL
				COMMERCIAL	CS (COMM)/755/2024	02-09-2024	RAVI KUMAR VS NIKHIL GROVER	MAYANK VERMA(P),			
				COMMERCIAL	CS (COMM)/754/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS GLOBUS LIFESTYLE	VARUN BEDI(P),	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	
17	SH. JINDAL, JUDGE (COMMERCIAL)	SANJAY WEST DISTRICT	202 EXTN BLOCK	CS (COMM)	CS (COMM)/752/2024	02-09-2024	STATE BANK OF INDIA VS ANKUR JANGID	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAYADVOCATE@GMAIL.COM	31-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
	COURT			OMP (I) (COMM)	OMP (I) (COMM)/212/2024	02-09-2024	SHRIRAM FINANCE LTD VS RAJ KUMAR	MANOJ KUMAR	9811133644	MANOJKADV@GMAIL.COM	30-08-2024
				CS (COMM)	CS (COMM)/760/2024	04-09-2024	SARAOGI SUPER SALES PVT LTD VS SUDHIR KUMAR	VARUNI BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	02-09-2024
				OMP (COMM)	OMP (COMM.)/12/2024	05-09-2024	SANJEEV KUMAR MISHRA VS INDIAN SCHOOL FINANCE COMPANY PVT LTD	JAWAHAR LAL	9312664652	ADVJLAL61@GMAIL.COM	30-08-2024
				CS (COMM)	CS (COMM)/767/2024	06-09-2024	INFUREKA TECHNOLOGIES PVT LTD VS NIKUNJ SOFTWARE TECHNOLOGIES PVT LTD	PARTH PARTAP SINGH MAVAI	8818808885	MAVAI.PARTH365@GMAIL.COM	05-09-2024
				CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH				
				CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA				
				CS (COMM)	OMP (I) (COMM.)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR				
				CS (COMM)	CS (COMM)/768/2024	06-09-2024	DNS DISTRIBUTION PVT LTD VS AMARJIT SINGH	HEMANT SHARMA	9999737322	HEMANT.SHARMA405@GMAIL.COM	04-09-2024
				CS (COMM)	CS (COMM)/827/2024	23-09-2024	M/S JAIN STEEL TRADERS VS ANIL KUMAR SACHDEVA	VIPIN DILAWARI	0.9312203957	VIPINDILWARI83@GMAIL.COM	20-09-2024
				OMP (I) (COMM)	OMP (I) (COMM)/246/2024	24-09-2024	SHRIRAM FINANCE LTD VS MOHIT KUMAR	MANOJ KUMAR	9811133644	MANOJKADV@GMAIL.COM	22-09-2024
				CS (COMM)	CS (COMM)/837/2024	26-09-2024	SARAOGI SUPER SALES PVT. LTD VS SANTOSH SHAHA	VARUNI BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/844/2024	28-09-2024	UNION BANK OF INDIA VS DINESH KUMAR	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	27-09-2024
				CS (COMM)	CS (COMM)/845/2024	28-09-2024	UNION BANK OF INDIA VS DHARM RAJ	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	27-09-2024

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				CS (COMM)	CS (COMM)/849/2024	30-09-2024	AQUALITE INDUSTRIES PVT LTD VS THABASSUM SADQA	ARCHITSINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27-09-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	CS (COMM)/757/2024	757/2024	03-09-2024	BRIJ INDUSTRIES VS SHREE RADHA GOVIND ELECTRICALS	VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	03-09-2024
				CS (COMM)/763/2024	763/2024	04-09-2024	ESSEN MEDICARE LLP VS NEW HAIR PALACE PRIVATE LIMITED	KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	04-09-2024
				EXECUTION (COMM.)/238/2024	238/2024	05-09-2024	HARSH INTERNATIONAL VS COIRFOAM INDIA PVT. LTD.	ANKUR SINGHAL	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	05-09-2024
				CS (COMM)/764/2024	764/2024	05-09-2024	M/S GURUJI SWEETS VS SH GOPAL KRISHAN KHANNA	ANKIT BHUTANI	9953474180	ADVANKITBHUTANI@GMAIL.COM	05-09-2024
				CS (COMM)/778/2024	778/2024	07-09-2024	ARJUN CONTINENTAL PVT LTD VS SYNERGY RETAILERS PVT LTD	KUNAL MANAV	9953860121	ADVKUNALTHAKUR03@GMAIL.COM	07-09-2024
				EXECUTION (COMM.)/250/2024	250/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS NARESH GOEL PROPRIETOR OF M/S BB ENTERPRISES	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024
				EXECUTION (COMM.)/254/2024	254/2024	18-09-2024	INDIAN BANK VS PALAK ANAND	HARSH CHACHRA	9910454141	ADV.HARSHCHACHARA@GMAIL.COM	18-09-2024
				CS (COMM)/814/2024	814/2024	19-09-2024	BAG PALACE PVT LTD VS CKAARI PCKAGING PVT LTD	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	19-09-2024
				CS (COMM)/815/2024	815/2024	19-09-2024	PATANJALI FOODS LIMITED VS STC FOODS	S.K. BANSAL	6201970125	RISHI@UNITEDANDUNITED.COM	19-09-2024
				CS (COMM)/825/2024	825/2024	21-09-2024	HEMANT KUMAR VS HITESH VISHWASRAO BAGAL	ABHINAV GARG	8586035698	ADV.GARG.ABHINAV@GMAIL.COM	21-09-2024
				CS (COMM)/826/2024	826/2024	23-09-2024	CANARA BANK VS PRAVEEN GARG	SHUBHAM KUMAR JHA	9810840045	SKJJHAASSOCIATES@YAHOO.COM	23-09-2024
				EXECUTION (COMM.)/262/2024	262/2024	24-09-2024	CANARA BANK VS SATYA DEV	SUMIT VIRMANI	9873245548	SUMIT.VIRMANI2@GMAIL.COM	24-09-2024

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				EXECUTION (COMM.)/264/2024	264/2024	27-09-2024	BEHARI LAL DARSHAN LAL PVT LTD THROUGH ITS AR MR RAHUL KAUSHIK VS AGRO WHITE INDUSTRIES PVT LTD THROUGH		JAGRITI JAIN	8527506427	UNLEGALGROUP@GMAIL.COM	27-09-2024
				EXECUTION (COMM.)/236/2024	236/2024	04-09-2024	VINTAGE CREDIT AND LEASING PVT LTD VS RABISH CHANDRAMALHOTRA		GAURAV MALHOTRA	9899797229	MALHOTRA-GAURAV1976@GMAIL.COM	04-09-2024
				EXECUTION (COMM.)/248/2024	248/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS DINESH KUMAR PATEL (PROPRIETOR OF PAWAN FOOTWEAR)		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024
				EXECUTION (COMM.)/249/2024	249/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS IKON AGENCIETHROUGH ITS PROPRIETOR MR SAJJAL KHAN		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024
				EXECUTION (COMM.)/252/2024	252/2024	17-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS HARDEEP SINGH (PROPRIETOR OF KHALSA FOOTWEAR)		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	17-09-2024
				EXECUTION (COMM.)/253/2024	253/2024	18-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHEIKH SAJJED JEELANI PROPRIETOR OF M/S VENUS GLOBAL EXPORT CO		ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	18-09-2024
				CS (COMM)/848/2024	848/2024	30-09-2024	M/S SUPERBHAT TEXTURES PRIVATE LIMITED VS M/STHUKRAL SEGASTAR IMPACT		RAJIV THUKRAL	9999151151	THUKRAANDTHUKRAL@GMAIL.COM	30-09-2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	CS (COMM)	CS (COMM)/753/2024	02-09-2024	SARAOGI SUPER SALES PVT LTD VS RUPA LAKKAR		VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	30-08-2024
				OMP (COMM.)	OMP (COMM.)/11/2024	03-09-2024	PUNEET GUPTA VS ICICI SECURITIES LIMITED		PRAVEEN AGGARWAL	9818085900	AGGARWAL86PRAVEEN@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/758/2024	03-09-2024	KRC INDUSTRIES VS DISHA TECNOLOGIES AND ANOTHERS		TANUSHA MISHRA	9354280071	TANUSHA.RAJMISHRA123@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/759/2024	03-09-2024	DR. PRADYUMN KUMAR VS LNDUE PREFEB PVT LTD AND ANR.		ROHIT GUPTA	9855650460	ROHIT.GUPTA068@GMAIL.COM	31-08-2024
				CS (COMM)	CS (COMM)/761/2024	04-09-2024	RAMAN GANDHI VS SUCHI NIGAM		GIRISH GAUR	9811109763	GIRISHGAURADV@YAHOO.COM	30-08-2024
				CS (COMM)	CS (COMM)/762/2024	04-09-2024	ALTECH EQUIPMENTS PVT LTD VS BHAGWATI FAB ENGINEERS PVT LTD		JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	02-09-2024

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				OMP (I) (COMM.)	OMP (I) (COMM.)/220/2024	04-09-2024	HDFC BANK LIMITED VS SANJEEV KUMAR	MANOJ KUMAR	9811133644	NOT GIVEN	30-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/221/2024	05-09-2024	HDFC BANK LIMITED VS YUGL KISHOR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/222/2024	05-09-2024	HDFC BANK LIMITED VS YOGESH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/223/2024	05-09-2024	HDFC BANK LIMITED VS VIPIN BANSAL	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	24-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/224/2024	05-09-2024	HDFC BANK LIMITED VS RAJEEV KAMAL AGGARWAL	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/225/2024	05-09-2024	HDFC BANK LIMITED VS SUMAN KUMAR VERMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/226/2024	05-09-2024	HDFC BANK LIMITED VS SHIKHAR VERMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/227/2024	05-09-2024	HDFC BANK LIMITED VS CHANDER VEER	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/228/2024	05-09-2024	HDFC BANK LIMITED VS AMIT KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/229/2024	05-09-2024	HDFC BANK LIMITED VS KABIR KOHLI	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/230/2024	05-09-2024	HDFC BANK LIMITED VS HARSHIT BHARDWAJ	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/231/2024	05-09-2024	HDFC BANK LIMITED VS ANIL KUMAR PANDEY	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/232/2024	05-09-2024	HDFC BANK LIMITED VS KHALID AAS MOHAMMAD	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024

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				OMP (I) (COMM.)	OMP (I) (COMM.)/233/2024	05-09-2024	HDFC BANK LIMITED VS NITISH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/234/2024	05-09-2024	HDFC BANK LIMITED VS SATISH ANAND	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	23-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/237/2024	05-09-2024	MS RAJ READY CONCRETE WORKS PVT LTD VS SRI BHAGWAN				
				CS (COMM)	CS (COMM)/765/2024	06-09-2024	VINOD VERMA VS AVAN MERCHANDISING SOLUTIONS PRIVATE LIMITED	ANURAG JAIN	9560097052	GEMINIPRADEEP@YAHOO.COM	05-09-2024
				CS (COMM)	CS (COMM)/766/2024	06-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS SHEKHAR KUMAR GUPTA (PROPRIETOR OF SK FOOTWEAR)	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	06-09-2024
				CS (COMM)	CS (COMM)/770/2024	06-09-2024	STATE BANK OF INDIA VS JASPREET SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	01-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/241/2024	07-09-2024	M/S SIRCA PAINTS INDIA LIMITED VS ANSAAR TRADERS				
				CS (COMM)	CS (COMM)/780/2024	07-09-2024	BANK OF MAHARASTRA VS SUSHIL SINGH	BIJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/242/2024	09-09-2024	PUNJAB NATIONAL BANK VS CHAWLA BOOK DEPOT				
				MISC DJ	MISC DJ/567/2024	09-09-2024	PINTU VS NEHA BUS SERVICES PVT LTD	CHIRAG ALAGH	9911441100	ALAGHS409@GMAIL.COM	09-09-2024
				CS (COMM)	CS (COMM)/781/2024	09-09-2024	ZORIN INTERIORS PVT. LTD. VS SPRAY TECHNICS	ABHISHEK SINGH	9810565403	KARUNESHTANDON@GMAIL.COM	01-08-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/244/2024	12-09-2024	KUMAR SUSHANT VS SANTOSH KUMAR				
				EXECUTION (COMM.)	EXECUTION (COMM.)/245/2024	12-09-2024	M/S AQUALITE INDUSTRIES PVT LTD VS RAVI CHANDRA GIRI (PROPRIETOR OF M/S THIRUMALA FOOTWEAR)				

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				MISC DJ	MISC DJ/578/2024	12-09-2024	SH YASPAL BHOLA VS AVON COLD STORAGE PVT LTD	GURMIT SINGH HANS	9560345572	NOT GIVEN	10-08-2024
				CS (COMM)	CS (COMM)/796/2024	12-09-2024	MS BONGCHIE INDIA PVT. LTD AND ANR. VS HITESH	KARTIK WADHWA	9871714741	AJAYTOMAR850@GMAIL.COM	28-05-2024
				CS (COMM)	CS (COMM)/804/2024	18-09-2024	DINESH KUMAR AGGARWAL VS THE HARDWARE SHOP	ANJALI NEHRA	9810638066	ADVCPWIG@GMAIL.COM	23-07-2024
				CS (COMM)	CS (COMM)/805/2024	18-09-2024	OMSONS MARKETING PVT LTD VS RINAL INVESTMENT PVT LTD	SACHIN MALIK	9811962836	ADV.IRSHAD1@GMAIL.COM	22-08-2024
				CS (COMM)	CS (COMM)/816/2024	19-09-2024	SUPER INDIA PAPER PRIVATE LIMITED VS NAWAZISH KHAN	KARAN SUNEJA	9560985186	SUNEJAANDCOMPANY@GMAIL.COM	28-08-2024
				CS (COMM)	CS (COMM)/817/2024	19-09-2024	INDOCHEM OIL INDIA LIMITED VS PUNITA KUMARI	HARSH GUPTA	9582420856	HARSHGUPTA.ADVOCATE@GMAIL.COM	26-08-2024
				CS (COMM)	CS (COMM)/818/2024	19-09-2024	HARVINDER SINGH VS ANKUR AHUJA	NEERAJ KUMAR	9971767788	NOT GIVEN	19-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/258/2024	20-09-2024	SBI CARDS AND PAYMENT SERVICE LIMITED VS SAHLOM KUMAR				
				EXECUTION (COMM.)	EXECUTION (COMM.)/259/2024	20-09-2024	SMFG INDIA CREDIT CO LTD VS MANJU DIWAN				
				CS (COMM)	CS (COMM)/821/2024	20-09-2024	ROYAL SUNDARAM GENERAL INSURANCE CO LTD VS SHRIS KRISHNA TRADERS	AMRITPAL SINGH	9958570424	ADVOCATEAMNT1975@GMAIL.COM	18-09-2024
				CS (COMM)	CS (COMM)/823/2024	20-09-2024	SANTOSH WOOD INDUSTRIES VS S P TIMBER	SHALU KUMARI	9212413759	ADVJITENDERSAHAY@GMAIL.COM	18-09-2024
				OMP (COMM.)	OMP (COMM.)/13/2024	21-09-2024	BRAHAM PRAKASH VS HBD FINANCIAL SERVICES LTD	VARUN JAIN	9818802329	PSB2@REDIFFMAIL.COM	19-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/261/2024	23-09-2024	RNVP TECHNOLOGY PVT LTD VS SUSHILA				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/828/2024	23-09-2024	GAUTAM RANA VS RAVINDER KAUR KOHLI			AMAN DURGA	7982272154	AMANDURGA.ADV@GMAIL.COM	20-09-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/243/2024	24-09-2024	SHRIRAM FINANCE LTD VS NITIN KUMAR			MANOJ KUMAR	9811133644	NOT GIVEN	22-09-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/244/2024	24-09-2024	SHRIRAM FINANCE LTD VS DAYA RAM			MANOJ KUMAR	9811133644	NOT GIVEN	22-09-2024
				CS (COMM)	CS (COMM)/831/2024	24-09-2024	SARAOGI SUPER SALES PVT LTD VS ARUN KUMAR KHANDELWAL			VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				EXECUTION (COMM.)	EXECUTION (COMM.)/263/2024	26-09-2024	PARMOD VERMA VS M/S SARVAM CULTURE WORLD PVT LTD						
				CS (COMM)	CS (COMM)/838/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD VS SONIA AHUJA			VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/839/2024	26-09-2024	SARAOGI SUPER SALES PVT LTD VS SARDAR PARAMJEIET SINGH			VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	24-09-2024
				CS (COMM)	CS (COMM)/842/2024	27-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS JATIN AHUJA (PROPRIETOR OF GURUJI ENTERPRISES)			ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	25-09-2024
				CS (COMM)	CS (COMM)/843/2024	28-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED VS NASIM AHMAD (PROPRIETOR OF SAAIM ENTERPRISES)			ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27-09-2024
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	OMP(COMM)	187/2024	04.09.2024	HLK INFRASTRUCTURE PVT. LTD. VS. RAHUL RAVASAHEB DESAI			ASHWANI TIYAGI	8800717111	ADVASHWANTYAGI@GMAIL.COM	30.08.2024
			1	CS(COMM)	707/2024	02.09.2024	RAPIPAY FINTECH PVT. LTD. VS. PUNJAB NATIONAL BANK AND ORS.			AKHIL SACHAR AND SUNANDA	9891105069	SACHAR.AKHIL@GMAIL.COM	24.08.2024
			1	EX(COMM)	157/2024	02.09.2024	SHUBHUNDU MUYKERJEE V. SUBODH DALAL			VIKAS TOMAR	9958002005	NOT AVAILABLE	16.08.2024
			1	EX(COMM)	158/2024	02.09.2024	M/S BINDAL APPAREL PVT. LTD. VS. NEW DELHI MUNICIPAL CORPORATION			SC SAGAR AND NAEM AHMAE	9212053338	SAGARS.CADV913@GMAIL.COM	28.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	189/2024	04.09.2024	P.C. RAJPOOT PROPRIETOR OF M/S PREMIER POWER ENGG. VS. M/S JPIL (NOW KNOWN AS SGI POWER LTD.)	ASHISH GARG	8800259035	GARG.ASHISH9501@GMAIL.COM	28.08.2024
			1	EX(COMM)	160/2024	04.09.2024	SH. MAHINDER KUMAR VS. DARWIN PLATFORM GROUP OF COMPANIES	ATUL GUPTA	9810862405	ATULGUPTAADV@HOTMAIL.COM	30.08.2024
			1	EX(COMM)	161/2024	04.09.2024	SH. MAHINDER KUMAR VS. DARWIN PLATFORM GROUP OF COMPANIES	ATUL GUPTA	9810862405	ATULGUPTAADV@HOTMAIL.COM	30.08.2024
			1	EX(COMM)	159/2024	04.09.2024	M/S HARISH CHANDRA INDIA LTD. VS. GENERAL MANAGER NORTHERN RLY	ANURAG PANDEY	9818209192	ANURAGSCAOR@YAHOO.COM	30.08.2024
			1	OMP(COMM)	186/2024	04.09.2024	ZOMATO LIMITED VS. M/S ADITYA RAI AND COMPANY	TUSHAR JOHN	9871109205	TUSHAR@OPTIMUSLEGAL.IN,	29.08.2024
			1	EX(COMM)	162/2024	05.09.2024	PUNJAB NATIONAL BANK VS. SH. SANT SINGH MALHOTRA	ARUN BHARDWAJ, DINESH. TRIPATHI	9899138242, 9999337580	ARUNBHARDWAJ1206@GMAIL.COM	13.08.2024
			1	EX(COMM)	163/2024	05.09.2024	DELASKART ONLINE SERVICES PVT. LTD. VS. P AND P ASSOCIATE & ANR.	AMIT BAJAJ	9811700978	ADVOCATE.PUNEET31@GMAIL.COM	31.08.2024
			1	OMP(T)COMM	274/2024	05.09.2024	M/S INSTITUTE OF SOUND & VIBRATION VS. DELHI METRO RAIL CORPORATION LTD.	SOLICITORS & ADVOCATES	9818266633, 9971366633	PANWARASSOCIATES@GMAIL.COM	29.08.2024
			1	CS(COMM)	722/2024	06.09.24	HERO INVESCOP PVT. LTD. VS. OWNER PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	05.09.2024
			1	CS(COMM)	723/2024	06.09.24	STATE BANK OF INDIA VS. BABITA DASS	NIRMAL MISHRA	9311131978	NOT AVAILABLE	31.08.2024
			1	CS(COMM)	724/2024	06.09.24	CRYSTAL CROP PROTECTION LIMITED VS. SH. SUKHDEV SINGH	BHAWESH PHULLAR	8448859177	ADVOCATEBPHULLAR@GMAIL.COM	30.08.2024
			1	CS(COMM)	725/2024	06.09.2024	STAE BNAK OF INDI VS. ASHOK KUMAR	NIRMAL MISHRA	9311131978	NOT AVAILABLE	31.08.2024
			1	OMP(COMM)	192/2024	06.09.2024	UNION OF INDIA VS. ASHUTOSH BUILDERS CONTRACTORS AND ENGINEERS	EKTA DHAMA	9868224037	NOT AVAILABLE	28.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	197/2024	07.09.24	GETZER INDIA PRIVATE LIMITED	VS. MR. KULDEEP		SH. ANAND P. AKUT, MIHIR V. PETHE	9910996059, 8055013915	MIHIR@ADVAKUT.COM, SAKSHIBHAYANAA DVOCATE@GMAIL.	31.08.2024
			1	CS(COMM)	727/2024	07.09.24	MANOJ AGGARWAL VS. M/S THE DAFFODILE & ORS.			N. P. SINGH & ASSOCIATES	8510005604	NPSINGHANDASSOCIATES@GMAIL.COM	01.08.2024
			1	OMP(COMM)	196/2024	07.09.24	UNION OF INDIA VS. M/S DEEPAK ENTERPRISESE			OM PRAKASH	9818199103	OPLAWASSOCIATES@GMAIL.COM	02.09.2024
			1	OMP(COMM)	198/2024	09.09.24	POWER TO EMPOWER SKILL PVT. LTD. VS. M/S NATIONAL SKILL DEVELOPEMENT			VIJAY KUMAR SHUKLA	9810120927	NOT AVAILABLE	02.09.24
			1	MISC. DJ	3327/2024	10.09.2024	UTTARANCHAL CABLE AND CONDUCTOR PVT. LTD. VS. BAGLAMUKHI DEVI UDYOG			HARSHAL AGARWAL	8726470000	ADVHARSHAGRAWARGMAIL.COM	01.08.2024
			1	CS(COMM)	735/2024	10.09.2024	HIREN PATEL VS. SPICEJET LTD.			ANKAN SURI	9999722788, 9999267224	NOT AVAILABLE	05.09.2024
			1	CS(COMM)	736/2024	10.09.2024	UCO BANK VS. NUPUR SONI			SHIKHAR KUMAR	9818038100	SHIKHARKUMAR73@GMAIL.COM	05.09.2024
			1	EX(COMM)	169/2024	10.09.2024	BINDAL APPAREL PVT. LTD. VS. NDMC			SC SAGAR AND NAEM AHMAE	9212053338	SAGARS.CADV913@GMAIL.COM	06.09.2024
			1	EX(COMM)	170/2024	10.09.2024	HT MEDIA VS. BRIGHTSTAR RESTAURANTS			KAPIL KUMAR ADVOCATE	9891072729	ANILKHER@GMAIL.COM	02.09.2024
			1	CS(COMM)	742/2024	11.09.2024	HERO INVESTCORP VS. ASHOK KUMAR			PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	10.09.24
			1	MISC. DJ	3336/2024	12.09.24	RAJASTHAN ANTIBIOTICS VS. NITYAM PHARMA			MUKESH SINHA	9971061063	MUKESHSHINHA.ADV@GMAIL.COM	12.09.2024
			1	CS(COMM)	745/2024	12.09.2024	RACHNA METAL INDUSTRIES PVT. LTD. V.S SH. DIVYANSHU KHANNA			HELPING HAND LAW FIRMS	9810372045	HELPINGHANDSLAWFIRM@GMAIL.COM	31.08.2024
			1	OMP(MISC.)COMM.	03/2024	12.09.2024	UPPAL ENGINEERING PVT. LTD. VS. UNION OF INDIA			RITESH KHATRI	9899891989	RK@PETITJURIS.IN	07.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	749/2024	13.09.2024	M/S SARAS INDUSTRIES VS. M/A MAHAVIR INDUSTRIES AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	11.09.2024
			1	CS(COMM)	754/2024	17.09.2024	SHRI HARBANS LAL VS FRONTLINE BUSINESS SOLUTION PVT. LTD.	VIKAS CHABRA	9212416114	CHHABRAVIKAS440@gmail.com	13.09.2024
			1	EX(COMM)	171/2024	17.09.2024	M/S AGRAWAL AND CO. VS UNION OF INDIA	RISHA MITTAL	9910734884	MITTAL.RISHA@GMAIL.COM	11.09.2024
			1	CS(COMM)	759/2024	18.09.2024	DEUTSCHE BANKAG VS. M/S NUTRICURE INDIA PRIVATE LTD.	SURI AND COMPANY	011-43434600/9971357074	LITIGATION@SURI.CO.IN	09.09.2024
			1	CS(COMM)	760/2024	18.09.2024	PARAS POLYMERS PVT. LTD. VS M/S ESS KAY ENTERPRISES	RAM SHANKAR ASSOCIATES	9811214465	RAMASHANKAR15@YAHOO.COM	10.09.2024
			1	CS(COMM)	779/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. CHINTAN NAITHANI,	SURI AND COMPANY	9971357074	LITIGATION@SURI.CO.IN	11.09.2024
			1	CS(COMM)	778/2024	20.09.2024	DEUTSCHE BANK AG VS. MR. GAURAV KUMAR	SURI AND COMPANY	9971357074	LITIGATION@SURI.CO.IN	11.09.2024
			1	CS(COMM)	777/2024	20.09.2024	STATE BANK OF INDIA VS. RAKESH KUMAR SAROJ	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	11.07.2024
			1	CS(COMM)	775/2024	20.09.2024	STATE BANK OF INDIA VS. BHARAT SINGH	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	12.04.2024
			1	CS(COMM)	774/2024	20.09.2024	STATE BANK OF INDIA VS. RAKESH KUMAR PARIDA	SUNIL SEHRAWAT	9999330725, 9213363336	DELHILAWYERS76@YAHOO.CO.IN	16.07.2024
			1	CS(COMM)	773/2024	20.09.2024	SAVDO TECHNOLOGIES PVT. LTD. VS. GLAMYO TECHNOLOGIES PVT. LTD.	RAI VIKRAM NATH	9818121216	VIKRAM@ARETHALEGAL.COM	13.09.2024
			1	CS(COMM)	772/2024	20.09.2024	B. L. AGRO INDUSTRIES LIMITED VS. SHASHI BHUSHAN PANDEY	RAJESH SHARMA	9312400662	THECALTRADE@GMAIL.COM	19.09.2024
			1	CS(COMM)	782/2024	21.09.2024	CARGOMASTERS LOGISTICS PVT. LTD. VS. LSL LOGISTIKS INDIA PVT. LTD. & ANR.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	18.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	781/2024	21.09.2024	MURLIDHAR SEVANI SOLE PROPRIETOR M/S OF JAI GRAHA UDHYOG VS. SHREE GURUKOOL INDUSTRIE LLP & ORS.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	20.09.2024
			1	CS(COMM)	786/2024	23.09.2024	T.V. TODAY NETWORK LIMITED VS. ZIIKI MEDIA PRIVATE LIMITED AND ANR.	SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	18.09.2024
			1	CS(COMM)	787/2024	23.09.2024	TIMES INTERNET LIMITED VS. M/S ZARIA & ANR.	LAWYERS INC	9810028877, 9313949058	LAWYERSINC@REDDIFFMAIL.COM	19.09.2024
			1	EX(COMM)	177/2024	23.09.2024	M/S ESS ELL CABLER CO. VS. M/S MAHENDRA PUMP PVT. LTD.	JAWAHAR GOYAL & ASSOCIATES	9878292200	GOELJAWAHARLAL@GMAIL.COM	17.09.2024
			1	CS(COMM)	789/2024	23.09.2024	SUBBIAH RAJU VS. M RADHAN AND ANR.	SATYA BHUSHAN	9810631754	TBHUSHAN72@GMAIL.COM	19.09.2024
			1	CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES & CORDS PVT. LTD.	ASHISH SAREEN	9999040028	ASHISHSAREEN@LIVE.COM	20.09.2024
			1	EX(COMM)	179/2024	24.09.2024	M/S CRANEX LTD. VS. UNION OF INDIA	ASHOK KUMAR	9810880324	ASHOK_771772@YAHOO.CO.IN	09.09.2024
			1	OMP(I)COMM	276/2024	24.09.2024	AXIS FINANCE LIMITED VS. VIJAY PURUSHOTTAM VAJA & ANR .	MMA ASSOCIATES	9810166390, 9711679754	MMATASSOCIATES@GMAIL.COM	17.09.2024
			1	CS(COMM)	806/2024	26.09.2024	DINESH JAIN HUF VS. NEERAJ KUMAR TRIVEDI	SHALEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	24.09.2024
			1	EX(COMM)	180/2024	26.09.2024	PRABHU DAYAL BUILDERS INDIA VS. HSCC INDIA LIMITED	PRATEEK & LUV MANAN	9871680565, 9910070888	PRATEEKLEGAL7@GMAIL.COM	23.09.2024
			1	CS(COMM)	810/2024	28.09.2024	M/S MOVIN EXPRESS PVT. LTD. VS. MS. A RATHINATHANGAM	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	25.09.2024
			1	CS(COMM)	813/2024	30.09.2024	M/S COMPLETE DEWATERING SYSTEMS VPT. LTD. VS. M/S NKS CONSTUCTION AND ENGINEERS PVT. LTD.	M TAIYAB KHAN	9312222450	KMTAIYAB@GMAIL.COM	26.09.2024
			1	CS(COMM)	814/2024	30.09.2024	M/S CALVIN KLIEN TRADEMARKS VS. SOUKESSENCE AND ORS.	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	815/2024	30.09.2024	CHOLE S.A.S.	VERSUS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
			1	CS(COMM)	816/2024	30.09.2024	HUGO BOSS AG	VS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
			1	CS(COMM)	817/2024	30.09.2024	BURBERRY LIMITED	VS	SHRAVAN KUMAR BANSAL	99906059666	UNITEDMARK@UNITEDANDUNITED.COM	26.09.2024	
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	NEW DELHI DISTRICT	25	CS (COMM)	705/2024	02-09-2024	RAKESH METHA VS PARAS CHEMIST PLUS	MAHESH KUMAR(P),	8826827777 .	NOT PROVIDED	23.08.2024	
			25	CS (COMM)	708/2024	03-09-2024	MS PATANJALI FOODS LIMITED VS SHREE RADHEY CHEM FOOD	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN		31.08.2024	
			25	CS (COMM)	709/2024	03-09-2024	LUMINOUS TECHNOLOGIES PVT LTD VS GLITTER GROUP AND ANR	POWER NITIN PANDEY(P),	91 - 11 49774545	LITIGATION/DKHAITANANDKHAITAN.COM		24.08.2024	
			25	CS (COMM)	710/2024	03-09-2024	MS OVERSEAS LOGISTICS PVT LTD VS M/S SCORPIO FREIGHT PVT LTD	UJJWAL JAIN(P),	9810597417	VKGOEL512@GMAIL.COM		29.08.2024	
			25	CS (COMM)	712/2024	04-09-2024	STATE BANK OF INDIA VS SACHIN PUNDIR	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED		30.08.2024	
			25	EXECUTION (COMM)	166/2024	05-09-2024	AMISTO ENVIRO EQUIPMENTS PVT LTD VS DAKSHINI DILLI SWACHH INIATIVES LIMITED	JATIN KAPUR(P),	9711382102	NOT PROVIDED		31.08.2024	
			25	EXECUTION (COMM)	164/2024	05-09-2024	PUNJAB NATIONAL BANK VS PRODEEP DAS AND ANR	TC(P),	9810362626	AKSHAKYAO@GMAIL.COM		15.09.2024	
			25	OMP (COMM)	190/2024	05-09-2024	RAJESH BHALEKER VS LALIT KUMAR	LAXMI CHAUHAN(P),	9810112000	MP@LEGAFIN.IN		03.09.2024	
			25	CS (COMM)	718/2024	06-09-2024	STATE BANK OF INDIA VS SAVITA YADAV	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED		27.08.2024	
			25	CS (COMM)	719/2024	06-09-2024	STATE BANK OF INDIA VS RAJENDRA DAS	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED		31.08.2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				CS (COMM)	716/2024	06-09-2024	STATE BANK OF INDIA VS GIRDHARI LAL	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	31.08.2024
25				OMP (COMM)	191/2024	06-09-2024	TARC LIMITED VS M/S GENETIC CONSTRUCTIONS THROUGH ITS PROP SH JAGBIR SINGH	SACHIN MIGLANI(P),	98109 93368	BANIDIKSHIT.ADVICATE@GMAIL.COM	02.09.2024
25				CS (COMM)	717/2024	06-09-2024	STATE BANK OF INDIA VS INDERJIT SINGH	SAURABH GAUTAM(P),	9311131978	NOT PROVIDED	31.08.2024
25				OMP (COMM)	194/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	03.09.2024
25				CS (COMM)	726/2024	07-09-2024	CANARA BANK VS ALOKERANJAN DAS GUPTA	VIPIN VERMA(P),	9873101002	PRANAY7ADVO@GMAIL.COM	24.08.2024
25				OMP (COMM)	193/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD (STC)	JYOTI ADVOCATE(P),	9716978896	JYOTIADVOCATC96FAJGNAIL.COM	03.09.2024
25				OMP (COMM)	195/2024	07-09-2024	UNION OF INDIA VS STATE TRADING CORPORATION OF INDIA LTD	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	03.09.2024
25				CS (COMM)	733/2024	10-09-2024	UCO BANK VS RABINDRA SINGH	SHIKHAR KUMAR(P),	9818038100	NOT PROVIDED	04.09.2024
25				CS (COMM)	731/2024	10-09-2024	SHAKTI ZARDA FACTORY INDIA PRIVATE LIMITED VS M/S KV ENTERPRISES	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89GMAIL.COM	07.09.2024
25				CS (COMM)	737/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS SHASHI PRAMOD TIWARI	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	06.09.2024
25				CS (COMM)	739/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS RAMKRISHNA NARSINGH DAKUA (PROPRIETOR OF M/S KANCHAN	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	05.09.2024
25				CS (COMM)	740/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED VS JABEENA PROPRIETOR SHIP SECURE EXPRESS ANR	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	05.09.2024
25				CS (COMM)	738/2024	11-09-2024	JES ENGINEERING CO PVT LTD VS PRAGTI BUILDERS	AVSI MALIK(P),	9871921015	AVSIMALIK@VIRAYALEGAL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				ARB A (COMM)	12/2024	11-09-2024	VALVOLINE CUMMINS PRIVATE LIMITED VS D P MARKETING	SAHIL SHARMA(P),	9811072845	WLAWLEGAL@GMAIL.COM	04.09.2024
25				CS (COMM)	744/2024	12-09-2024	VINEET NATH VS UNION OF INDIA	AMAN CHAWLA(P),	8506812719	SANCHITGARG99@GMAIL.COM	07.09.2024
25				CS (COMM)	743/2024	12-09-2024	BANK OF BARODA VS VIVANS ENTERPRISES AND ORS	SUMEET ANAND(P),	9953154353	SUMEETANAND.ADV@GMAIL.COM	28.08.2024
25				CS (COMM)	748/2024	13-09-2024	PUNJAB NATIONAL BANK VS TAMANNA MITTAL	MUDITA SHARDA(P),	9818281779	OFFICE.GMLEGAL@GMAIL.COM	16.08.2024
25				CS (COMM)	747/2024	13-09-2024	UNION BANK OF INDIA VS YASHPAL	RAJENDRA YADAV(P),	9312046733	YADAVRAZEN@GMAIL.COM	09.09.2024
25				CS (COMM)	757/2024	18-09-2024	DEUTSCHE BANK AG VS MS LODHI CONSTRUCTION THROUGH ITS PROPRIETOR	GURVINDER SURI(P),	9971357074	LITIGATION@SURI.CO.IN	09.09.2024
25				CS (COMM)	755/2024	18-09-2024	KISAN IRRIGATIONS AND INFRASTRUCTURE LIMITED VS SEEMA GUPTA	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	13.09.2024
25				CS (COMM)	756/2024	18-09-2024	PATANJALI FOODS LIMITED VS SWAROOP CHAND JAIN AND ANR	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	10.09.2024
25				OMP (COMM)	202/2024	18-09-2024	DELHI DEVELOPMENT AUTHORITY VS STALLION SECURITY	PROMILA KAPOOR(P),	981177786	PAYALCHAWLA@JUSCONTRACTUS.COM	24.09.2024
25				CS (COMM)	758/2024	18-09-2024	M/S COMMITTED CARGO CARE LIMITED VS FREIGHT ZONE	NAINA WALIA(P),	8527287243	NAINAWALIA30L@GMAIL.COM	10.09.2024
25				CS (COMM)	765/2024	19-09-2024	SANJAY JHA PROP OF SAI CARGO VS C S CONSTRUCTIONS COMPANY PVT LTD	SUNIL CHOUDHARY(P),	9312872882	NOT PROVIDED	11.09.2024
25				MISC DJ	3389/2024	20-09-2024	HIMANSHU SETH VS CANARA BANK	HIMANSHU SETH	931991374	SETHHIMANSHU45@AMAIL.COM	18.09.2024
25				CS (COMM)	768/2024	20-09-2024	DEUTSCHE BANK AG VS MS CHANDRA PRABHA TREHAN PROPRIETOR MS MANISH INDUSTRIES	GURVINDER SURI(P),	9971357074	LITTEATION@SURT.CO.LN	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
25				CS (COMM)	769/2024	20-09-2024	DEUTSCHE BANK AG VS MR SANEER ANAND PROPRIETOR MS DURAPLAST	GURVINDER SURI(P),	9971357074	LITIGATION@SURT CO.LN	11.09.2024
25				CS (COMM)	770/2024	20-09-2024	STATE BANK OF INDIA VS ROHIT KUMAR	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76 @YAHOO.CO.IN	06.07.2024
25				CS (COMM)	780/2024	21-09-2024	DEUTSCHE BANK AG VS MR NAND KUMAR SHARMA PROPRIETOR M S NATIONALITY FACILITY	GURVINDER SURI(P),	9711066810	LITIGATION@SURI CO.IN	12.09.2024
25				CS (COMM)	791/2024	23-09-2024	M/S MASTERBLEND INDUSTRIES PVT LTD VS M/S NOVASATUM FOODS PVT LTD	AKRAM KHAN(P),	9910683839	AKRAMKHAN@AKR AMKHANOFFICE.C OM	13.09.2024
25				CS (COMM)	792/2024	23-09-2024	M/S MASTERBLEND INDUSTRIES PVT LTD VS M/S DALMIA LIFE CARE PVT LTD	AKRAM KHAN(P),	9910683839		13.09.2024
25				CS (COMM)	790/2024	23-09-2024	PAHARPUR COOLING TOWERS LTD TRHOUGH AR VS MANALI ENGINEERING INDIA	ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@G MAIL.COM	11.09.2024
25				CS (COMM)	788/2024	23-09-2024	PUMA SE VS ASHOK KUMAR	RANJAN NARULA(P),	7678644773	LEGAL@RNAIP.CO M	18.09.2024
25				CS (COMM)	798/2024	24-09-2024	AIS GLASS SOLUTIONS LTD VS SUN CONTROL SYSTEMS	RAJDEEP RAO(P),	9300420093	RAJDEEPSINGHRA O@GMAIL.COM	17.09.2024
25				CS (COMM)	796/2024	24-09-2024	STATE BANK OF INDIA VS RAJA	SUNIL SEHRAWAT(P),	9999330725	DELHILAWYERS76 @YAHOO.CO.IN	02.08.2024
25				EXECUTION (COMM)	178/2024	24-09-2024	AXALTA COATING SYSTEMS INDIA PVT LTD VS LIBRA FOUR WHEELS PVT LTD	VIVEK SINHA(P),	9811333941	INFO@VMALEGAL.I N	20.09.2024
25				CS (COMM)	799/2024	24-09-2024	PUNJAB NATIONAL BANK VS SANDEEP KUMAR TOKAS AND ANR	VIKRAM GOLA(P),	9841244209	VIKRAMGOLA2010 @GMAIL.COM	09.09.2024
25				OMP (I) (COMM)	277/2024	26-09-2024	M/S EXPRESS FOOD SERVICE VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION	RENUKA PARMANAND(P),	7985177435	BAJPAIAKSHAT@G MAIL.COM	18.09.2024
25				CS (COMM)	804/2024	26-09-2024	M/S CRYSTAL CROP PROTECTION LIMITED VS SH LAKSHMAN MAHARA	BHAWESH PHULAR(P),	8448859177	ADVOCATEBPHULA R@GMAIL.COM	19.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	OMP (COMM)	202/2024	27-09-2024	KRISHAN GOPAL SHARMA VS ANGEL ONE LTD	PAYAL CHAWLA(P),	9811777786	PAYALCHAWALA@JUSCONTRACTUS.COM	24.09.2024
			25	CS (COMM)	809/2024	28-09-2024	WAVE RIDER MARKETING SOLUTIONS VS NEW MODERN BUILDWELL PRIVATE LIMITED	KUNAL KUKREJA(P),	9871236226	WWW.WHITEANDBLACKLAWYERS.IN	17.09.2024
			25	CS (COMM)	808/2024	28-09-2024	KUNAL KUMAR VS NARESH KUMAR AND ORS	AJIT NAIR(P),	9811733315	AJITNAIRADV18@GMAIL.COM	25.09.2024
			25	EXECUTION (COMM)	181/2024	30-09-2024	SUNDARAM FINANCE LTD VS LALIT SHARMA AND ANR	NITESH KUMAR(P),	NOT PROVIDED	SHIVAKRISHNAMURTI@GMAIL.COM	26.09.2024
			25	CS (COMM)	812/2024	30-09-2024	BALAR MARKETING PRIVATE LIMITED VS KUSUM CABLES AND WIRE PRIVATE LIMITED	SHRAVAN BANSAL(P),	9990605966	UNITEDMARK@UNITEDUNITED.COM	26.09.2024
			25	CS (COMM)	811/2024	30-09-2024	STATE BANK OF INDIA VS LATE SENTHIL KUMAR A	VARUN CHANDIOK(P),	818365119	NOT PROVIDED	26.09.2024
			25	EXECUTION (COMM)	165/2024	05-09-2024	PUNJAB NATIONAL BANK VS SAMPURAN SINGH	ARUN BHARDWAJ(P),	9999337580	ARUNBHARDWAJ1206@GMAIL.COM	13.08.2024
			25	EXECUTION (COMM)	167/2024	07-09-2024	ATTREE HIRE PURCHASE AND LEASING CO PVT LTD VS MOHD TAHIR	SONU VIVEK(P),	9810276875	NOT PROVIDED	03.09.2024
			25	CS (COMM)	732/2024	10-09-2024	MOOL CHAND VS GOVERNMENT E MARKETPLACE AND ANR	DEEPAK KUMAR(P),	9898600506	DEEPAKKUMAR0506@GMAIL.COM	06.09.2024
			25	MISC DJ	3325/2024	10-09-2024	UNION OF INDIA VS M/S GIRDHARI LAL CHAUHAN AND SONS	SRAM KAWAR(P),	9810634209	RAM.KAWAR@VAHOO.CO.IN	04.09.2024
			25	OMP (E) (COMM)	3/2024	13-09-2024	NORTHERN RAILWAY VS VIVEK TRAVELS PRIVATE LIMITED	DEEPAK KUMAR(P),	9811194260	ADVOCATESKSURYAN@GMAIL.COM	09.09.2024
			25	MISC DJ	3434/2024	27-09-2024	IRC RUBBER COMPANY VS QPAVE SOLUTIONS PRIVATE LIMITED ORS	VIKAS PANDEY(P),	NOT PROVIDED	PRAVINKUMAR90@GMAIL.COM	25.09.2024
			25	CS (COMM)	807/2024	28-09-2024	ABHAS PROPRIETORSHIP OF M/S VERBAL MATHS BY ABHAS SAINI VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	8586996807	SAAKSHI@RALEGAL.CO.IN	25.09.2024

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			25	CS (COMM.)	766/2024	19.09.2024	DR FARAH NASIR/MR SYED ALI ANWER MEHFOOZ			SAGAR CHANDRA	9811151926	OFFICE@SCALEGAL.IN	12.09.2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR TRADEMARKS	CS (COMM)/706/2024	02-09-2024	KRBL LIMITED VS JINDAL INDUSTRIES			SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	22-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/186/2024	02-09-2024	AMIT GUGLANI VS L AND T HOUSING FINANCE			MANOHAR LAL(P),	9911246400	ML.SALUSA@GMAIL.COM	24-08-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3276/2024	02-09-2024	RACHIT KEDIA VS CHD DEVELOPERS LTD.			LALIT BHATI	8851315141	ADVLALITBHATI7500@GMAIL.COM	23-08-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3277/2024	02-09-2024	BAL KRISHNA KEDIA VS CHD DEVELOPERS LTD.			LALIT BHATI	8851315141	ADVLALITBHATI7500@GMAIL.COM	20-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/711/2024	03-09-2024	BIG BOY TOYZ LIMITED VS GAUTAM GOEL			SUMIT SARNA(P),	9650941688	SUMITSARNA@GMAIL.COM	27-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/714/2024	04-09-2024	MOGLI LABS INDIA PVT LTD VS SAXENA MARINE TECH PVT LTD			TARUN VERMA(P),	9310705005	TARUNVERMA.LAW@GMAIL.COM	24-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/713/2024	04-09-2024	STATE BANK OF INDIA VS SACHIN PUNDIR			VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	28-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/715/2024	05-09-2024	UCO BANK VS BHARTIYA VIDHIS PRAKASHAN			SHASHI KANT MAURYA(P),	8736089618	ADVSHASHIKANT94@GMAIL.COM	30-08-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/720/2024	06-09-2024	SBI VS KISHAN SHARMA	SAURABH GAUTAM(P),	NOT AVAILABLE	NOT AVAILABLE	27-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/721/2024	06-09-2024	HERO INVESTCORP PRIVATE LIMITED OWNER/PROPRIETOR	AASTHA VS SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	04-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/730/2024	09-09-2024	EXTRAMARKS EDUCATION INDIA PVT LTD VS NEW ERA WORLD SCHOOL	ANKIT PARASHAR(P),	8802310640	A.PARASHAR@ALB ALAWOFFICES.COM	16-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/728/2024	09-09-2024	ANUJ MAURYA VS BANK OF BARODA	NILESH MUDGIL(P),	NOT AVAILABLE	NOT AVAILABLE	29-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/729/2024	09-09-2024	SAREGAMA INDIA LIMITED VS ULTRA MEDIA AND ENTERTAINMENT PRIVATE LIMITED	ANKUR SANGAL(P),	9873489278	ANKUR.SANGAL@KHAITANCO.COM	04-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/734/2024	10-09-2024	PAHARPUR COOLING TOWERS LTD VS COOL DEFINE	ATANU SAIKIA(P),	9810463278	LAWYER.SAIKIA@GMAIL.COM	28-08-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/168/2024	10-09-2024	M/S DEEPAK ENTERPRISES VS UNION OF INDIA	SAYED WASIF HAIDER(P),	NOT AVAILABLE	NOT AVAILABLE	30-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/741/2024	11-09-2024	M/S MOVIN EXPRESS PRIVATE LIMITED EXPERTTAGECOMMERCEPVT LTD	JEEVESH VS MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	03-09-2024

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			24	SUIT FOR TRADEMARKS	CS (COMM)/746/2024	12-09-2024	LUXOTTICA GROUP SPA VS EYEZONE BY CHADHA OPTICALS	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	11-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/753/2024	13-09-2024	PUNJAB NATIONAL BANK VS MOHAMMAD ASHIQ MASOODL	MUDITA SHARDA(P),	9873906312	OFFICE.GMLEGAL@GMAIL.COM	18-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/199/2024	13-09-2024	SHINE IMPEX AND ORS VS MODICARE LIMITED	SAUMYA SHARMA(P),	9810358837	NOT AVAILABLE	05-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/752/2024	13-09-2024	ANITA SINGHAL VS MAYA INFRAHOMZ PRIVATE LIMITED	SANDEEP GARG(P),	9811362403	SSLAWFIRM.INDIA@GMAIL.COM	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/750/2024	13-09-2024	DEUTSCHE BANK AG VS M/S KRISHNA FASHION DESIGN THROUGH ITS PARTNER	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/751/2024	13-09-2024	DEUTSCHE BANK AG VS TRUX APP PVT LTD	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	APPLICATION U/S 151 CPC	MISC DJ/3341/2024	17-09-2024	RAJINDER ARORA VS DEUTSCHE BANK AG	WORTHING KASAR(P),	9811339382	WORTHINGKASAR@SHAILENDRA.NET.IN	02-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/172/2024	17-09-2024	M/S AGRAWAL AND CO VS UNION OF INDIA THROUGH CHIEF ENGINEER DELHI ZONE	SIMRAN MEHROTRA(P)	9873812404	SIMRANMEHROTRA1857@GMAIL.COM	10-09-2024

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			24	EXECUTION PETITION	EXECUTION (COMM)/173/2024	17-09-2024	M/S AGRAWAL AND CO VS UNION OF INDIA THROUGH CHIEF ENGINEER DELHI ZONE	SIMRAN MEHROTRA(P)	9873812404	SIMRANMEHROTRA1857@GMAIL.COM	10-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/174/2024	18-09-2024	PUNJAB NATIONAL BANK VS NENI SAINI	TEHZIBUR REHMAN(P),	7669913334	NOT AVAILABLE	03-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/762/2024	18-09-2024	DEUTSCHE BANK AG VS IONUE LIMITED THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/764/2024	18-09-2024	DEUTSCHE BANK AG VS M/S LOTUS GROUP AND ANR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/763/2024	18-09-2024	DEUTSCHE BANK AG VS M/S JETSET CLEARING AND FORWARDING SERVICES	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	07-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/761/2024	18-09-2024	SHUBHAM GOLDIEE MASALE PRIVATE LIMIED VS GOLDIEE SOLAR PRIVATE LIMITED	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	13-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/176/2024	19-09-2024	INDRAPRASTHA BUILDCAPS PRIVATE LIMITED VS EVERGREEN LAND MARK PRIVATE LIMITED	SANJEEV GOYAL(P),	NOT AVAILABLE	NOT AVAILABLE	10-09-2024
			24	EXECUTION PETITION	EXECUTION (COMM)/175/2024	19-09-2024	MUNISH ARORA VS M/S SHAPOORJI PALLONJI AND COM LTD	RAHUL MANGLA(P),	9899969669	NOT AVAILABLE	12-09-2024

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			24	SUIT FOR TRADEMARKS	CS (COMM)/767/2024	19-09-2024	HERO INVESTCORP PRIVATE LIMITED VS ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	16-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/776/2024	20-09-2024	DEUTSCHE BANK AG VS MS SNAPEX OVERSEAS THROUGH ITS PARTNERS	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	10-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/771/2024	20-09-2024	INDIAN OVERSEAS BANK VS SATPAL	SUBHASH KUMAR JHA(P),	9810840045	SKJHAASSOCIATES@YAHOO.COM	13-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/784/2024	21-09-2024	DEUTSCHE BANK AG VS MS ENHANCER SOLUTIONS PVT LTD THROUGH ITS DIRECTORS	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	10-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/783/2024	21-09-2024	DEUTSCHE BANK AG VS MS VENDMART RETAIL PVT LTD THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	11-09-2024
			24	EXECUTION PETITION	M-EX/14/2024	21-09-2024	TOMAR AND COMPANY VS UNION OF INDIA	SAYED WASIF HAIDER(P),	NOT AVAILABLE	NOT AVAILABLE	13-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/785/2024	21-09-2024	DEUTSCHE BANK AG VS MS OSCAR DIAGNOSTIC SERVICES PVT LTD THROUGH ITS DIRECTOR	GURVINDER SURI(P),	9871692197	LITIGATION@SURI.CO.IN	17-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/793/2024	23-09-2024	M/S MEX SWITCHGEARS PVT LTD VS M/S OMEX CABLES INDUSTRIES PVT LTD	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	20-09-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/795/2024	24-09-2024	STATE BANK OF INDIA VS MANISH KACHHAP	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	13-06-2024
			24	SUIT FOR RECOVERY	CS (COMM)/800/2024	24-09-2024	STATE BANK OF INDIA VS SURENDRA KUMAR SEN	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	17-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/797/2024	24-09-2024	STATE BANK OF INDIA VS SUJATA KUMARI PROP OF M/S KRISHWAVE ENGINEERING SOLUTIONS	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	16-09-2024
			24	SUIT FOR RECOVERY	CS (COMM)/794/2024	24-09-2024	STATE BANK OF INDIA VS AMAR NATH RAM	SUNIL SEHRAWAT(P),	9212190624	DELHILAWYERS76@GMAIL.COM	16-09-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/275/2024	24-09-2024	HERO FINCORP LTD VS OM SAI MOTORS	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	18-09-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/201/2024	25-09-2024	M/S KP RANA VS DELHI DEVELOPMENT AUTHORITY	KARAN AGGARWAL(P),	9810690604	KARANAGGARWAL849@GMAIL.COM	20-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/802/2024	25-09-2024	RAMESWARAM TRADERS THROUGH ITS PROPRIETOR MR DEVEN DRA GHANGORIYA VS DEVRISHI PAPER PRIVATE LIMITED	DUSHYANT TIWARI(P),	9567775331	DUSHYANTTIWARI7@GMAIL.COM	20-09-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/803/2024	25-09-2024	STAR SINTERED PRODUCTS LTD VS JASVINDER SINGH TRADING AS M/S IRAN MOTOR AND ANR	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	23-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR TRADEMARKS	CS (COMM)/805/2024	26-09-2024	ANI MEDIA PVT LTD	NEWS LAUNDRY MEDIA PVT LTD	SIDHANT KUMAR(P),	9873047772	SIDHANT@SIDHANTKUMAR.NET	24-09-2024	
			24	SUIT FOR RECOVERY	CS (COMM)/818/2024	30-09-2024	KAPIL GARG VS K S PROPMAT PVT LTD		AVINASH KUMAR TRIVEDI(P),	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	24-09-2024	
			24	SUIT FOR RECOVERY	CS (COMM)/819/2024	30-09-2024	STATE BANK OF INDIA VS LATE BUDHESH KUMAR		VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	21-09-2024	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1998/2024	03-09-2024	AXIS BANK LTD VS AFSANA 0637		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1999/2024	03-09-2024	AXIS BANK LTD VS ANKIT SOLANKI 6994		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	EXECUTION PETITION	OMP (I) (COMM)/1996/2024	03-09-2024	AXIS BANK LTD VS AMIT BHATI 8993		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1997/2024	03-09-2024	AXIS BANK LTD VS HEENA JHAM 3957		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1995/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS PAWAN KUMAR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1992/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS KHUSALPAL RANA		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1994/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS JASPRIT KAUR		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/1993/2024	03-09-2024	KOTAK MAHINDRA PRIME LTD VS RAHUL BHATIA		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2029/2024	(1)04-09-2024	IARC VS VIJAY PRATAP SINGH			ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	03.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2028/2024	(1)04-09-2024	DHARA MOTOR FINANCE LTD VS VUAY KUIMAR			J K YADAV(P),	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	03.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2205/2024	13-09-2024	AXIS BANK LTD VS ASHISH KUMAR ROJJHA 467			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2207/2024	13-09-2024	AXIS BANK LTD VS SUBHASH NAGAR 851			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2206/2024	(1)13-09-2024	AXIS BANK LTD VS SONU BHATT 447			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2171/2024	11-09-2024	IDFC FIRST BANK LTD VS RAMESH CHAND			SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	CS (COMM)/426/2024	05-09-2024	MAX HEALTHCARE INSTITUTE LIMITED VS MAXCARE HOSPITAL			JAGDEEP LAMBA(P),	9818570649	OFFICE@IRA.LAW	04-09-2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2066/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS GAURAV KUMAR			AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04-09-2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2204/2024	(1)13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BRAHMANAND YADAV			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2203/2024	13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHOK KUMAR PAL			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2202/2024	(1)13-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAUMEEN CHANTU			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2333/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BHAGWAN DAS			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2391/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LOKPAL SINGH THAKUR			RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2332/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	BHAGCHANDR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2331/2024	23-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED	VS	4691	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2330/2024	23-09-2024	AXIS BANK LTD VS KHUSHNUMA	VS	BEGUM 0068	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2389/2024	24-09-2024	AXIS BANK LTD VS SUMIT 1872	VS		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2170/2024	11-09-2024	AXIS BANK LTD VS ROOPALI TYAGI	VS		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/430/2024	09-09-2024	MOOL CHAND VS SAFDERJUNG HOSPITAL	VS		DEEPAK KUMAR(P),	9898600506	DEEPAKKUMARo506@GMAIL.COM	07.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2196/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	GIRJESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2169/2024	11-09-2024	AXIS BANK LTD VS ALTAMASH	VS		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2195/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	SHIVENDRA KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2193/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	PRASANT KRISHAW PAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2194/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	NARAYAN SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2192/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS	KRISHNA KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/436/2024	13-09-2024	MTG LEARNING MEDIA PVT LTD VS LITTLE GENIUS ACADEMIC COUNCIL DUR	VS		ABHIRATH PARASHAR(P),	9811327014	SERVICE@BAMBHANDNANDAN.IN	12.09.2024

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			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/94/2024	11-09-2024	DYNAMIC BRANDS PRIVATE LIMITED VS PLUS MAX GROUP OF COMPANIES	KUNAL SRIVASTAVA(P),	9873011081	KUNAL.SRIVASTAVA@HOTMAIL.COM	10.09.2024
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/95/2024	12-09-2024	ROHIT GOYAL VS VIJAY NAGAR	ANUBHAV DADHICH(P),	8800129139	ANUBHAVDADHICH665@GMAIL.COM	11.09.2024
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/97/2024	13-09-2024	M S PSYCHE HOSPITALITY ENTERPRISES LIMITED THROUGH ITS DIRECTOR SHATUL BHALLA VS M S VEENO	DEV PRAKASH PACHAURI(P),	9312432926	NOT PROVIDED	12.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/435/2024	13-09-2024	DINESH KUMAR GUPTA VS SATKARTAR	JAYANT GARG(P),	9899474884	AMITG.ADVOCATE@GMAIL.COM	12.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2345/2024	23-09-2024	YES BANK LTD VS VISHAL SHARMA	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2356/2024	23-09-2024	YES BANK LTD VS SANJAY PAL	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2348/2024	23-09-2024	YES BANK LTD VS PRADEEP KUMAR	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2426/2024	24-09-2024	IDFC FIRST BANK LTD VS SUSHIL SINGH 8178	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2329/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SARVAR ALI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2328/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMAVATAR LAKHAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2386/2024	24-09-2024	IDFC FIRST BANK LTD VS AJAY HOODA 7356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2385/2024	24-09-2024	IDFC FIRST BANK LTD VS SUNIL DIXIT 4199	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2425/2024	24-09-2024	IDFC FIRST BANK LTD VS MANEESH BIJALWAN 9037	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2388/2024	24-09-2024	IDFC FIRST BANK LTD VS ANTRIKSH TYAGI 4445	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2463/2024	25-09-2024	KOTAK MAHINDRA PRIME LTD VS JAGRITI SINGH 4901	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/448/2024	20-09-2024	NL CLOTHING COMPANY PVT LTD VS NX WHOLESALE KANNUR	VARNIKA BAJAJ(P),	9838660707	VARNIKABAJAJADVOCATE@GMAIL.COM	19.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2327/2024	23-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2326/2024	23-09-2024	IDFC FIRST BANK LTD VS OMENDR NANHE 1618	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2325/2024	23-09-2024	AXIS BANK LTD VS AARISH 927	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2461/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ASHISH RATHI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2384/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LALIT KISHOR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2382/2024	24-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV NANDAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2359/2024	23-09-2024	IDFC FIRST BANK LTD VS ARUN SAHANI 0436	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2324/2024	23-09-2024	IDFC FIRST BANK LTD VS SHELENDER KUMAR 7096	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2460/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRUTI TRAVELS 5035	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2459/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANITA DABHOLKAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024

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			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2323/2024	23-09-2024	IDFC FIRST BANK LTD	SADAB SUNIL 9096		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2458/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED	VS MAHMOODI A		DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2455/2024	25-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED	VS GULISTAN ANJUM		DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2456/2024	25-09-2024	KOTAK MAHINDRA BANK	VS SHASHIKANT SHARMA		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2454/2024	25-09-2024	KOTAK MAHINDRA BANK	VS GHANSHYAM CONTRACTOR		PARV SINGH MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2457/2024	25-09-2024	KOTAK MAHINDRA BANK	VS CHANDRAPAL		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2453/2024	25-09-2024	KOTAK MAHINDRA BANK	VS LAV KUMAR GAUTAM		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2452/2024	25-09-2024	KOTAK MAHINDRA BANK	VS FARMAN		PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/454/2024	24-09-2024	LOREAL SA	VS RIDDHI GOPALBHAI DONDA		SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITE D.COM	23.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/453/2024	24-09-2024	LOREAL SA	VS DHOLIYA MONIL SANJAYBHAI		SHRAVAN BANSAL(P),	26843455	UNITEDANDUNITE D.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2423/2024	24-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	VS SHRI BALAJI DEMONATI ON CONTRACTOR		RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGRAG@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2424/2024	24-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD	VS KSHITIJ ASHOK VERMA		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2422/2024	24-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD	VS MAKVANAJI HARDIKKUMAR BABULAL		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2437/2024	24-09-2024	IDFC FIRST BANK LTD	VS JAGAN NATH		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2341/2024	23-09-2024	IDFC FIRST BANK LTD	VS KASAM MAHMOOD		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2342/2024	23-09-2024	IDFC FIRST BANK LTD	VS ANUJ DHAWAN		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2340/2024	23-09-2024	IDFC FIRST BANK LTD	VS KISHAN KUMAR		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2334/2024	23-09-2024	IDFC FIRST BANK LTD	VS AMIT BHATI		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2335/2024	23-09-2024	IDFC FIRST BANK LTD	VS MAMTA SHARMA		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2338/2024	23-09-2024	IDFC FIRST BANK LTD	VS BRJESH KUMAR		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2336/2024	23-09-2024	IDFC FIRST BANK LTD	VS PRAMOD KHARI		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2337/2024	23-09-2024	IDFC FIRST BANK LTD	VS JAFAR ALI		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2339/2024	23-09-2024	IDFC FIRST BANK LTD	VS SATBIR KALYAN SINGH		SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SRCSLEGAL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2322/2024	23-09-2024	CARGILL INDIA PVT LTD	VS S R PROTEINS PVT LTD		RAJEEV KUMAR AGARWAL(P),	9990822819	RAJEEVAGARWAL100@GMAIL.COM	21.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2420/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD	VS RAMESHWAR K		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2421/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD	VS HARMEET MAHAL		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2419/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS BISHESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2380/2024	24-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB	J K YADAV(P),	9999855157	ADVJITENDERYADV2017@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2415/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SHWETA JAIN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2450/2024	25-09-2024	KOTAK MAHINDRA PRIME LTD VS SHAHNAWAZ S/O ZIYAUDDIN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2416/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MO AKBAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2418/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MANISH PAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2417/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS RAHUL YADAV	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2448/2024	25-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SONIA ARORA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2449/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JILANI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/460/2024	27-09-2024	GURUSONS COMMUNICATIONS PVT LTD VS HARIOM KHURANA	VIMAL KHURANA(P),	9999262824	ACHOCHOUDHURY@GMAIL.COM	26.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/2498/2024	30-09-2024	AXIS BANK LTD VS SACHIN BHADANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/2497/2024	30-09-2024	AXIS BANK LTD VS MANOJ KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/462/2024	30-09-2024	STATE BANK OF INDIA VS RENUA THROUGHTH LRS OF MR RAJESH (SINCE DECEASED)	ADAITA KUMAR ROUNT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	28.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2018/24	03.09.2024	AXIS BANK LTD	VS ASHU TOMAR		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		03.09.2024	HDFC BANK LTD	VS SHIVANGI SHARMA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2020/24	03.09.2024	HDFC BANK LTD	VS SACHIN CHADHA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2021/24	03.09.2024	HDFC BANK LTD	VS WASIM SALIMUDDIN		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2025/24	03.09.2024	AXIS BANK LTD	VS JYOTI SINGH 5281		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2024/24	03.09.2024	AXIS BANK LTD	VS YOGESH KUMAR 7230		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2023/24	03.09.2024	AXIS BANK LTD	VS YOGESH 2696		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2022/24	03.09.2024	AXIS BANK LTD	VS ANJALI 2212		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2026/24	03.09.2024	AXIS BANK LTD	VS HARISHANKAR 3584		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2055/24	05.09.2024	AXIS BANK LTD	VS MANISH		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2056/24	05.09.2024	AXIS BANK LTD	VS RACHNA SINGH		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2057/24	05.09.2024	AXIS BANK LTD	VS ANKIT KUMAR		MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM)425/2024	05.09.2024	AMAN TRAVELS	VS TRAVEL TREE INTERNATIONAL		VIKRANT HUDA	9990969164	ADV.VIKRANTHUDA@GMAIL.COM	21.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2058/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS NARESH C CHAUKSE	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2059/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS HARMEET SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2060/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS BHARVAD BHARAT	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2061/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS ANAND SONI	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2062/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS PRIME PRESSINGH	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2063/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS DHIRENDRA YADAV	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2064/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS TUSHAR CHAUHAN	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2065/24	05.09.2024	TOYOTA FINANCIAL SERVICES VS VINAY KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	12.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS NISHA	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS MAN SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS DHIRAJ	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS SANTOSH KUMAR	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK VS GULAM SADIT	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAMDHARI GOUD	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK KANHAIYA RAJBHAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SHIVRAJ KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SHAILENDRA KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK AFZAL KHAN	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAHUL GOND	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK JITENDRA MISHRA	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK JITENDRA KUMAR	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK RAJESH KUMAR 678	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		06.09.2024	KOTAK MAHINDRA BANK SUBHAM SINGH	VS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	ARB A(CPMM) 5/2024	07.09.2024	TANTRA DESIGNS VS BELA MATHUR	VS	ANURAG RAWAT	7838221188	AMITDUBEY86@GMAIL.COM	31.07.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(COMM) 26/2024	07.09.2024	HIMALAYAN FOOD PARK VS BRIGHT LIFECARE	VS	KUMAR BHAWANI SHANKAR	9999055597	KUMARBHAWANISHANKAR@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2096/24	07.09.2024	CNH INDUSTRIAL VS SATISH RAMSUKH	VS	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2096/2024	07.09.2024	CNH INDUSTRIAL	VS OMP PRAKASH SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2105/24	07.09.2024	CNH INDUSTRIAL	VS IRFAN ABBAS		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2110/24	07.09.2024	CNH INDUSTRIAL	VS MANISH SINGH		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2111/24	07.09.2024	CNH INDUSTRIAL	VS VISHAL CONTRACTOR		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2112/24	07.09.2024	KOTAK MAHINDRA BANK	VS MOHD WARIS		PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2113/2024	07.09.2024	KOTAK MAHINDRA BANK	VS SANJAY SINGH YADAV		PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	27.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2126/24	07.09.2024	AXIS BANK LTD	VS MONIKA BHADANA		SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	06.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2143/24	09.09.2024	CHOLAMANDALAM INVESTMENT	VS ZENUS ENTERPRISES		RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG@GMAIL.COM	31.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 429/24	09.09.2024	SERVOTECH ELECTRICALS	VS GODREJ VESTMARK		RAKESH KUMAR	9910280608	RKSHARMA54@GMAIL.COM	30.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2144/24	09.09.2024	KOTAK MAHINDRA BANK	VS PRITY ATHWAL		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	16.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2145/24	09.09.2024	KOTAK MAHINDRA BANK	VS DEV DUTT		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2146/24	09.09.2024	KOTAK MAHINDRA BANK	VS LAXMAN C		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2147/24	09.09.2024	KOTAK MAHINDRA BANK	VS ANIL KUMAR GAUTAM		AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	17.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2148/24	09.09.2024	AXIS BANK LTD VS RAAHUL	MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2149/24	09.09.2024	AXIS BANK LTD VS PAUNI NEGI	MAYANK MAHAJAN	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	06.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2150/24	09.09.2024	AXIS BANK LTD VS SHIVAM MITTAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2151/24	09.09.2024	AXIS BANK LTD VS SWATI GAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	07.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2161/24	10.09.2024	CHOLAMANDALAM INVESTMENT VS A S ASSOCIATES	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2162/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS REETA VERMA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2163/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS VIPIN SHYAM BIR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	24.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2164/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS MUKESH GUPTA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	24.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2165/24	10.09.2024	TOYOTA FINANCIAL SERVICES VS JAGMEET SINGH	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	29.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2174/24	11.09.2024	CNH INDUSTRIAL VS RAGHUNANDAN TIWARI	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	27.07.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2176/24	11.09.2024	CNH INDUSTRIAL VS YASHPAL SINGH BUNDELA	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2178/24	11.09.2024	CNH INDUSTRIAL VS KANHAIYALAL	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2180/24	11.09.2024	CNH INDUSTRIAL VS MAHESH KUMAR SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE @GMAIL.COM	09.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2181/24	11.09.2024	CNH INDUSTRIAL VS MAN SINGH			RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2183/24	11.09.2024	AXIS BANK LTD VS BRAHAM PAL			SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2185/24	11.09.2024	AXIS BANK LTD VS ANUJ NADIA			SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2187/24	11.09.2024	AXIS BANK LTD VS RAKSEENA			SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2188/24	11.09.2024	AXIS BANK LTD VS ABHISHEK CHANDELA			SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2189/24	11.09.2024	AXIS BANK LTD VS SUSHIL KUMAR			SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	09.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		12.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRIYANKA			RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	10.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		12.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AJAB SINGH			RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	10.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	RAJESH SHARMA VS NEERAJ SHARMA			RAHUL KUMAR CHAUDHARY	8860838005	RAHUL.CHAUDHARY49@GMAIL.COM	11-8-03
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS YOGESH KUMAR SHARMA 3214			MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	19.09..2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS PUSHPENDRA KUMAR 6494			MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	19.09..2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	AXIS BANK LTD VS DAIROX INDIA PRIVATE LIMITED 848			MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS SUNIL DARYANIo166			MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	18.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	M/S APEX CONSTRUCTION COMPANY VS UNION BANK OF INDIA LTD	VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	21.08.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	IDFC FIRST BANK LTD VS SORAV JAY 8868	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	R P SRIVASTAV VS MEENU JAIN	MAHIMA DHYANAI	9999288071	MAHIMA.DHYANAI@DMLAWCHAMBERS.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		20.09.2024	BANK OF BARODA VS ADOS AND CO AND ANRS	NEERAJ KUMAR	9711863744	CLALEGAL9@GMAIL.COM	12.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS MAHESH S 8000	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS KULDEEP SINGH 5051	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	KOTAK MAHINDRA PRIME LTD VS VED PAL 6098	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAJESTIC LEGENDS SPORTS PRIVATE LIMITED	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	20.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRADEEP YADAV	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS DEVILAL CHAMRU TAPE	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANDIP JALINDAR JADHAV	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SAYYED WAJID ALI	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS PRASHANT VISHVAS 3532	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS DANISH MALIK 6207	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS SAURAB KUMAR 4047	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		21.09.2024	IDFC FIRST BANK LTD VS SANJAY KISHAN 8819	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2360/24	23.09.2024	IDFC FIRST BANK VS SANJAY RAY	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2361/24	23.09.2024	IDFC FIRST BANK VS MUKESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2362/24	23.09.2024	IDFC FIRST BANK VS VIKI KUMAR JHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2363/24	23.09.2024	IDFC FIRST BANK VS MOHAMMAD DARMAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2364/24	23.09.2024	YES BANK LTD VS VINEET KALRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2365/24	23.09.2024	YES BANK LTD VS MOHD SALMAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2366/24	23.09.2024	YES BANK LTD VS SHREE KRISHNA TRADER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2367/24	23.09.2024	YES BANK LTD VS RATAN KUMAR SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2368/24	23.09.2024	YES BANK LTD VS VINEET KALRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	17.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP(I)(COMM) 2369/24	23.09.2024	CHOLAMANDALAM INVESTMENT VS SATBIR SINGH	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG @GMAIL.COM	18.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	VINESH LAKRA		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	PAWAN KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	INDIRA CHOUDHERY		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	MEENAS DEVI MANJHI		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	AMIT KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	SURAJ KUMAR SAH		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	FIRST BANK LTD	DHARAM VIR		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	VIJAY KUMAR		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		24.09.2024	IDFC FIRST BANK LTD	RAMESH DAS		SANJEEV PATHAK	9717028845	LITIGATION@SRCS LEGAL.COM	21.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	ABHAY TIWARI		RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED	KHAN SIRAJ NAIMULLAH		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	PRITI P		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD	MAHINDER PAL SINGH		RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK1@GMAIL.COM	23.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD VS SUDHIR KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	KOTAK MAHINDRA PRIME LTD VS SHUBH SRIVASTAVA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	23.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHRUTI TRAVELS	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KUMAR	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	CATA ELECTRODOMESTICOS INDIA PVT LTD VS ANSUN KITCHEN AND WARDROBES PVT LTD	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	18.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		25.09.2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NITIN CHOUBISA	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAGJEET SINGH GHUMMAN	RAHUL BHARDWAJ	9013493108	ADVOCATEASHOK.1@GMAIL.COM	24.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	SAKSHAM IMPEX PRIVATE LIMITED VS AMIT PATEL	SWAPNIL GUPTA	9871988051	CONTACT@CAPITALLAW.IN	05.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS SHISHUPAL SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS MOHD FARMAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS JITENDRA SINGH	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG@GMAIL.COM	25.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS MAHENDER SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS AQIL AHMAD	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024

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			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAYVEER SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	24.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	KOTAK MAHINDRA BANK VS IRASHAD	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	19.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		26.09.2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PANCHARAJ SINGH	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	25.09.2024
			6, NEW COURT BLOCK-I	COMMERCIAL		27.09.2024	MITTAL TRADING COMPANY VS RC FOODS PRODUCTS	DEEPANSHI SEHGAL	8882839427	SINGHALDEEPANSHI@GMAIL.COM	24.09.2024
25	SH. YADAV	SANDEEP SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1971/2024	02-09-2024	AXIS BANK LTD VS POONAM MATHARU 3023	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1972/2024	02-09-2024	AXIS BANK LTD VS MANOJ TANWAR 8525	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1973/2024	02-09-2024	AXIS BANK LTD VS AJAY KUMAR 1613	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1970/2024	02-09-2024	AXIS BANK LTD VS BALA 2405	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1974/2024	02-09-2024	AXIS BANK LTD VS SUNIL KUMAR 4037	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1968/2024	02-09-2024	AXIS BANK LTD VS SAHIL CHAUHAN 9584	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1969/2024	02-09-2024	AXIS BANK LTD VS ANISH KHAN 2814	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/1967/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS YOGESH ANKUSH AABNAVE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2016/2024	03-09-2024	AXIS BANK LTD VS KAPIL KUMAR SHARMA 4161	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2014/2024	03-09-2024	AXIS BANK LTD VS SHAHID KHAN	1759		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2015/2024	03-09-2024	AXIS BANK LTD VS JAI KUMAR	1316		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2017/2024	03-09-2024	AXIS BANK LTD VS NIRMAL KANT	JHA 0243		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2012/2024	03-09-2024	AXIS BANK LTD VS ADNAN QURESHI	4584		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2013/2024	03-09-2024	AXIS BANK LTD VS PAWAN KUMAR	4870		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/89/2024	04-09-2024	M/S BANWARI LAL ARORA AND SONS THROUGH ITS SPECIAL POWER OF ATTORNEY SHRI ADITYA ARORA VS S R FOILS AND			RISHABH GUPTA(P)	8586834657	RISHABHGUPTA.LAWVERA@FIGMAIL.COM	30-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2038/2024	05-09-2024	AXIS BANK LTD VS SANJIDA	733		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2039/2024	05-09-2024	AXIS BANK LTD VS DEEPAK HOODA	895		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2037/2024	05-09-2024	AXIS BANK LTD VS SUNITA	734		MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2040/2024	05-09-2024	YES BANK LIMITED VS DEEPAK SHARMA			RADHA SINGH(P)	7838237587/7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09-08-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/427/2024	06-09-2024	EMU LINES PRIVATE LIMITED VS JSK INDUSTRIES PRIVATE LIMITED			UDAY KUMAR(P)	9810868162/8882303942	ADVUDAYKUMAN@GMAIL.COM	03-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2071/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LAL SINGH CONTRACTOR			RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2070/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATYAJIT MAHANTA			RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2067/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANJU SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2068/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIDYAWATI PATHAK	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2069/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SIDDHARTH SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	04-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/2643/2024	11-07-2024	NATIONAL SKILL DEVELOPMENT CORPORATION VS STOC TECHNOLOGIES PVT LTD	SURI COMPANY, LAW FIRM	9871692195	LITIGATION@SURI.CO.IN	11-07-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2108/2024	07-09-2024	AXIS BANK LTD VS ALOK TRIPATHI 6307	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2103/2024	07-09-2024	AXIS BANK LTD VS RAHUL 2322	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2104/2024	07-09-2024	AXIS BANK LTD VS BHAWNA KWATRA 5695	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2109/2024	07-09-2024	AXIS BANK LTD VS SHAIL NARANG 9821	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2101/2024	07-09-2024	AXIS BANK LTD VS SONU 4240	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2102/2024	07-09-2024	AXIS BANK LTD VS MOHAN LAL 8178	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2107/2024	07-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED 6272	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2106/2024	07-09-2024	AXIS BANK LTD VS PINKI NEGI 9320	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN05@YAHOO.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2099/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS GAGAN SINGH	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@GMAIL.COM	05-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2100/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS SUBHASH GOSWAMI	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@GMAIL.COM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2098/2024	07-09-2024	AXIS BANK LTD VS MOH JARRAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	05-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2142/2024	09-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCES COMPANY LTD VS MUSTAFA M	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2139/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANTOSH PAL	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2140/2024	09-09-2024	AXIS BANK LTD VS IMRAN KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2141/2024	09-09-2024	AXIS BANK LTD VS HARVINDER SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2138/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LALNJUVA GULUVA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2172/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SAURAV KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2175/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YOGESH KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2182/2024	11-09-2024	AXIS BANK LTD VS SHIV BABU PATHAK	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2184/2024	11-09-2024	AXIS BANK LTD VS VITAN SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2186/2024	11-09-2024	AXIS BANK LTD VS JUBAIR SO SAFAT KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	06-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2173/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATENDRA PAWAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	07-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2177/2024	11-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS SUNITA TIWARI	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2179/2024	11-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHASKAR SINGH	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2191/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMNARAYAN KHEMRAJ	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2190/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HARIKHYAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY VS M/S KONARK ENGINEER	PRIYADARSHI GOPAL	9560633441	ADVOCATE@PRIYADARSHIGOPAL.IN	09-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2199/2024	12-09-2024	AXIS BANK LTD VS NAZIM KHAN	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	10-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/438/2024	13-09-2024	LOREAL SA VS DINESH BHAI POPATBHAI KHOKHAR	SHRAVAN BANSAL(P)	26843455, 32959881	UNITEDMARK@UNITEDANDUNITED.COM	11-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2221/2024	18-09-2024	YES BANK LTD VS SUNIL DUTT	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2219/2024	18-09-2024	YES BANK LTD VS TRIPTI AJIT KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2220/2024	18-09-2024	YES BANK LTD VS VIPIN KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2215/2024	18-09-2024	IDFC FIRST BANK LTD VS DHEERAJ NIRMAL 0959	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2216/2024	18-09-2024	IDFC FIRST BANK LTD VS SHAKUNTALA RATI RAM 5654	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2218/2024	18-09-2024	IDFC FIRST BANK LTD VS DHEERAJ NIRMAL 2378	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2217/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS ARUN KUMAR PANDEY3939	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	14-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/441/2024	18-09-2024	M/S VAMSO BIOTEC PVT LTD PVT LTD VS M/S ALORA AGRITECH PRIVATE LIMITED	MANISH VERMA(P)	9899951140/ 9871434840	NOT PROVIDED	13-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2242/2024	19-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITEDQ VS TANMAY KALAL	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2239/2024	19-09-2024	IDFC FIRST BANK LTD VS RAMBALI CHOUDHARY 2413	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2241/2024	19-09-2024	IDFC FIRST BANK LTD VS EAGLE TRANSPORT 6584	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2240/2024	19-09-2024	IDFC FIRST BANK LTD VS SAJID KHAN 3351	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2238/2024	19-09-2024	AXIS BANK LTD VS PREM PAL 038	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2237/2024	19-09-2024	AXIS BANK LTD VS LAXMI GUPTA741	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2273/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANDIP LAXMAN KADAM	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2274/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ANKIT KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2275/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KALVA HASMAT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2276/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SUNIL KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2277/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMAR SINGH YADAV	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2278/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DEVI DATT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2279/2024	20-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR HUF 2046	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2280/2024	(I) 20-09-2024	IDFC FIRST BANK LTD VS SANJAY KUMAR 6148	MAYANK MAHAJAN(P)	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2305/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUNNY THAKUR	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2304/2024	(I) 21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHWANI ROSHAN LAL	DINESH JAIN(P)	9013493108	ADVOCATEASHOK1@GMAIL.COM	17-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2300/2024	(I) 21-09-2024	KOTAK MAHINDRA BANK VS KUSHAGRA NARMADA ENTERPRISES	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2299/2024	21-09-2024	KOTAK MAHINDRA BANK VS MAHABUB	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2301/2024	21-09-2024	KOTAK MAHINDRA BANK VS LAXMAN	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2302/2024	21-09-2024	KOTAK MAHINDRA BANK VS ABDUL QADIR	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2303/2024	21-09-2024	KOTAK MAHINDRA BANK VS SHADAB ALI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2298/2024	21-09-2024	KOTAK MAHINDRA BANK VS NAHAR SINGH	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2297/2024	21-09-2024	KOTAK MAHINDRA BANK VS JAMSHED ALI	PARV MAHAJAN(P)	9643646534	PARV.MAHAJAN007@GMAIL.COM	18-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2293/2024	21-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P)	9811252038	ADVOCATERSGARG@GMAIL.COM	19-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2295/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS JADEJAYOGRAJSINH HARDEVSINH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2294/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PARAG CHANDRAKANT MOTA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2296/2024	21-09-2024	IDFC FIRST BANK LTD VS SHATUGHN SUKHNATH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2390/2024	(1) 24-09-2024	IDFC FIRST BANK LTD VS VIKASH RAJBIR SINGH	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2392/2024	24-09-2024	IDFC FIRST BANK LTD VS SANDEEP KUMAR YADAV	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2387/2024	24-09-2024	IDFC FIRST BANK LTD VS RAMASAKAL RAJVEER	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2379/2024	24-09-2024	IDFC FIRST BANK LTD VS GAUTAM MAHAVIR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2383/2024	24-09-2024	IDFC FIRST BANK LTD VS AMIT KUMAR 7131	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2381/2024	24-09-2024	IDFC FIRST BANK LTD VS JATIN KUMAR	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSLEGALCOM	19-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2404/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS ANIVESH KUMAR SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2402/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS SANDEEP R	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2403/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS DOLLY KHANNA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2400/2024	(1) 24-09-2024	KOTAK MAHINDRA PRIME LTD VS MAHADEV TRADERS	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2401/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS PRITHPAL SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2399/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS JAGVIR SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	21-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2396/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS MUNNI DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2397/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS INDRA DEVI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2398/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SARITA G	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2394/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS NAVEEN KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	23-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2464/2024	25-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS REKHA GUPTA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	24-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2485/2024	26-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIV JI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	24-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2490/2024	(1) 27-09-2024	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RABJI SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2488/2024	(1) 27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2487/2024	27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2489/2024	(1) 27-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	25-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/2486/2024	(1) 27-09-2024	BMW INDIA FINANCIAL SERVICES PVT LTD VS RKGK ENGINEERS PRIVATE LIMITED	DINESH JAIN(P)	90134931o8	ADVOCATEASHOK.1@GMAIL.COM	25-09-2024

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			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2493/2024	28-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS AGOSTINHO FERNANDES	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	26-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2494/2024	28-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MAKVANAJ HASMUKHBHAI BABUBHAI	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE@GMAIL.COM	26-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/463/2024	30-09-2024	S N OVERSEAS THROUGH ITS PROP NITISH NARULA VS SAIBHUTANI(P)	SAMARTH BHUTANI(P)	7557244244, 8447449666	ADVOCATESBHUTANI@GMAIL.COM	27-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2504/2024	30-09-2024	AXIS BANK LTD VS AKASH YADAV	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2505/2024	30-09-2024	AXIS BANK LTD VS SAMEER SAIFI	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/2503/2024	30-09-2024	AXIS BANK LTD VS PRAMOD KUMAR YADAV	ANUPAM SINGH(P)	9654926809	ANUPAMJSINGH@GMAIL.COM	28-09-2024
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/424/2024	04-09-2024	LOREAL SA VS DIXIT KISHORBHAI PATOLIYA	SHRAVAN BANSAL(P),	011-26843455	UNITEDMARK@UNITEDANDUNITED.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/428/2024	06-09-2024	SWEETY VS E SCOOT RENTAL SOLUTIONS	HARISH YADAV(P),	9818272266	ADVOCATEHARISH2007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/432/2024	10-09-2024	AMAN TRAVELS LTD VS HOLIDAYS BY SAHIBJI PVT LTD	VIKRANT HUDDA(P),	9990969164	HOODAMUKESHADV@GMAIL.COM	08.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/443/2024	19-09-2024	TIRTH AGRO TECHNOLOGYS PRIVATE LIMITED VS M/S OM SAIBANSAL(P), RAM SALES KHARGONE AND ORS	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	16.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/444/2024	19-09-2024	VARIETY SERVICES PRIVATE LIMITED VS SAKET LKJHA(P), MARKETING PRIVATE LIMITED AND ORS	PRAKASH JHA(P),	8800259035	GARG.ASHISH9501@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/445/2024	19-09-2024	POOJA SETHI VS ROHIT CHAWLA	HARISH SHARMA(P),	9810717516	HARISHGOPIS@REDIFFMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/446/2024	19-09-2024	AMAN TRAVELS LTD VS BHAVESH PATEL	VIKRANT HUDDA(P),	9990969164	HOODAMUKESHADV@GMAIL.COM	14.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/451/2024	23-09-2024	NEOGEOINFO TECHNOLOGIES PVT LTD VS QUICK RESEARCH AND SALES PROMOTION	VIVEK JAISWAL(P),	9853058300	N/A	20.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/452/2024	23-09-2024	MOOL CHAND VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ANR	DEEPAK KUMAR(P),	9999600506	DEEPAKKUMAR0506@GMAIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/456/2024	25-09-2024	TRINITY TRADING HOUSE VS SHIVAY PROJECTS	DEBARSHI BHADRA(P),	9899091969	DEBARSHIBHADRA@DBLO.IN	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/457/2024	25-09-2024	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR VS JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA	RABINDRA TIWARY(P),	9971120211	RAB.ASSOCIATES@GMAIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/458/2024	25-09-2024	OUTLOOK PUBLISHING INDIA PVT LTD VS MS SYSOTEK TECHNOLOGIES PVT LTD	SETU NIKET(P),	9873109672	MAIL@CURARELEGAL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/93/2024	09-09-2024	DEVVRAT IMPEX PVT. LTD. VS GOUN RAM	NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	06.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/96/2024	13-09-2024	MS ABM COMMUNICATION PVT LTD VS MS SAGAR RATNA RESTAURANTS PVT LTD	EKLAVYA BAHL(P),	9891122330	EKLAVYA@BNALAW.IN	13.12.2023
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/98/2024	18-09-2024	JYOTI PLASTIC WORKS PRIVATE LIMITED VS Z TECH INDIA LIMITED	ROHAN ROHATGI(P),	9811867909	ROHANR@RSLEGAL.IN	16.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/99/2024	19-09-2024	NATIONAL CLOTHIERS VS KNEWTON ACADEMY SOFTECH SOLUTION PVT LTD	ADV TANYA GOYAL(P),	9911616758	N/A	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2002/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS LOKENDER R	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2003/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS SANJAY KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2004/2024	(1)03-09-2024	KOTAK MAHINDRA PRIME LTD VS MOHIT TYAGI	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2005/2024	(1)03-09-2024	AXIS BANK LTD VS UMANG CHHABRA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN0073@GMAIL.COM	31.08.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2006/2024	(1)03-09-2024	AXIS BANK LTD VS RAJINDER SINGH DUREYA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	31.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2007/2024	(1)03-09-2024	AXIS BANK LTD VS NKB FARMTECH PRIVATE LIMITED	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	31.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2035/2024	04-09-2024	IARC VS FARMAN KHAN	ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2036/2024	(1)04-09-2024	IARC VS FARMAN KHAN	ASHIM BHATT(P),	9599624216	ASHIM.BHATT17@GMAIL.COM	02.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2041/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS SUMIT PAL SINGH	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2042/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS PREETI LATA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2043/2024	(1)05-09-2024	KOTAK MAHINDRA PRIME LTD VS AJEET SINGH RANA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2044/2024	(1)05-09-2024	AXIS BANK LTD VS VINAY SEHGAL	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2045/2024	05-09-2024	KOTAK MAHINDRA PRIME LTD VS SANJAY PARKASH	AMIT KUMAR SINHA(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2046/2024	(1)05-09-2024	AXIS BANK LTD VS SAHIB KHAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2047/2024	05-09-2024	AXIS BANK LTD VS YOHESH CHUGH	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2048/2024	(1)05-09-2024	AXIS BANK LTD VS RIZWAN	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2049/2024	(1)05-09-2024	AXIS BANK LTD VS KULDEEP SINGH DAGAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2050/2024	05-09-2024	AXIS BANK LTD	VS MAHESH KUMAR GARG		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2051/2024	05-09-2024	YES BANK LIMITED	VS AFROJ KHAN		RADHA SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2052/2024	05-09-2024	AXIS BANK LTD	VS BHAVISHI KUMAR JOSHI		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2053/2024	05-09-2024	AXIS BANK LTD	VS VISHUBH SHARMA		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2054/2024	05-09-2024	AXIS BANK LTD	VS SHYAM		MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	03.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2075/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS SANJUKTA JENA		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2076/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS SR ENGINEERING		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2077/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS RAM NATH NISHAD		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2078/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS ASHOK KUMAR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2079/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS JAGAT SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2080/2024	06-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	VS BACHAN KAUR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	04.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2118/2024	07-09-2024	AXIS BANK LTD	VS HARKESH BHATI		SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2119/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD	VS DEEPAK YADAV		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2120/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS MUKESH MAVI	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2121/2024	07-09-2024	KOTAK MAHINDRA PRIME LTD VS CHANDRAB SHEKHAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2122/2024	07-09-2024	AXIS BANK LTD VS SHUBHANGI BANSAL	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2123/2024	07-09-2024	AXIS BANK LTD VS LAXMI BHATI	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	05.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2152/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS SHIV KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2153/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT KHANNA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2154/2024	09-09-2024	KOTAK MAHINDRA PRIME LTD VS VAIBHAV BATRA	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2155/2024	09-09-2024	AXIS BANK LTD VS NEERAJ KAPOOR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2156/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2157/2024	09-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU PARATH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2158/2024	09-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RKS BRICKS FIELD	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2166/2024	10-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAHUL SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	07.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2167/2024	10-09-2024	AXIS BANK LTD VS ARJUN SINGH GILL	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2168/2024	10-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JITENDRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	06.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2197/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PRATHVI SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	09.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2198/2024	11-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HABIB AHAMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	09.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2208/2024	18-09-2024	YES BANK LTD VS AYESHA ANJUM	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2209/2024	18-09-2024	YES BANK LTD VS ASIF ALI RAZA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2210/2024	18-09-2024	IDFC FIRST BANK LTD VS AMIT SHARMA 8522	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2211/2024	18-09-2024	IDFC FIRST BANK LTD VS PAURUSH NAGAR 2056	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2212/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS PRANAY ANAND 5614	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	14.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2228/2024	19-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS IRFAN MOHAMMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2229/2024	19-09-2024	IDFC FIRST BANK LTD VS NEERESH KUMAR 9432	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2230/2024	19-09-2024	IDFC FIRST BANK LTD VS MANISH KUMAR 8455	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2231/2024	19-09-2024	IDFC FIRST BANK LTD VS RAHEESH NAJEER 9864	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2232/2024	19-09-2024	IDFC FIRST BANK LTD VS HAMID RAZA ANSARI 7868	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2233/2024	19-09-2024	IDFC FIRST BANK LTD VS RAHUL KUMAR 6007	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2234/2024	19-09-2024	IDFC FIRST BANK LTD VS DHARMENDRA DUBEY 9590	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2235/2024	19-09-2024	AXIS BANK LTD VS TEENA 282	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2236/2024	19-09-2024	AXIS BANK LTD VS MOHD KASHIF 464	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2248/2024	20-09-2024	IDFC FIRST BANK LTD VS RABINDAR SHUKLA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2249/2024	20-09-2024	IDFC FIRST BANK LTD VS SURENDRA KUMAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2250/2024	20-09-2024	IDFC FIRST BANK LTD VS ARUN NAGAR	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2251/2024	20-09-2024	KOTAK MAHINDRA BANK VS SAKIR	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2252/2024	20-09-2024	KOTAK MAHINDRA BANK VS SIKANDER TRADING COMPANY	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2253/2024	20-09-2024	KOTAK MAHINDRA BANK VS SHISHUPAL SINGH	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2254/2024	20-09-2024	KOTAK MAHINDRA BANK VS MOHD KAIF	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2255/2024	20-09-2024	KOTAK MAHINDRA BANK VS MARGUB AHMAD	PARV MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2256/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS POOJA SHARMA	DINESH JAIN(P),	8376049807	ADVOCATEASHOK1@GMAIL.COM	17.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2257/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BISHNU DUTT	DINESH JAIN(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2258/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURAJ GIDDAPPA BANDIWADAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2259/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS VIPUL RAJENDRA SAVE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2260/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SONU RAJA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2261/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS FIROJA VEGAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2262/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRIYA PRAKASH KAWATHEKAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2263/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KACHHELA PIYUSH HAJABHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2264/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS BANDAL VILAS JAYVANTRAO	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2265/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PATEL ASHIK HASMUKHBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2266/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS BHARVAD VIKRAMBHAI DEVUBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2267/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ALBAAB ENTERPRISES	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	18.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2319/2024	21-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 6979	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2320/2024	21-09-2024	IDFC FIRST BANK LTD VS OMS PRAKASH CHABRA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCSLEGAL.COM	19.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2321/2024	21-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 3218	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2343/2024	23-09-2024	IDFC FIRST BANK LTD VS AMIT PATHAK	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2344/2024	23-09-2024	IDFC FIRST BANK LTD VS JHUNARU KUMAR	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2346/2024	23-09-2024	IDFC FIRST BANK LTD VS GAGANDEEP SINGH	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2347/2024	23-09-2024	IDFC FIRST BANK LTD VS BAHARUDDIN BASIM	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2349/2024	23-09-2024	IDFC FIRST BANK LTD VS ISRAR FARIMUDDIN	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2350/2024	23-09-2024	IDFC FIRST BANK LTD VS MEENAKSHI SHIV PRASAD	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2351/2024	23-09-2024	IDFC FIRST BANK LTD VS RAJU KALUA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2352/2024	23-09-2024	IDFC FIRST BANK LTD VS PARMESHWAR SAHU	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2353/2024	23-09-2024	IDFC FIRST BANK LTD VS SAGAR AJAB	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2354/2024	23-09-2024	IDFC FIRST BANK LTD VS YOGESH RAKESH	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2355/2024	23-09-2024	IDFC FIRST BANK LTD VS GAURAV KUMAR SHARMA	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2357/2024	23-09-2024	IDFC FIRST BANK LTD VS PREMCHANDRA RAY	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2358/2024	23-09-2024	IDFC FIRST BANK LTD VS DEEPAK TIWARI	SANJEEV PATHAK(P),	8285002852	LITIGATION@SRCS LEGAL.COM	19.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2427/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS KARISHMA MALHOTRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2428/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS VINAY SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2429/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT KUMAR SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2430/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS AMIT S/O BALARAJ	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2431/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS SHASHANK CHAUHAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2432/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS DEV ENTERPRISES	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	21.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2433/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS PUNIT PUNIT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2434/2024	24-09-2024	KOTAK MAHINDRA PRIME LTD VS KULDEEP SONOFINDRRAJ	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	23.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2465/2024	25-09-2024	FUSSION MICRO FINANCE LTD VS SAI ENTERPRISE	ADITYA PRASAD(P),	9990659331	KMPSPARTNER@GMAIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2466/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BAIJANTI DEVI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2467/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANDEEP	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2468/2024	25-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURMEET SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	24.09.2024

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			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2495/2024	28-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2496/2024	28-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MILESTONE TRADEX	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	25.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2499/2024	30-09-2024	AXIS BANK LTD VS RAKESH KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2500/2024	(1)30-09-2024	AXIS BANK LTD VS HARSH	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2501/2024	30-09-2024	AXIS BANK LTD VS HEMRAJ CHOUDHARY	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2502/2024	30-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	28.09.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1975/2024	(1)02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRATIK RAVIKANTH DESAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1976/2024	(1)02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS MOHIT SHIVJI BAHALIYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM.)/1977/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS HAMID AHAMAD SATTAR BEG	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1978/2024	(1)02-09-2024	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS AAMIR KHAN	RAVI SHANKAR GARG(P),	9868552038	ADVOCATERSGARG@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1980/2024	(1)02-09-2024	AXIS BANK LTD. VS ANUPAL NARWAT 9191	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1981/2024	(1)02-09-2024	AXIS BANK LTD. VS MOHAMMAD INSAR 2656	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1982/2024	(1)02-09-2024	AXIS BANK LTD VS SACHIN SHARMA	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1983/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANKDECHA DARSHAN DILIPBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GAMIL.COM	30-08-2024
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM.)/1985/2024	02-09-2024	AXIS BANK LTD VS FARDEEN SAIFI	MAYANK MAHAJAN(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	30-08-2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/420/2024	02-09-2024	BALA DEVI THROUGH HER POA AND HUSBAND VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA(P),	9810566116	ADVOCATEVIKASHARMA1@GMAIL.COM	24-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/421/2024	02-09-2024	MS BRISKWORLD VENTURES PVT LTD VS MS JAMMU HIMACHAL ROADWAYS	SHIVAM RATHOUR(P),	882603567	ADVSHIVAMRATHOUR2609@GMAIL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1966/2024	02-09-2024	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS MOHD DANISH	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1979/2024	02-09-2024	AXIS BANK LTD VS TEENA 6282	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1984/2024	02-09-2024	AXIS BANK LTD VS PREM PAL 0038	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1986/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS GANESH GHADAGE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1987/2024	02-09-2024	KOTAK MAHINDRA PRIME LTD VS SAMPARK INDUTRIES LTD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	08-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1988/2024	02-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JAIBIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1989/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SMITA NITISH PATIL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1990/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KRUPESH RAGHUNATH PATIL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/1991/2024	02-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS GOHEL TUSHAR HARSUKHBHAI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/422/2024	03-09-2024	VISION SPRING FOUNDATION VS BAFNA HEALTHCARE PVT LTD	MANISH KAUSHIK(P),	9873838405	NISHANT.ADV@GMAIL.COM	16-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2000/2024	03-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB	J K YADAV(P),	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	02-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2001/2024	03-09-2024	IDFC FIRST BANK LTD VS SYED ADNAN ALI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2008/2024	03-09-2024	IDFC FIRST BANK LTD VS SUBHASH GANDHI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2009/2024	03-09-2024	IDFC FIRST BANK LTD VS DHARMENDAR RAJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSELEGAL.COM	08-07-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2010/2024	03-09-2024	AXIS BANK LTD VS AARISH 4927	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2011/2024	03-09-2024	AXIS BANK LTD VS DAIROX INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/92/2024	04-09-2024	M/S KUMAR CLEANERS VS MEDEOR HOSPITAL LTD	PRASHANT YADAV(P),	NOT GIVEN	NOT GIVEN	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2030/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ATUL PRAJAPATI	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2031/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABER INFRATECH PRIVATE LIMITED	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2032/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANJU SINGH	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2033/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY KUMAR KATIYAR	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2034/2024	04-09-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RATAN SINGH YADAV	DINESH JAIN(P),	8376049807	ADVOCATEASHOKI@GMAIL.COM	09-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/90/2024	05-09-2024	M/S DEEKSHA OFFICE SYSTEMS AND ORS VS M/S S K SD ENTERPRISES AND ORS	SACHIN SDHAMIJA(P),	9971755433	INFO@LEGALINDIA.IN	03-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/91/2024	05-09-2024	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS SPECTRUM VOYAGES PRIVATE LIMITED	KUMAR KARTIKEYA(P),	8527240463	ADV.KUMARKARTIK EYA@GMAIL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2072/2024	06-09-2024	HDFC BANK LTD VS ANKUR KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2073/2024	06-09-2024	HDFC BANK LTD VS ANUJ GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2074/2024	06-09-2024	HDFC BANK LTD VS MUDDIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	29-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2114/2024	07-09-2024	AXIS BANK LTD VS PRADEEP KUMAR 1795	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2115/2024	07-09-2024	AXIS BANK LTD VS LAXMI GUPTA 1741	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2116/2024	07-09-2024	AXIS BANK LTD VS MOHD KASHIF 464	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2117/2024	07-09-2024	AXIS BANK LTD VS TARUN JOLLY 0197	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2124/2024	07-09-2024	DHARA MOTOR FINANCE LTD VS MOHD TAYYAB	J K YADAV(P),	9999855157	ADV.JITENDERYAD AV2017@GMAIL.COM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2125/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PANDURANG BALASAHEB KOLAPE			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2127/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANITA SANDEEP SURYAWANSHI			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2128/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS NIVRUTTI ASHOK TONE			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2129/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS FARUKH ALI			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2130/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS JYOTI DIGAMBER PAWAR			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2131/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS ANITA ASHOK KOLEKAR			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2132/2024	07-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAIYABHAI M BAMBHAVA			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2133/2024	07-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MANOJ MALIK			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2134/2024	07-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAM SUNDAR YADAV			RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	08-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2135/2024	07-09-2024	MOHINDER SINGH VS PRATTEK MADHAN	ASHISH KUMAR(P),	8989810577	JAI@JSECHAMBERS.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2136/2024	09-09-2024	AXIS BANK LTD VS YAMIN KHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2137/2024	09-09-2024	INTERNATIONAL ASSET RECONSTRUCTION CO PVT LTD VS MEERA SINGH	ASHIM BHATT(P),	9599624216	ASHIMBHATT17@GMAIL.COM	10-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/431/2024	10-09-2024	KAPOOR SONS AND CO VS DELHI ACADEMY MEDICAL OF SCIENCE PVT LTD AND ORS	S. GOEL	981010055	S.GOEL6@YAHOO.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2159/2024	10-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS JITENDRA SINGH	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2160/2024	10-09-2024	M/S KOTAK MAHINDRA BANK LTD VS MAYANK AGARWAL	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	07-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/434/2024	11-09-2024	BANK OF INDIA VS M SAFFRONI ZAIKA	SVISHWANATH PRASAD TIWARI(P),	990182901	VPTIWAIADVOATE@GMAIL.COM	06-07-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/433/2024	11-09-2024	INSTAPOWER LTD VS CHANDRAHAS KUCHYA	SHAURYA KUTHIALA(P),	9650680610	NOT GIVEN	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/27/2024	11-09-2024	GENETIC CONSTRUCTIONS VS TARC LIMITED AND ORS	NITESH KUMAR(P),	9810721865	NOT GIVEN	09-09-2024

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			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/437/2024	13-09-2024	IZUK IMPEX VS MOHD YUNUS	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/439/2024	13-09-2024	CANARA BANK VS NIDHI RAJPUT PROP NIDHI SCRUBBER	SANJEEV CHOPRA(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/440/2024	17-09-2024	LORAL S A VS LATHIYA BHAVNARAJESHBHAI	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	09-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2213/2024	18-09-2024	KOTAK MAHINDRA PRIME LTD VS SATISH KUMAR 6450	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2214/2024	18-09-2024	IDFC FIRST BANK LTD VS PRAMOD GUPTA 3998	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2222/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS AMAN DEOL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2223/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SOMVEER VEERPAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2224/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VINOD KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2225/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RIHANA RAHIS	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2226/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	JANAK DULARI		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2227/2024	18-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	MEEM FAJAL		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/447/2024	19-09-2024	IVY ENTERTAINMENT PRIVATE LIMITED (KINJALBEN) MAHERIYA	KAJALBEN NAGINBHAI		SRSHTI JUNEJA(P),	9818837777	MANPREETLAMBA@KHAITANLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2243/2024	19-09-2024	YES BANK LIMITED	PRAVEEN LAXMI NARAYAN		ANANJAY SINGH(P),	703078800	ASAPLEGALANDADVOCATES@AND@GMAIL.COM	12-08-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2244/2024	19-09-2024	IDFC FIRST BANK LTD	SURENDER KUMAR 9066		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2245/2024	19-09-2024	IDFC FIRST BANK LTD	MOHAMMAD MANJUR ALAM 7536		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2246/2024	19-09-2024	IDFC FIRST BANK LTD	MANISH BANSAL 5924		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2247/2024	19-09-2024	IDFC FIRST BANK LTD	OMPRAKASH 8903		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2268/2024	20-09-2024	IDFC FIRST BANK LTD	KUMAR 8182		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2269/2024	20-09-2024	IDFC FIRST BANK LTD	NIRAJ RAVINDRA 4940		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2270/2024	20-09-2024	IDFC FIRST BANK LTD	DEEPAK SHARMA 2122		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2271/2024	20-09-2024	IDFC FIRST BANK LTD	SUNIL GOSWAMI 0893		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2272/2024	20-09-2024	IDFC FIRST BANK LTD	ASHISH KUMAR 3665		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	17-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2281/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	AAJAD MIYAN		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2282/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	CHAMANLAL SONI		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2283/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	JAY SINGH		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2284/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	SURENDER PAL		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2285/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD	AALOK KUMAR		RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAILC.OM	06-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2286/2024	20-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS NAVANEETH M BHATT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2287/2024	20-09-2024	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS YOGESH KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2306/2024	21-09-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHRADDHA SANKALP SHETH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	06-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2370/2024	23-09-2024	IDFC FIRST BANK LTD VS SONU SAXENA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2371/2024	23-09-2024	IDFC FIRST BANK LTD VS YESHPAL SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2372/2024	23-09-2024	IDFC FIRST BANK LTD VS HEMANT SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2373/2024	23-09-2024	IDFC FIRST BANK LTD VS ANIL KUMAR 1490	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2374/2024	23-09-2024	IDFC FIRST BANK LTD VS MAHIMA ALOK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2375/2024	23-09-2024	IDFC FIRST BANK LTD VS LAKSHMI DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2376/2024	23-09-2024	IDFC FIRST BANK LTD	VS SADDAM HUSSAIN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2377/2024	23-09-2024	IDFC FIRST BANK LTD	VS RAHUL YADAV		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2378/2024	23-09-2024	IDFC FIRST BANK LTD	VS FARUKH KHAN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2393/2024	24-09-2024	HDFC BANK LTD	VS RAHUL KUMAR MISHRA		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2395/2024	24-09-2024	HDFC BANK LTD	VS DEEPAK TRIPATHI		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2405/2024	24-09-2024	HDFC BANK LTD	VS CHANDRAHASS SHOKEEN		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2406/2024	24-09-2024	HDFC BANK LTD	VS PRADEEP KUMAR RAJPUT		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2407/2024	24-09-2024	IDFC FIRST BANK LTD	VS KRISHAN KUMAR		SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	19-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/459/2024	26-09-2024	CANARA BANK	VS M/S NT TECHNOLOGIES		KRISHAN KUMAR(P),	9990577700	KRISHANKUMAR@GMAIL.COM	01-08-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/102/2024	26-09-2024	HANS RAJ VS SIDDARTH CHIMA	SURESH KUMAR(P),	9811788282	NOT GIVEN	24-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2469/2024	26-09-2024	YES BANK LTD VS ANJALI ANJALI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2470/2024	26-09-2024	YES BANK LTD VS POOJA RANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2471/2024	26-09-2024	YES BANK LTD VS SACHIN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2472/2024	26-09-2024	HDFC BANK LTD VS DEEPAK KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2473/2024	26-09-2024	IDFC FIRST BANK LTD VS AFSANA SAIFI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2474/2024	26-09-2024	IDFC FIRST BANK LTD VS AKASH PANDAY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2475/2024	26-09-2024	HDFC BANK LTD VS RAHUL SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	14-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2476/2024	26-09-2024	MS CHOLAMANDALAM INVESTMENT AND FINANCES COMPANY LTD VS RIYAZUDDIN J	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	24-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/461/2024	28-09-2024	DEEPA VS MEGMA RFID AND LABELS PVT LTD	AJAY BIDHURI(P),	9810239626	AJAYBIDHURI79@GMAIL.COM	26-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/2507/2024	30-09-2024	AXIS BANK LTD VS SATENDER	ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28-09-2024
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/2508/2024	30-09-2024	AXIS BANK LTD VS SANDEEP BHATIA	ANUPAM SINGH(P),	9654926809	ANUPAMSINGH@GMAIL.COM	28-09-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	3643/2024	03-09-2024	ALOK CHANDRA VS SARABMEET SINGH KHANIJOU @ SARAB KHANIJOU	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	31-08-2024
				CS(COMM)	3656/2024	05-09-2024	UNION BANK OF INDIA VS NASREEN PARVEEN AND ANR.	VANDANA BHATIA	9810092257	NA	28-08-2024
				CS(COMM)	3666/2024	09-09-2024	M/S ASHUTOSH LOGISTICS PVT LTD. THROUGH ITS A. R. SH. VINOD KUMAR VS JITENDRA KUMAR PROPRIETOR M/S J K	UDIT MISHRA	9810513377	ADVUDITMISHRA@YAHOO.COM	05-09-2024
				CS(COMM)	3673/2024	18-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS M/S THE BREW STORE AND ORS	KARAN GUPTA	9729202222	KARAN@KGVSLLEGAL.COM	11-09-2024
				CS(COMM)	3676/2024	18-09-2024	M/S CONVERGIA DIGITAL EDUCATION PRIVATE LTD VS MR BUDDHI RAM YADAV AND ORS	RAJESH KUMAR	9810195013	KUMARRAJESHADV@YAHOO.COM	07-09-2024
				EX(COMM)	238/2024	20-09-2024	MANCHANDA INTERNATIONAL PRIVATE LIMITED VS BORN UNICORN TECH PRISE PRIVATE LIMITED	VINAY CHAURASIA	8595537770	AVVINAYCHAURASIA@GMAIL.COM	18-09-2024
				EX(COMM)	241/2024	21-09-2024	M/S DELTA AIR FREIGHT PVT LDT VS M/S LARK LABORATORIES	ARVIND MISHRA	8368259391	ARVINDMISHRA11@GMAIL.COM	18-09-2024
				EX(COMM)	242/2024	21-09-2024	PUNJAB NATIONAL BANK VS SOURAV ENTERPRISES THROUGH ITS PROPRIETOR MR RAVI KUMAR VERMA	SHEEPALI SPATIAL	9717387978	--	10-09-2024

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				OMP(COMM) (T)	01/2024	21-09-2024	SUDEEP GANGULY VS SM FINLEASE LTD	DEBMALYA GANGULI	9474147374	ADV DENMALYAGANGULI@GMAIL.COM	19-09-2024
				CS(COMM)	3703/2024	23-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S PRECISION AIR AND ORS	DIXIT MEHTA	NA	NA	10-09-2024
				CS(COMM)	3704/2024	23-09-2024	KRISHNA KUMAR AGGARWAL VS CARE HEATH INSURANCE LIMITED	ANSHU MAHAJAN	9811164848	MAHAJAN.ANSHU@GMAIL.COM	18-09-2024
				CS(COMM)	3714/2024	25-09-2024	BANK OF MAHARASHTRA VS SITA RAM AND ANR	AJAY SHARMA	9891399593	AJAYSHARMA2635@GMAIL.COM	15-09-2024
				OMP(COMM) (I)	46/2024	25-09-2024	M/S SHILPA CONSTRUCTION TELECOMMUNICATIONS CONSULTANTS INDIA LTD	ABHISAR BHANU	8502896689	ABHISAR.SINGH@OUTLOOK.COM	23-09-2024
				CS(COMM)	3729/2024	27-09-2024	CHARU SINGH VS MSTC LIMITED AND ANR	BRIJESH SHARMA	9810115969	BSASVDELHI@YAHOO.COM	26-09-2024
				CS(COMM)	3732/2024	27-09-2024	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD VS RAMBABU SURAMPUDI	HARDEEP SINGH	9810064398	HSDHILLON2002@GMAIL.COM	04-01-2024
				CS(COMM)	3733/2024	27-09-2024	M/S PARIJAT INDUSTRIES (INDIA) PVT LTD VS AVANEESH KUMAR	HARDEEP SINGH	9810064398	HSDHILLON2002@GMAIL.COM	06-01-2024
				CS(COMM)	3738/2024	28-09-2024	STATE BANK OF INDIA VS BALBIR SINGH	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	23-09-2024
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	14	RECOVERY	CS/COMM/3642/2024	45537	TSG INTERNATIONAL VS. SEEMA KHANNA	VIPIN SINGHANIA	981175818	N/A	45536
					CS/COMM/3661/2024	06/09/24	MAUSUMI BHATACHARJEE VS. JUMBO CHEMICALS	IMRAN ALI	9212696986	IMGAN.HRLN@GMAIL.COM	05/09/24
					CS/COMM/3686/2024	18/09/24	M/S PREMIER GREENS INNOVATIONS VS. M/S KLERG WINE	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17//09/24
					CS/COMM/3685/2024	18/09/24	M/S PREMIER GREENS INNOVATIONS VS. KAMLESH JHA	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17//09/24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS/COMM/3698/2024	20/09/24	M/S VIKAS PUBLISHING HOUSE VS. M/S ANJANEYA BOOK HOUSE	NAVEEN KR. TRIPATHI	9810419936	NAVEENTRIPATHI3012@GMAIL.COM	19/09/24
					CS/COMM/3700/2024	21/09/24	JAMILA BEGUM VS. TATA AIG LIFE INS.	SAIF ALI	9718885646	ALI131220@GMAIL.COM	20/09/24
					CS/COMM/3709/2024	24/09/24	CANARA BANK VS. AJAY SHARMA	ARUN DIGGER	9811024490	N/A	23/09/24
					CS/COMM/3722/2024	25/09/24	M/S PREMIER GREEN INNOVATIONS VS. M/S NEW 5 STAR	SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	24/09/24
					CS/COMM/3737/2024	26/09/24	STATE BANK OF INDIA VS. SAROJ DEVI	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25/09/24
					CS/COMM/3743/2024	27/09/24	STATE BANK OF INDIA VS. RAJA	AMIT CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	26/09/24
					CS/COMM/3736/2024	28/09/24	STATE BANK OF INDIA VS. SEPOY JITEN TAMANG	DHARMENDRA SINGH	8800784740	SHUBHIL673@GMAIL.COM	27/09/24
					CS/COMM/3750/2024	30/09/24	JAMMU AND KASHMIR BANK VS. MEHRAJ UD DIN DARZI	LIZMA ASHRAF	9873029772	RAUZLEGAL@GMAIL.COM	29/09/24
					CS/COMM/3749/2024	30/09/24	SHEKHAR GUPTA VS. M/S SHAGUN CORPORATION	SATENDRA KUMAR	9968347727	SATENDRA.GAUTA M85@GMAIL.COM	29/09/24

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/3744/2024	30-09-2024	M/S DELHI ENGINEERS CONSTRUCTION COMPANY VS NATIONAL PROJECTS CONSTRUCTION CORPORATION	MANISH RAGHAV	9873645048	RAGHAVLAWCFTLE@GMAIL.COM	23.09.2024
				COMMERCIAL SUIT	CS (COMM)/3746/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S TAPASYA ENGINEERING WORKS PVT. LTD.	AYUSH JAIN	8010889344	JUSTUMLEGAL@GMAIL.COM	23.08.2024
				COMMERCIAL SUIT	CS (COMM)/3721/2024	26-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	22.09.2024
				COMMERCIAL SUIT	CS (COMM)/3708/2024	25-09-2024	DEEPAK KHANNA VS ANAND YADAV	DEVENDER SINGH	9818317222	DEVENDER_SINGH55@REDIFFMAIL.COM	20.09.2024
				COMMERCIAL SUIT	CS (COMM)/3701/2024	23-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS K.K. RANA PROPRIETOR M/S RANA WINE L-1	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	20.08.2024
				COMMERCIAL SUIT	CS (COMM)/3702/2024	23-09-2024	BERGER PAINTS INDIA LIMITED (BRITISH PAINTS DIVISION) VS UNIQUE POWER- TECH (P) LTD.	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.CO.IN	02.11.2023
				COMMERCIAL SUIT	CS (COMM)/3688/2024	20-09-2024	M/S LORD FINCAP LTD. VS ARJUN LAL CHANDANI	SHEKHAR CHAUHAN	8130267237	OFFICE@ASHARMA.IN	05.09.2024
				COMMERCIAL SUIT	CS (COMM)/3674/2024	18-09-2024	M/S HIGHFIVE GLOBAL NETWORKS PVT. LTD. VS M/S SIXTY TECHNOLOGIES PVT LIMITED	SURABHI BHASKAR	8808898964	PPLEGAL@PPLEGAL.COM	04.01.2024
				COMMERCIAL SUIT	CS (COMM)/3675/2024	18-09-2024	M/S S CHAND AND COMPANY LIMITED VS M/S UNITED BOOK PALACE	NAVEEN KUMAR TRIPATHI	9847523536	UBPKNR@GMAIL.COM	07.09.2024
				COMMERCIAL SUIT	CS (COMM)/3667/2024	13-09-2024	JKR TECHNO ENGINEERS PVT. LTD. VS DARRAMEKS HOTEL AND DEVELOPERS PVT. LTD.	ANUJ SINHA	9811551781	SINHAANUJK@GMAIL.COM	04.09.2024
				COMMERCIAL SUIT	CS (COMM)/3668/2024	13-09-2024	M/S DAVINDER SINGH DADWAL SECURITY AGENCY VS M/S HINDUSTAN INSECTICIDES LTD.	SUDHANSHU STOMAR	9899400300	RAVINDERYADAVA@GMAIL.COM	03.08.2024
				COMMERCIAL SUIT	CS (COMM)/3660/2024	06-09-2024	INDOSPIRIT BEVERAGES PRIVATE LIMITED VS M/S JAIN DEPARTMENTAL STORES	GIRISH BHARDWAJ	9899617989	ANAND.JHA@ASJLEGAL.IN	31.07.2024
				COMMERCIAL SUIT	CS (COMM)/3651/2024	04-09-2024	M/S ANU PRODUCTS LTD. VS M/S DECAN AGRO CHEMICALS	MUKESH AGGARWAL	9811311360	NSINGH_1908@YAHOO.CO.IN	02.09.2024

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/3648/2024	03-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS SHALINI SECURITIES PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSELEGAL.COM	30-08-2024
				EXECUTION PETITION	EXECUTION (COMM)/231/2024	02-09-2024	M/S GARG BUILDERS VS SIDCULCONCOR INFRA COMPANY LIMITED SCICL	SANJAY BANSAL(P),	9810959432	MAIL2SANJAYBANSAL@YAHOO.COM	28-08-2024
				COMMERCIAL SUIT	CS (COMM)/3647/2024	03-09-2024	ASTHA JINDAL AND ANR VS SANJAY JINDAL AND ANR	ANOOP PRAKASH AWASTHI(P),	9891 491829	ANC.OFFICES@GMAIL.COM	31-08-2024
				COMMERCIAL SUIT	CS (COMM)/3654/2024	04-09-2024	M/S JAINSONS DEPARTMENTAL STORES VS M/S STRIKER BEVERAGES PRIVATE LIMITED	POOJA KERRANI(P),	8860301018	ASSOCIATESNPLAW@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3655/2024	04-09-2024	M/S DEV PHARMACY PRIVATE LIMITED VS RAVI NANDHKUMAR KHATRI	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDANDUNITED.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3669/2024	13-09-2024	MEX EXHIBITIONS PRIVATE LIMITED VS KALYUG MEDIA	ATIT JAIN(P),	8130655833	LEGAL@LEXEXCEL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3677/2024	18-09-2024	M/S INDOSPIRIT DISTRIBUTION LIMITED VS M/S SPACE VILLAGE PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	KARAN@KGVSELEGAL.COM	11-0-2024
				COMMERCIAL SUIT	CS (COMM)/3678/2024	18-09-2024	M/S YES BANK LIMITED VS ASHOK KUMAR	VIBHOR MATHUR(P),	9560425989	SUPPORT@ARVLAWCHAMBERS.COM	17-09-2024
				EXECUTION PETITION	EXECUTION (COMM)/237/2024	19-09-2024	ONE97 COMMUNICATIONS LTD VS SH VENKATA RAMA RAO ALAPATI	GAURAV JAIN(P),	9811074162	ROHITJN2003@GMAIL.COM	07-09-2024
				COMMERCIAL SUIT	CS (COMM)/3681/2024	19-09-2024	SH ALOK KUMAR GUPTA VS SH MUMTAZ KHAN	SANJEEV(P),	9868005927	INFO@KNOWLEX.IN	02-09-2024
				COMMERCIAL SUIT	CS (COMM)/3680/2024	19-09-2024	KRAFT INDIA VS APARNA TRADING CORPORATION AGENCY	KAILASH PRASHAD PANDEY(P),	9999894307	INFO@THEPROCURATORS.IN	10-09-2024
				COMMERCIAL SUIT	CS (COMM)/3692/2024	20-09-2024	M/S FLAKTGROUP INDIA PRIVATE LIMITED VS M/S REPAIR TECHNICAL SERVICES	DIXIT MEHTA(P),	911471757	REPAIR.TECHNICAL@GMAIL.COM	18-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/73/2024	20-09-2024	M/S SEPSET PROPERTIES PVT LTD VS M/S PREMIER TECH BRISANZIA TECHNOLOGIES PRIVATE LIMITED	MANEESH GUMBER(P),	9911315304	ASCENTLAWFIRM@GMAIL.COM	19-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3691/2024	20-09-2024	M/S MATRIX INFO SYSTEMS PRIVATE LTD VS LAPTOP UNIVERSE	ANIL DAGAR(P),	9811570337	ANILDAGARADV@GMAIL.COM	11-09-2024
				COMMERCIAL SUIT	CS (COMM)/3690/2024	20-09-2024	AFZAL SHAKEEL AND ANR VS ARBAB	MANOJ KUMAR SINGH(P),	8510002822	ARIFSHAKEEL1@GMAIL.COM	18-09-2024
				MISC.	RP/9/2024	21-09-2024	VIR JAI KHOSLA VS AXIS BANK LTD AND ORS	MR. DEEPAK KHOSLA(o)	9811054200	DK@DANDKLAW.IN	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3697/2024	21-09-2024	M/S VDR COLOURS AND CHEMICALS PRIVATE LIMITED VS M/S SHREE JAGDAMBA KNITS PRIVATE LIMITED	TARUN KUMAR(P),	9868995997	JASSIAJR@GMAIL.COM	19-09-2024
				COMMERCIAL SUIT	CS (COMM)/3695/2024	21-09-2024	BW E-COMMERCE PRIVATE LIMITED VS M/S CROSSBORDER LOGISTECH PRIVATE LIMITED	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	19-09-2024
				COMMERCIAL SUIT	CS (COMM)/3715/2024	25-09-2024	BANK OF MAHARASHTRA VS MRS MAMTA DEVI PROPRIETOR OF M/S AKKU PAUCHING	AJAY SHARMA(P),	9891399593	AJAYSHARMA2635@GMAIL.COM	24-09-2024
				COMMERCIAL SUIT	CS (COMM)/3723/2024	26-09-2024	STATE BANK OF INDIA VS MS KHUSHNUMA	SUCHITA DIXIT(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	25-09-2024
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/47/2024	27-09-2024	WALIANET VS M/ S BONUSBUCKS	SHUBHAM AGARWAL(P),	9953240238	GAURAV.VIG@AVSLLEGAL.IN	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3741/2024	28-09-2024	STATE BANK OF INDIA VS KUSUM	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	27-09-2024
				COMMERCIAL SUIT	CS (COMM)/3740/2024	28-09-2024	STATE BANK OF INDIA VS SHUNIL KUMAR	DHARMENDRA SINGH(P),	8800784740	SHUBHI1673@GMAIL.COM	27-09-2024
				COMMERCIAL SUIT	CS (COMM)/3747/2024	30-09-2024	M/S MANKIND PHARMA LIMITED VS M/S KLEAN AIR TECHNOLOGIES (I) PVT LTD AND ORS	AYUSH JAIN(P),	8010889344	JUSTUMLEGAL@GMAIL.COM	18-09-2024
				COMMERCIAL SUIT	CS (COMM)/3748/2024	30-09-2024	JAMMU AND KASHMIR BANK VS MR.JITENDRA KUMAR	ANURAG SHARMA(P),	9873029772	RAUZLEGAL@GMAIL.COM	28-09-2024
32	SH. KUMAR	BHUPESH	SOUTH-EAST	COMMERCIAL SUIT	OMP (I) (COMM.)/48/2024	28-09-2024	SPLISYS IT CONSULTING PRIVATE LTD. VS MR. SHAH ALAM	CHANDRA SHEKHAR YADAV	98 10209981	LEGAL.SHEBANG@GMAIL.COM	27-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3735/2024	28-09-2024	DINESH KUMAR BUDHIRAJA VS SMT. KIRAN AGGARWAL	ALOK BHATT	9818489589	E-OFFICE@RAJINDER SINGH.CO.IN	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3726/2024	27-09-2024	ROSTFREI STEELS PVT. LTD. VS M/S UNIVERSAL AQUA SOL PVT. LTD. AND ORS.	NITESH KUMAR	93 12236226	SISODI DQ072@GMAIL.COM	26-09-2024
				COMMERCIAL SUIT	CS (COMM)/3727/2024	27-09-2024	STATE BANK OF INDIA VS RAJESH	JAWAHAR CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	01-09-2024
				COMMERCIAL SUIT	CS (COMM)/3728/2024	27-09-2024	M/S PORWAL ENTERPRISES VS M/S IP CLEANING INDIA PVT. LTD.	BHAGWAN JHA	9953944840	JHA4LAW@GMAIL.COM	06-09-2024
				COMMERCIAL SUIT	CS (COMM)/3718/2024	26-09-2024	STATE BANK OF INDIA VS SHRI RAVI KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	23-09-2024
				COMMERCIAL SUIT	CS (COMM)/3719/2024	26-09-2024	STATE BANK OF INDIA VS SHRI PANDIYARAJAN G	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	24-09-2024
				COMMERCIAL SUIT	CS (COMM)/3707/2024	25-09-2024	BANK OF MAHARASHTRA VS MR. ARULAROCKAIN AND ANR.	AJAY SHARMA	9891399593.	AJAYSHARMA2635@GMAIL.CO	15-09-2024
				COMMERCIAL SUIT	CS (COMM)/3710/2024	25-09-2024	STATE BANK OF INDIA VS SHRI SUNIL KUMAR RANGA	SUCHITA DIXIT	896932838	AGNIHOTRISUCHITA@GMAIL.COM	23-09-2024
				COMMERCIAL SUIT	CS (COMM)/3683/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. K.K. RANA (KANGRA)	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	17-09-2024
				COMMERCIAL SUIT	CS (COMM)/3684/2024	20-09-2024	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. TUSHAR BHARDWAJ	SANJEEV GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3672/2024	18-09-2024	YES BANK LTD. VS MUNNA SHEIKH	VIBHOR MATHUR	9319922699	SUPPORT@ARVLA WCHAMBERS.COM	11-09-2024
				EXECUTION PETITION	EXECUTION (COMM.)/235/2024	17-09-2024	VEENA JAWA AND ORS. VS M/S BANSAL DIGIWORLD	RISHI SOOD	9650133112	RISHISOODADVOCATE@GMAIL.COM	12-09-2024
				COMMERCIAL SUIT	CS (COMM)/3670/2024	17-09-2024	M/S B L AND COMPANY (NEW DELHI) PVT. LTD. VS M/S SHREEDHAMIJA SAHIB ENTERPRISES AND ORS.	SACHIN DHAMIJA	9971755433	INFO@LEGALTEAM INDIA.IN	04-09-2024

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				COMMERCIAL SUIT	CS (COMM)/3662/2024	07-09-2024	VEE KAY INDUSTRIES VS W.B. GROUP	GAURAV TOKAS	9560104588	AKESHSHARMA6056@GRNAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3663/2024	07-09-2024	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3664/2024	07-09-2024	M/S HEXA ESTATES PVT. LTD. VS M/S DARUK HOSPITALITY PVT LTD.	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	05-09-2024
				COMMERCIAL SUIT	CS (COMM)/3658/2024	06-09-2024	STATE BANK OF INDIA VS ARVIND KUMAR	SHIV TYAGI	981 1059032,	SHIVKTYAGIL@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	ARB. A. (COMM.)/4/2024	04-09-2024	SMT. RUCHI GOYAL VS M/MONEYWISE FINANCIAL SERVICES PVT. LTD.	SAKASH GUPTA	9650335116	OFFICEOFDEEPAKAGARWAL@GMAIL.COM	02-09-2024
				COMMERCIAL SUIT	CS (COMM)/3649/2024	04-09-2024	M/S TRIMASTER PVT. LTD. VS MR. SANJAY AGARWAL	RAJESH KUMAR	9999036580	LITICORPJURISTS@GMAIL.COM	03-09-2024
				COMMERCIAL SUIT	CS (COMM)/3650/2024	04-09-2024	PRATIMA CRAFT VS ANJALIK INTERNATIONAL AND ANR.	YAKUB RAZA	7678591650	YRAZA1986@GMAIL.COM	03-09-2024
				EXECUTION PETITION	EXECUTION (COMM.)/226/2024	02-09-2024	AFFLE INDIA LTD. VS TALENT UNLIMITED ONLINE SERVICES PVT. LTD. AND ORS.	ABHISHEK GHAI	8377090210	AGHAI@1UTHRA.COM	30-08-2024
				COMMERCIAL SUIT	CS (COMM)/3641/2024	02-09-2024	STATE BANK OF INDIA VS MRS VIMLA	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	22-08-2024
				COMMERCIAL SUIT	M-EX/20/2024	23-09-2024	M/S VARDHMAN EXPO FAB (P) LTD VS PAWAN KUMAR GUPTA	MARKANDEY GUPTA	9250950582	MARKANDEYGUPTA1@GMAIL.COM	20-09-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	23	COMMERCIAL SUIT	EXECUTION (COMM.)/249/2024	21-09-2024	PUNJAB NATIONAL BANK VS LAXMI BOUTIQUE PRODUCTS AND OTHERS THROUGH ITS PARTNERS	SHEEPALI SPATIAL	9717387978	VINEETMUDGAL@GMAIL.COM	10-09-2024
				CONTEMPT PETITION	CONTEMPT PETITION/5/2024	19-09-2024	MOGLI LABS INDIA PVT. LTD. VS GENERIC ENGINEERING CONSTRUCTION AND PROJECTS LTD. AND ORS.	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	09-09-2024

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34	MS. NIRJA BHATIA LD. JUDGE (COMMERCIAL COURT-07) SOUTH-EAST, SAKET COURT	SOUTH-EAST DISTRICT	NIL	CS (COMM)	3646/2024	02.09.2024	M/S VIOLESCENT VENTURES VS M/S SOOTHE HEALTH CXARE PVT LTD	SH SWAMINATH	9873400656	SWAMIADVDELHI@GMAIL.COM	30.08.2024
				CS (COMM)	3652/2024	04.09.2024	M/S YEW TECH VS M/S ENGINEERING PVT LTD	SH RAMA SHANKAR	9811214465	RAMASHANKAR15@YAHOO.COM	28.08.2024
				CS (COMM)	3657/2024	03.09.2024	M/S RCPL LOGISTICS PVT LTD VS SMT AARTI BOOB	SH GAURAV PURI	9833947824	ADVGAURAVPURI@GMAIL.COM	31.08.2024
				CS (COMM)	3659/2024	03.09.2024	M/S INNOVATIONE INDIA PROJECTS LTD VS M/S REGENT LIGHTING ASIA PVT LTD	SH DIWAN	8076293778	SERVICE@DIWANADVOCATES.COM	31.08.2024
				CS (COMM)	3671/2024	17.09.2024	M/S PREMIER GREEN INNOVATIONS V/SM/S JASWANT WINE TRADERS	SH SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	28.08.2024
				CS (COMM)	3679/2024	18.09.2024	CANARA BANK V/S M/S ANKUSH KUMAR	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	31.08.2024
				CS (COMM)	3687/2024	19.09.2024	PUSHPLATA V/S MS DOLLY	SH. AJEET KUMAR SINGH	7011476195	AJEETKUMARSINGH@GMAIL.COM	09.09.2024
				CS (COMM)	3682/2024	19.09.2024	M/S FLAKT GROUP INDIA V/S M/S CRESCON PROJECTS	SH. DIXIT MEHTA	8556059335	DIXIT@DUCTSLEGAL.COM	10.09.2024
				CS (COMM)	3689/2024	20.09.2024	M/S RX INFOTECH V/S KAUSHAL KISHOR GUPTA	SH. MANEESH GUMBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	18.09.2024
				CS (COMM)	3696/2024	21.09.2024	KAMAL KISHORE AGARWAL V/S M/S JUBILANT MALLS PVT LTD	SH. MANISH KAUSHIK	9818667331	MKAUSHIK76@GMAIL.COM	09.09.2024
				CS (COMM)	3713/2024	25.09.2024	STATE BANK OF INDIA V/S SIPOY VINAYKANT SHARMA	MS. SUCHITA DIXIT	88969332838	AGNIHOTRISUCHITA@GMAIL.COM	23.09.2024
				CS (COMM)	3717/2024	25.09.2024	M/S ROYAL SUNDARAMS GENERALINSURANCE V/S M/S JINDAL PACKERS& MOVERS	SH. AMRITPAL SINGH	9958570424	ADVOCATEAMRITPAL75@GMAIL.COM	15.09.2024
				CS (COMM)	3745/2024	30.09.2024	BESPOKE AMS V/S MAGNOLIA MARTINIQUE CLOTHING	SH. AKSHAT BAJPAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	28.09.2024

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				EXECUTION	243/2024	21.09.2024	M/S SUNDARAM FINANCE V/S SANJAY KUMAR YADAV	SH. SHIVA K	8489662301	SHIVAKRIHNAMURTI@GMAIL.COM	20.09.2024
				EXECUTION	250/2024	27.09.2024	HARSH INTERNATIONAL V/S SPRINGER MATTRESSES	SH. ANKUR SINGHAL	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	27.09.2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 BLOCK II	OMP/MISC/COMM	3645/2024	03.09.24	DARRAMEKS HOTEL & DEVELOERS PVT VS JKR TECHNOENGINEERING PVT	AMANDDEP SONGH	9711570956	AMON@DEXERJURIS.CON	02.09.2024
				CS COM	3653/2024	04.09.2024	INTERNATIONAL COMBUSTION INDIA VS GLOBAL CANESUGAR	VARUN KAPOOR	9871111556	ADVOCATEVARUNKAPUR@GMAIL.COM	02.09.2024
				EX/M. DJ.	2776/2024	05.09.2024	ALPS INDUSTRIES V/S REALTECH	SHISHIR SINGH	9818205886	SHISHIRADV@YAHOO.CO.IN	05.09.2024
				CS COM	3665/2024	09.09.2024	JITENDER SING VS MCD	SAMIR NANDWARI	9810528802	APEXLAW@HOTMAIL.COM	05.09.2024
				EX (COMM)	236/2024	18.09.2024	BALAJI TRADING V/S BEE K	ATUL KUMAR	8181812661	ATUL.1273@GMAIL.COM	18.09.2024
				CS COM	3694/2024	21.09.2024	MS AKG PLASTICS PVT VS SHAPOORJI PALLONJI AND COMPANY	NIRANJAN SINGH	9871515879	N A	14.08.2024
				CS COM	3693/2024	21.09.2024	MS AKG PLASTICS PVT VS GOPALJI ENTERPRISE	NIRANJAN SINGH	9871515879	N A	02.08.2024

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				CS COM	3699/2024	23.09.2024	CENTRAL BANK V/S SURESH	HARDIK BEDI	9999968277	HARDIKBEDI20@GMAIL.COM	11.09.2024
				CS COM	3705/2024	24.09.2024	ARFEEN V/S ARBAB	MOHD. TOUNIA	8800977714	MOHAMMADAKHTAR71@GMAIL.COM	09.01.2024
				CS COM	3706/2024	25.09.2024	UMA MANGA V/S TRANSNATIONAL	SANTANU	9810688245	SANTANUKANUNGOADV@GMAIL.COM	11.07.2023
				CS COM	3711/2024	25.09.2024	TRIMASTER V/S AYYAPPA	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				CS COM	3712/2024	25.09.2024	TRIMASTER V/S SRI LAKSHMI	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				EX (COMM)	248/2024	25.09.2024	TRIMASTER V/S M/S SHOKTE	LITI CORP	9999036580	LITICORPJURISTS@GMAIL.COM	19.09.2024
				CS COM	3716/2024	25.09.2024	DHRUV CONST V/S GRANDS	ANUP KUMAR	9810263638	NA	
				CS COM	3720/2026	26.09.2024	SBI V/S KIRAN	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA!@GMAIL.COM	22.09.2024

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				CS COM	3724/2024	26.09.2024	MS PREMIER GREEN INNOVATIONS VS SH DURLABH GARCHA			SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	18.09.2024
				CS COM	3725/2024	26.09.2024	MS PREMIER GREEN INNOVATIONS VS K K RANA			SANJEEV KUMAR GUPTA	9810075779	SANJEEVGUPTA91@GMAIL.COM	18.09.2024
				MISS DJ	2856/24	26.09.2024	SHYAM SPECTRA VS A & R ENTERPRISES			SURENDER KUMAR	9910860320	SURENDER.LAW@GMAIL.COM	26.09.2024
					3731/2024	27.09.2024	SBI V/SANKIT			DHAREMENDRA	8800784740	SHUBHI1673@GMAIL.COM	27.08.2024
				EX.COMM	3730/2024	27.09.2024	CRYSTAL V/S UMETY			LEXARYA	9873101002	LEXARYA153A@GMAIL.COM	24.09.2024
				EX (COMM)	3739/2024	28.09.2024	SBI V/S KISHAN			DHARMENDRA	8800784740	N A	11.09.2024
				CS COM	3742/24	30.09.2024	MS MICRO DEVICES INC VS MS MANATEC MOBILITY			HARISH GARG	9810150029	HKGARG.CO@GMAIL.COM	28.09.2024
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	2073/2024	03-09-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS BHUWAN CHANDRA PANDEY			SSH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	03.09.24
			209	OMP COMM 73	2074/2024	03-09-2024	SHINKOLITE FINANCE LTD. VS GARIMA			SH B. SHARMA	9891887145	BANKEBIHARISHARMA@REDIFMAIL.COM	03.09.24

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209				CS COMM 74	2078/2024	04-09-2024	STATE BANK OF INDIA VS ASHAK THAKUR		SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	03.09.24
209				CS COMM 74	2094/2024	05-09-2024	RIYA GUPA VS NNINJAS MODEL MANAGEMENT PVT. LTD.		SH M S YADAV	8527632196	MSYADAVANDASSOCIATES@GMAIL.COM	05.09.24
209				CS COMM 74	2110/2024	06-09-2024	PUNJAB AND SIND BANK VS AMIT KUMAR		SH NARESH KUMAR	9811655662	NARESH.KUMAR83@YAHOO.COM	06.09.24
209				CS COMM 74	2111/2024	06-09-2024	PUNJAB AND SIND BANK VS PRADEEP AHUJA		SH NARESH KUMAR	9811655662	NARESH.KUMAR83@YAHOO.COM	06.09.24
209				CS COMM 74	2145/2024	11-09-2024	KAMAL KISHORE VS EXECUTIVE ENGINEER AND ORS		MS RUCHI SHARMA	8130715292	MUKESHSHARMAADV75@GMAIL.COM	11.09.24
209				CS COMM 74	2149/2024	12-09-2024	STATE BANK OF INDIA VS GAGANDEEP SINGH		SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	11.09.24
209				CS COMM 74	2173/2024	13-09-2024	PUNJAB NATIONAL BANK VS STIFF SECURITY PVT. LTD.		SH KRISHNA KR SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	13.09.24
209				CS COMM 74	2176/2024	13-09-2024	KAMAL KISHORE VS EXECUTIVE ENGINEER		SH MUKESH SHARMA	8130715292	MUKESHSHARMAADV75@GMAIL.COM	13.09.24
209				CS COMM 74	2210/2024	17-09-2024	AYUSH PROP GAUTAM TRADING CO VS SHAILESH VERMA PROP PRINT O ART		SH MANOJ KUMAR	7827052969	ADV.MANOJ18@GMAIL.COM	17.09.24
209				CS COMM 74	2345/2024	21-09-2024	OMSONS MARKETING PVT. LTD. VS KAMALJEET SINGH		SH IRSHAD AHMAD	9811962836	ADV.IRSHAD1@YAHOO.COM	21.09.24
209				CS COMM 74	2356/2024	23-09-2024	REALTIME BILMETRICS INDIA PVT. LTD. VS VIRENDER SINGH BATAR		SH BRIJESH SHARMA	9810115969	BSADVDELHI@YAHOO.COM	23.09.24
209				CS COMM 74	2365/2024	24-09-2024	MKS NETWORK SYSTEMS PVT. LTD. VS C CENTRIC LEARNING EDGE PVT. LTD.		SH SAMSON HONEY	9873083410	SAMSONHONEY2023@GMAIL.COM	24.09.24
209				OMP COMM 73	2413/2024	28-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD. VS SHAAN MOHAMMAD		MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	2420/2024	28-09-2024	TULIP SHIPPING SERVICES VS VAIBHAV JAIN	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	OMP COMM 73	2432/2024		SHRIRAM TRANSPORT FINANCE CO. LTD. VS RAJ KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24
			209	CS COMM 74	2426/2024	28-09-2024	TULIP SHIPPING SERVICES VS ANUJ KHURANA	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	CS COMM 74	2427/2024	28-09-2024	TULIP SHIPPING SERVICES VS JASMER FOODS PVT. LTD.	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
			209	CS COMM 74	2428/2024	28-09-2024	TULIP SHIPPING SERVICES VS PARVEEN MARWAHA	SH TARUN AGGARWAL	9999960284	ADVTARUN1983@GMAIL.COM	28.09.24
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2080/2024	04-09-2024	LOKENDRA SINGH VS SEVEN WONDERS PROMOTER AND DEVELOPERS PVT. LTD.	SH ANIMESH MISHRA	9889046568		03.09.24
			101	CS COMM 74	2083/2024	05-09-2024	SHRI BALAK RAM SHAHNAWAJ QURESHI	SH DEVENDER KUMAR SHARMA	9810105402		04.09.24
			101	CS COMM 74	2090/2024	05-09-2024	MAHENDRA STEELS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	SH PRATEEK MEHTA	9911886609	PRATEEKMEHTAS@GMAIL.COM	04.09.24
			101	CS COMM 74	2108/2024	10-09-2024	CITY UNION BANK LTD. VS SEETAL KOTHIYAL	SH DEVENDRA SAIN	9810617275	SAINASSOCIATES55@GMAIL.COM	06.09.24
			101	CS COMM 74	2114/2024	HARD COPY NOT RECEIVED	NEW GROWTH WINES AND SPIRITS PVT. LTD. VS TARUN BHARGAVA	SH PIYUSH GUPTA	9891538787	PIYUSHGUPTAADV71@GMAIL.COM	07.09.24
			101	CS COMM 74	2129/2024	09-09-2024	KATYAYANI AGRO TRADING AND EXPORTS VS S K ENTERPRISES	SH PIYUSH SHARMA	9999511875	ASSOCIATESREDDI AMOND@GMAIL.COM	09.09.24
			101	CS COMM 74	2130/2024	09-09-2024	SANDEEP KUMAR VS EXECUTIVE ENGINEER AND ORS	MS RUCHI SHARMA	8800171158		09.09.24
			101	CS COMM 74	2136/2024	10-09-2024	PERFECT ENGINEERS COMPANY VS HUNTER INTERNATIONAL	SH SHANKAR	7678270597	SHANKAR211@LIVE.COM	10.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	2141/2024	12-09-2024	NOA COSMETICS VS AGMS INDUSTRIS PVT. LTD.	SHWETA BHARTI	9068992339	SHWETA.BHARTI@HAMMURABISOLOMON.COM	11.09.24
			101	CS COMM 74	2146/2024	11-09-2024	TOYO SANITARY WARES PVT. LTD. VS SUNFLOW BATH PVT. LTD.	SH VINEET NAGAR	9911571315	VINEETNAGAR007@GMAIL.COM	11.09.24
			101	CS COMM 74	2150/2024	12-09-2024	STATE BANK OF INDIA VS RAHUL SINGH TOMAR	SH VIJAY PRAKASH	9810210832	GOPALCHANDSHARMA83@GMAIL.COM	11.09.24
			101	CS COMM 74	2213/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS RAJKUMAR HARCHANDANI	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2215/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS CITI MEGA MART PARTNERSHIP FIRM AMIT KUMAR	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2216/2024	20-09-2024	VEEPEE INTL PVT. LTD. VS PRAKASH RAJKUMAR VADANI	SH K. K. TYAGI	9810497887	OFFICIALKKTYAGI@GMAIL.COM	17.09.24
			101	CS COMM 74	2341/2024	21-09-2024	STATE BANK OF INDIA VS SUMAN DEVI PROP ROYAL AND PREMIUM	SH A. K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	21.09.24
			101	CS COMM 74	2366/2024	01-10-2024	CANARA BANK VS ASHA DUTT	SH KRISHAN KUMAR	9990577700	KRISHENKUMAR@GMAIL.COM	24.09.24
			101	CS COMM 74	2389/2024	27-09-2024	ASHA DEVI VS SURESH KUMAR	SH ANKIT KUMAR	9015505737	ANKITKUMARLAWOFFICES@GMAIL.COM	26.09.24
			101	CS COMM 74	2400/2024	HARD COPY NOT RECEIVED	SWASTIC PROFESSIONALS VS THE PROFESSIONAL COURIERS NETWORK LTD.	MS MANJUL SRANI SINGH	9654784703		27.09.24
			101	CS COMM 74	2405/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS BRAVIOR INFRASTRUCTURE PVT. LTD.	SH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	27.09.24
			101	CS COMM 74	2406/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS ACUMEN CONTRACTORS PVT. LTD..	SH KARANARORA	9711615956	ADV.KARANARORA@GMAIL.COM	27.09.24
			101	OMP COMM 73	2423/2024	30-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD. VS RAJ KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	OMP COMM 73	2425/2024	30-09-2024	SHRIRAM TRANSPORT FINANCE CO. LTD.	VS	VIKAS KUMAR	MS SHEFALI KISHORE	7742705005	SHEFALIKISHORE93@GMAIL.COM	28.09.24
			101	CS COMM 74	2442/2024	HARD COPY NOT RECEIVED	WATERSTREET SERVICES LLP	VS	SGTB ELECTRO PVT. LTD.	SH DEVENDRA SINGH MEHTA	9818483258	MEHTA.DEVENDRA10@GMAIL.COM	30.09.24
			101	CS COMM 74	2443/2024	30-09-2024	MALHOTRA INDUSTRIES	VS	SURGICALS PARVESH SACHDEVA AND ORS	SH RAJIT GHOSH	9078413371	RAJIT@SAIKRISHNAASSOCIATES.COM	30.09.24
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	SANJEEV NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)	88/2024	02-09-2024	BANK OF BARODAS	VS	SSEEPU YADAV	UMESH JOSHI	9910568669	ADVUMESH.JOSHI@GMAIL.COM	30.08.2024
			---DO--	C.S. (COMM)	89/2024	02-09-2024	SAKET SACHDEV	VS	AVSM MODULAR PVT LT	SDEVANSHAGARWAL	9999856476	DEVANSH.LAWYER@GMAIL.COM	31.08.2024
			---DO--	MISC DJ	1037/2024	03-09-2024	ATUL JAIN	VS	SKAUSHALYA DEVJI ANDANR	JATIN KAPUR	9810389906	SISODIYA@REDIFFMAIL.COM	27.08.2024
			---DO--	MISC DJ	1038/2024	03-09-2024	SANDEEP JAIN	VS	SANJAY KUMAR	PARMODKUMAR JAIN	9899666958	AY;Y_EUADEMARK@GMAIL.CO1N	30.08.2024
			---DO--	C.S. (COMM)	90/2024	4-09-2024	PUNJAB BANK	VS	NATIONALS D HARMENDER SINGH PROP M/S BALAJI FREIGHT CARRIER	SUDHIR KUMAR SINGH	9868927179	KSINGHADVDELHI@GMAIL.COM	03.09.2024
			---DO--	EXECUTION (COMM.)	33/2024	07-09-2024	CENTRAL BANK OF INDIA	VS	SUSHA RANI	ARUN ARUN	9868789507	ADVARVIND227@GMAIL.COM	03.09.2024
			---DO--	OMP (I) (COMM)	19/2024	10-09-2024	SHRIRAM LTD	VS	FINANCES JUBAIR AHMED	SUNNY ARORA	9910574027	ALBUSLAWF1RMS@GMAIL.COM	07.09.2024
			---DO--	C.S. (COMM)	91/2024	10-09-2024	BUDH INDASO	VS	CONSTRUCTION PVT LTD	GAURAV KUMAR	8826144438	RAJIVSARITA16@GMAIL.COM	07.09.2024
			---DO--	C.S. (COMM)	92/2024	17-09-2024	VIKAS GUPTA	VS	SMS RAFAQ TRADING CO AND ANR	PREM NARAIN SHARMA	9599710055	PREMNARAINSHARMA37@AMALLCOM	13.09.2024
			---DO--	MISC DJ	1051/2024	19-09-2024	NANDAN SWAROOP	VS	SINGH VSKISHAN	MONIKA	9910568669	ADVMONIKA57@GMAIL.COM	04.09.2024

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			---	DO--	EXECUTION(COMM.)	34/2024	21-09-2024	STATE BANK OF INDIA	VSGAURAV	UCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	21.09.2024
			---	DO--	MISC DJ	1055/2024	23-09-2024	ASHOK SINGH	NISCHALVS	JITENDER RUPESHKUMARMISHRA	9654107898	ADV.RAHULCHAUDHARY1984@GMAIL.COM	11.07.2024
			---	DO--	MISC DJ	1056/2024	23-09-2024	M/S MADU TRADING	POINTVSM/S	VISHAL	8447704226	V AN CLKL E GAL AS SOCIA TES2 o 24 L4R. GNR AI I . CORR	
			---	DO--	C.S. (COMM)	93/2024	23-09-2024	INDIAN BANK	VSRAJESH	OVERSEAS SHAILENDRA SHARMA	7827853635	ADVCHETRI@GMAIL.COM	08.07.2024
			---	DO--	C.S. (COMM)	94/2024	23-09-2024	CENTRAL BANK	INDIAVSMAYA DEVI	OF KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	95/2024	23-09-2024	CENTRAL BANK	OF INDIAVSLATA	KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	96/2024	23-09-2024	CENTRAL BANK	INDIAVSMADAN	OF KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	97/2024	23-09-2024	CENTRAL BANK	INDIAVSKASHMIR SINGH	OF KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	98/2024	23-09-2024	CENTRAL BANK	INDIAVSMUNNA	OF KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	99/2024	23-09-2024	CENTRAL BANK	INDIAVSSUBHASH	OF KADAMBINIKUMARMUDGIL	9871226784	KKMUDGIL2G@GMAIL.COM,	21.08.2024
			---	DO--	C.S. (COMM)	100/2024	25-09-2024	KAKO APPAREL	INDIATHROUGH	ITS PROP TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	24.09.2024
			---	DO--	OMP (I)(COMM)	20/2024	27-09-2024	M/S D N	PUBLICATIONSVS	DELHI NISHANTKUM	9810137773	ADVOCATESUSHOBHAN@GMAIL.COM	25.09.2024
			---	DO--	OMP (I)(COMM)	21/2024	27-09-2024	M/S D N	PUBLICATIONSVS	DELHI NISHANTKUM	9810137773	ADVOCATESUSHOBHAN@GMAIL.COM	25.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---DO--	C.S. (COMM)	101/2024	27-09-2024	MOHD HARISVSQAZI	MOHD AMAN		RAHUL KUMAR	7011684029	VERMA.SIDDHART HA1@GMAIL.COM	26.09.2024
			---DO--	C.S. (COMM)	102/2024	30-09-2024	M/S GYANSAGAR SEASONINGS AND SPICES PVT LTD	VSDVSHEMANT VAIDH		ANIL KUMAR	9810066235	RSGOSWAMI ADVOCATE@YAHOO.COM	26.09.2024
39	SH. KUMAR DISTRICT COMMERCIAL COURT-01	BRIJESH GARG, DISTRICT JUDGE, SHAHDARA	301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/462/2024	03-09-2024	DHARM SINGH VS RAINBOW INTERNATIONAL			AMIT PRABHAT NAGAR(P),	9289000013	APNAGAR78@GMAIL.COM	30-08-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/465/2024	04-09-2024	NIKUNJ MAHESHWARI VS DIPESH SHARMA			GAURAV KOCHHAR(P),	9810940055	GAURAVKOCHHAR@GMAIL.COM	02-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/474/2024	10-09-2024	SAGAR INDUSTRIES VS KISHAN AND CO			SHRIMANOJ RAJPOOT(P),	9560870284	VARUN.DEWAN.MHS@GMAIL.COM	09-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/478/2024	11-09-2024	M/S BIOCON ELECTRIC PVT LTD VS DAS SALES			AMARENDRA KUMAR DUBEY(P),	9599801188	GLOBALLUISIONALAWOFFICE@GMAIL.COM	21-08-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	MISC DJ/689/2024	11-09-2024	M/S LION FABRICS PVT LTD VS M/S H K TRADING CO			SIDHANT DHINGRA(P),	9650677902	SIDHANT@GMAIL.COM	07-09-2024
			301, NEW COURT BUILDING	CS/COMMERCIAL	CS (COMM)/476/2024	11-09-2024	S K INDUSTRIES VS SAJAUDEEN SAIFI			KARAN CHHIBBER(P),	9560099232	KARANCHIBBER26@GMAIL.COM	07-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/477/2024	11-09-2024	STATE BANK OF INDIA VS ANAMIKA GULATI	GOPAL CHAND SHARMA(P),	9810210832	GOPALCHAND@GMAIL.COM	10-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/482/2024	12-09-2024	PRAVEEN KUMAR VS ANAND SHARMA	ANANT RAO(P),	9311041979	PALSUDHIR007@GMAIL.COM	10-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/491/2024	18-09-2024	KAMAL KISHORE VS THE EXECUTIVE ENGINEER	MUKESH SHARMA(P),	8800171158	MUKESHSHARMA@GMAIL.COM	13-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/493/2024	19-09-2024	MAYANK GOYAL VS JSSI HYDRAULICS PRIVATE LIMITED	DEEPAK JAIN(P),	8588826199	DKJ.ADV@GMAIL.COM	14-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/193/2024	19-09-2024	DHERAJ KUMAR VS RAJU SINGH PANWAR	GAURAV SHARMA(P),	9811695953	VASHISHTHGAURAV.07@GMAIL.COM	09-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/194/2024	20-09-2024	M/S KIRAN ROADWAYS PRIVATE LIMITED VS M/S GOVIND CABLE INDUSTRIES	VARUN GUPTA(P),	981046767	GUPTA.VARUN1@GMAIL.COM	17-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/496/2024	20-09-2024	MOHD AAZAD VS DHEERAJ MALHOTRA	JAVED ALI(P),	981861907	JAVEDADV2@GMAIL.COM	18-09-2024

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			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/499/2024	21-09-2024	RISHAB GOEL VS LALIT JAIN	DHARINI WINDLASS(P),	9643334216	DHARINIW11@GMAIL.COM	19-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/196/2024	23-09-2024	RICHA AGARWAL VS M/S GLORIOUS MEDISCIENCE INDIA (P) LIMITED	SADITI AGARWAL(P),	9810616568	AGARWALDC10@GMAIL.COM	20-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/509/2024	27-09-2024	OPS ENTERPRISES PRIVATE LIMITED VS SAMAR GHOSH	JATIN AGGARWAL(P),	9953283177	JKA.LEGAL@GMAIL.COM	23-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	EXECUTION (COMM)/205/2024	30-09-2024	JAI DURGA TRADERS PVT LTD VS OM EMBROIDERY	ADITYA JAIN(P),	8383953944	JAIN.ADITYARAJ@YAHOO.COM	23-09-2024
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)/513/2024	30-09-2024	RELIANCE PROJECT AND SERVICE LTD VS MAYANK GARG	SHYAM KUMAR(P),	9999154100	SHYAMKUMAR@ALINDIALEGAL.COM	18-09-2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/460/2024	02-09-2024	DHARM SINGH VS KRISHAN LAL TANEJA	AMIT PRABHAT NAGAR(P),	9289000013	APNAGARADVOCATE@GMAIL.COM	02-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/461/2024	02-09-2024	M/S ECO GREEN PANELS PVT LTD VS M/S SHUDH AGENCIES	SAHIL RALLI(P),	9717838348	SAHILRALLIADVOCATE@GMAIL.COM	02-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/486/2024	13-09-2024	PANKAJ SACHDEVA VS TARUNA BANSAL	SIDHANT DHINGRA(P),	9650677902	SIDHANTDHINGRA@ADVOCATESIDHANDHINGRA.COM	13-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/485/2024	13-09-2024	M/S PREM SAREE SELECTION VS SMT RUCHI AND OTHERS	NEELAM MALIK(P),	7303296156	NEELAMMALIK8512@GMAIL.COM	13-09-2024

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			ROOM NO 208	COMMERCIAL	CS (COMM)/489/2024	17-09-2024	PUNJAB NATIONAL BANK VS M/S SGLS APPARELS	KRISHNA KRISHNA SHARMA(P),	9315165656	ADVJRUSGBA1411@GMAIL.COM	17-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/488/2024	17-09-2024	APOLLO PIPES LIMITED VS VED PRAKASH SRIVASTAVA T/A MA VAISHNO ENTERPRISES	SHRIHAR TRIPATHI(P),	9548888420	LEGAL@BOOSTIP.IN	17-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/497/2024	20-09-2024	NIKHIL AGGARWAL VS INTERNATIONAL TRACTORS LIMITED	SWADESH BANSAL(P),	9899848679	SWADESHBANSAL73804@GMAIL.COM	20-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD VS VISHWASH KUMAR	VARUN BEDI(P),	8285672608	ADVOCAGEVARUNBEDI@GMAIL.COM	23-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/506/2024	24-09-2024	UFLEX LIMITED VS ASE PACK LAMINATES LIMITED	SWAPNIL GAUR(P),	8826968200	DEEPANSHU@RALLEGAL.CO.IN	24-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/511/2024	30-09-2024	PUNJAB NATIONAL BANK VS NITIN CHAURASIA PROPRIETOR OF ANAMIKA TRADING CO	DEOKANT TRIPATHI(P),	9711332383	DEOKANTTRIPATHI2@GMAIL.COM	30-09-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/512/2024	30-09-2024	DIPENDER SINGHAL VS KARAMPREET SINGH RANA	SHANTNU AGGARWAL(P),	9999347367	OFFICEOFSHANTNUAGG@GMAIL.COM	30-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/192/2024	17-09-2024	SIDDHARTHA JINDAL VS VIKRAM SINGH CHEEMA	ABHIMANYU GARG(P),	9354940943	FILING.METHODICA@GMAIL.COM	17-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/199/2024	23-09-2024	PRAVEEN KUMAR JAIN VS ABHISHEK NAVALKHA	PIYUSH KATYAL(P),	8700925528	PIYUSHKATYAL98@GMAIL.COM	23-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM)/202/2024	27-09-2024	PR ENTERPRISES PRO AARTI AGGARWAL VS JANVI CREATIONS THROUGH ITS PROPRIETOR KAMAL KUMAR	DEEPAK SINGH THAKUR(P),	9654290606	ADVDEEPAKSINGH OFFICAL@GMAIL.COM	27-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM.)/191/2024	13-09-2024	SOURIR INDIA PRIVATE LIMITED VS MOHD YUNUS	BALRAM SINGH	9873188641	BR9840@GMAIL.COM	13-09-2024
			ROOM NO 208	COMMERCIAL	EXECUTION (COMM.)/195/2024	21-09-2024	SARAOGI SUPER SALES LVT LTD VS M/S NEELAM GARMENT	VARUN BEDI	8285672608	ADVOCAEVARUNBEDI@GMAIL.COM	21-09-2024
			ROOM NO 208	COMMERCIAL	OMP (I) (COMM)/9/2024	17-09-2024	MS KOTAK MAHINDRA BANK LTD VS BHUPENDER MAVI	ANKUR KATYAL(P),	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	17-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	MISC DJ/632/2024	02-09-2024	RAVI PROP KRISHNA FAB VS RAVI AGGARWAL	TILAK SINGH(P),	RAJ	7838423822	ADVSANTOSH51@GMAIL.COM	02-09-2024	
41	SH. SURENDER S. RATHI	SHAHDARA	303, NEW COURT BUILDING		CS (COMM)/473/2024	07-09-2024	M/S RUR TALENT SOLUTIONS PRIVATE LIMITED VS KFN ENTERPRISES	HS GAUTAM(P),		9911118926	ADVOCATERAVI79@GMAIL.COM	05-09-2024	
					CS (COMM)/463/2024	03-09-2024	AJAY GUPTA VS ANSHUL GUPTA	HARSHIT GUPTA(P),		9818321621	MANJU JAIN3.97@GAMIL.COM	03-09-2024	
					CS (COMM)/470/2024	05-09-2024	SANWARIYA SETH VS BOBY GARMENTS THROUGH ITS PROPRIETOR PANKAJ KUMAR	HIMANSHU NAGPAL(P),		8586863313	CONNECT@SNSLEGAL.IN	04-09-2024	
					CS (COMM)/492/2024	19-09-2024	AMAR MAURYA PROP OF RAJ PLASTIC VS M S MISFIRE APPARELS PVT LTD	RAM KUMAR SONI(P),		9810244197	WAGHEYVI@YAHOO.CO.IN	07-09-2024	
					CS (COMM)/464/2024	03-09-2024	KISHORE KUMAR ARORA VS PRAGYA SHARMA	SURAJ GUPTA(P),		9811375940	ADVSUBODHKURN ARSNIGH@GMAFL.COM	03-09-2024	
					CS (COMM)/468/2024	04-09-2024	HARDIK GARG PROPRIETOR OF HARI OM SILK MILL VS MANOJ KUMAR JAIN PROPRIETOR OF M/S EMM KAY FABOTAX	ATUL VASISHT(P),		9910961933	DHRUV_M@YAHOO.COM	02-09-2024	
					CS (COMM)/483/2024	13-09-2024	KANHA PACKAGING PVT LTD VS STAR ENGINEERING WORKS PVT LTD	SHAHZEB AHMED(P),		9818862291	DEEPAKBHARDWA JADV@YAHOO.CO.IN	09-09-2024	
					EXECUTION (COMM)/186/2024	05-09-2024	JAMIL KHAN VS RAJEEV AGGARWAL			9818862291	DEEPAKBHARDWA JADV@YAHOO.CO.IN	04-09-2024	
					CS (COMM)/466/2024	04-09-2024	RAVI SINGHI VS UNITECH SECURITY SYSTEMS PRIVATE LIMITED	PARVESH BANSAL(P),		919899641617	IASPREET.LAW@QMAIL.COM	03-09-2024	
					CS (COMM)/471/2024	05-09-2024	RAMANAND GUPTA VS IHBASS AND ORS	SUDHIR KUMAR SHARMA(P),		8800268148	PADAMKUHNNARN1@GMAIL.COM	04-09-2024	
					CS (COMM)/484/2024	13-09-2024	M/S NAV BHARAT ENTERPRISES VS M/S SIDHI VINAYAK WALL INFRA PRIVATE LIMITED	MD NAUSHAD ALAM(P),		9890410729	KAMALJIHRANOT@GMAIL.COM	07-09-2024	
					CS (COMM)/472/2024	05-09-2024	MS MA FABRICS THROUGH ITS PROPRIATOR ASHFAQ VS MS SAI KNITWEAR THROUGH ITS AUTHORIZED REPRESENTATIVE	AFTAB RASHEED RASHEED(P),		9811343911	NOT FOUND	03-09-2024	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/479/2024	11-09-2024	SAVITA BATRA VS ADESH KUMAR			SANDEEP TYAGI(P),	999298627	ANILMITTAL602@GMAIL.COM	06-09-2024
				EXECUTION (COMM)/189/2024		10-09-2024	RAM PRATAP GOYAL PROPRIETOR OF PARIVAHAN ROAD CARRIERS VS APOLLO METALEX PRIVATE LIMITED			VIKAS GARG(P),	9654713565	ADVOCATE.SAMRIDIHI@GMAIL.COM	04-09-2024
				EXECUTION (COMM)/190/2024		13-09-2024	KAMAL KUMAR PROPRIETOR OF JAANVI CREATIONS VS MANISH AGGARWAL PROPRIETOR OF M/S AGGARWAL CLOTH MERCHANT			KUNWER PAL SINGH(P),	9910568669	NOT FOUND	10-09-2024
					CS (COMM)/475/2024	10-09-2024	VIKASH NAHAR VS M/S ARVIND KUMAR AND SONS			SIDHANT DHINGRA(P),	9711142200	CHOPRA6791@GMAIL.COM	06-09-2024
					CS (COMM)/481/2024	12-09-2024	JOGINDER GARG VS BEE GEE FABRICS PRIVATE LIMITED			VINEET HANS(P),	9753383333.	PRITHVIRAJ.HANS@GMAIL.COM,	10-09-2024
					CS (COMM)/480/2024	12-09-2024	JYOTI SURANA VS KANHAIYA LAL AGGARWAL			SURAJ GUPTA(P),	9810244251	NOT LEGIBLE	09-09-2024
					CS (COMM)/500/2024	23-09-2024	M/S TRITORC EQUIPMENTS PVT LTD VS M/S SATNAM GLOBAL INFRASTRUCTURES LIMITED			SAURABH VERMA(P),	9999906303	AMULYAUPADHYAY@GMAIL.COM	11-09-2024
					CS (COMM)/494/2024	19-09-2024	SACHIN CHANDAK VS SAXENA MARINE TECH PVT LTD			SUSHIL KUMAR(P),	9899787372	ABHI.J.RAI@GMAIL.COM	10-09-2024
				EXECUTION (COMM)/201/2024		27-09-2024	ASHOK KUMAR GUPTA VS SARLA DEVI			ADARSH VERMA(P),	9891146454	MOHDBABARADVOGMAIL-.COM	21-09-2024
					CS (COMM)/503/2024	24-09-2024	M/S INORG CHEMEI INC VS M/S BULLWARK CONCHEM			SANKIT MEHTA(P),	9958430306	INFO@RDSLEGALSOLUTION.COM	20-09-2024
					CS (COMM)/495/2024	19-09-2024	PSJ INTERNATIONAL TRADING LLP VS CHIRAG MODERN PAPER			SUBHASH CHAWLA(P),	8113363080	ADVOCATEGEETAVOHRA@GMAIL.COM	12-09-2024
					CS (COMM)/504/2024	24-09-2024	VISHAL NAGPAL VS M/S MADNI TEXTILES MILLS PVT LTD			JAGRITI JAIN(P),	9891146454	MOHDBABARADVOGMAIL-.COM	20-09-2024
					CS (COMM)/505/2024	24-09-2024	VIJAY KUMAR GOYAL VS VISHAL DHAMA			NAVEEN KUMAR GOYAL(P),	9810567556	ASHISH@GMAIL.COM	21-09-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EXECUTION (COMM)/200/2024	25-09-2024	UDAY SHANKAR VS OM ROHILLA	AKSHAY GUPTA(P),	9810220905	ARUNAMBUJ@GMAIL.COM	21-09-2024
					EXECUTION (COMM)/203/2024	28-09-2024	ANJU PAHWA VS ANKITA CHOUHAN	ANUPAM JINDAL(P),	9891146454	MOHDBABARADVOGMAIL-.COM	25-09-2024
					CS (COMM)/508/2024	26-09-2024	AMAZING PATAYA DMC VS VEEA. TRIPS LLP	A. SHARMA(P),	9891146454	MOHDBABARADVOGMAIL-.COM	21-09-2024
					OMP (COMM)/8/2024	26-09-2024	RAJESH KUMAR JAIN VS TATA TELE SERVICES LTD	DEEPAK AGARWAL(P),	9810075779	SANJEEVGUPTA91@GMAIL.COM	20-09-2024
					EXECUTION (COMM)/204/2024	30-09-2024	M/S RISHSHINE VARDI PVT LTD VS M/S GLOBAL MARKET COMPANY J AND K	SUNIL KUMAR(P),	9999347367	SALC.SALAWCHAMBE-:RS@GMAIL.COM	25-09-2024
					CS (COMM)/467/2024	04-09-2024	DEV ENTERPRISES VS MOHD MAHFOOZ ALAM	VINAYAK KAMRA(P),	9810599376	CNV ASSOCIATES@HOTMAIL.COM	04-09-2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. NO. 304		CS (COMM)/469/2024	04-09-2024	SINGH OLYMPICS PVT. LTD. VS STYLE SHOES	PARTH BATHLA	9811407050	TYGARLAW@GMAIL.COM	31-08-2024
			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS (COMM)/487/2024	13-09-2024	VISSAMSETTY NAGA VENKATA HARI KUMAR VS SUHIL KUMAR	GOLLMUNDI SRIHARSHA DATTA	8285439697	HARSHA.G2GCHAMBERS.ORG	12-09-2024
					MISC DJ/707/2024	13-09-2024	LANDMARK CRAFTS PVT. LTD. VS GANJAJ ENTERPRISES	VIPIN WASON	9811227766	INFO.LEXJMD@GMAIL.COM	10-09-2024
					CS (COMM)/490/2024	17-09-2024	EKTA PROMOTERS PVT. LTD. VS SAHARA INDIA	SATISH SHARMA	9213120025	-	12-09-2024
					CS (COMM)/498/2024	20-09-2024	NIRANJAN LAL VS SUMIT ANAND	ANJALI GUPTA	8377852655	ANJALIGUPT9105@GMAIL.COM	19-09-2024
					CS (COMM)/502/2024	23-09-2024	LUCKY MARKEING VS PIZZAZAR	MANOJ MITTAL	9868240214	HSHARMA1976@GMAIL.COM	21-09-2024
					MISC DJ/724/2024	23-09-2024	SHEENA GARG VS ANITA BIOCEUTICALS	C.M. VERMA	9350357814	-	17-09-2024

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					CS (COMM)/507/2024	24-09-2024	R S TRADERS VS YOGESHWARI POLYMERS	SHRI GURPREET KAUR		GURPREET KAUR	9871203770	GEGALLESE.OSS@GMAIL.COM	04-09-2024
					CS (COMM)/514/2024	30-09-2024	HARI OM BANSAL VS KUMAR BANSAL	ARUN VIVEK GUPTA		VIVEK GUPTA	8708484777	ADV.VIVEK.GUPTA19@GMIAL.COM	24-9-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	CS(COMM.)/532/24	02.09.24	M/S SWITCEHER CORPORATION VS M/S ELECTIRCALS	SALES BAPPAPRASHAR		ANKIT PRASHAR	9811088276	BADAL.DWIVEDI	02.09.24
					CS(COMM.)/533/24	02.09.24	CANARA BANK VS TONY			ASHOK KUMAR	9560396555		02.09.24
					CS(COMM.)/534/24	02.09.24	I P ROADLINES VS APPLIANCES LTD	BAJAJ		GAGAN JINDAL	9871365547	GAGAN.JINDAL@GMAIL.COM	02.09.24
					CS(COMM.)/535/24	02.09.24	STATE BANK OF INDIA VS KANT PARIDA	SURIYA		KUNAL MALIK	7503444555	ADV.KUNALMALIK.@GMAIL.COM	02.09.24
					CS(COMM.)/536/24	02.09.24	STATE BANK OF INDIA VS BISWAJIT SEN			KUNAL MALIK	7503444555	ADV.KUNALMALIK.@GMAIL.COM	02.09.24
					CS(COMM.)/537/24	02.09.24	STATE BANK OF INDIA VS SURENDER SINGH			SUNIL SEHRAWAL	9999330750	DELHILAYERS76@GMAIL.COM	02.09.24
					CS(COMM.)/538/24	03.09.24	NICHOLAS HEALTHCARE LTD VS SARDIK RETAIL DISTRIBUTERS			PRASHANT SHARMA	8750509178		03.09.24
					CS(COMM.)/539/24	03.09.24	STATE BANK OF INDIA VS PRAVEEN			KUNAL MALIK	7503444555	ADV.KUNALMALIK.@GMAIL.COM	03.09.24
					CS(COMM.)/540/24	03.09.24	STATE BANK OF INDIA VS SAGMA	SOLEN		KUNAL MALIK	7503444555	ADV.KUNALMALIK.@GMAIL.COM	03.09.24
					CS(COMM.)/541/24	03.09.24	GCMC MASALA COMPANY VS ROYAL MART			RAKESH GARG	9990333933	ECOLAWCHAMBERS@GMAIL.COM	03.09.24
					MISC.DJ/964/2024	03.09.24	M/S GUPTA TIMBER TRADER PVT LTD VS SACHIN GARG			ANAND BAJPAI	7052083906	LAWLEGAL2020@YAHOO.COM	03.09.24

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					CS(COMM.)/545/24	04.09.24	M/S MATA BELL FIRE SYSTEMS VS JUGMUG SHOES AND FLOWNIT FOOTWEAR LTD AND ORS.	AVADH NARAYAN	9350253657		04.09.24
					OMP(COMM)271/24	04.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					OMP (I)(COMM)272/24	04.09.24	TOYOTA FINANCIAL VS RINKU JANGID	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					OMP(COMM)272/24	04.09.24	TOYOTA FINANCIAL VS MUKESH SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	04.09.24
					CS(COMM.)/547/24	05.09.24	RAM SHANKAR PANDEY VS FLORENCE FOOTWEAR INDIA PVT LTD	SUKHMEET SINGH	9582028568		05.09.24
					CS(COMM.)/548/24	06.09.24	DEEPAK SINGHAL VS KAMAL KISHORE GUPTA	SARABJOT SINGH	9542816608		06.09.24
					OMP (I)(COMM)274/24	06.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS AYUSH CHAUDHARY	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)275/24	06.09.24	TOYOTA FINANCIAL VS RASMA KAUR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)276/24	06.09.24	TOYOTA FINANCIAL VS SUHEL ANSARI	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)277/24	06.09.24	TOYOTA FINANCIAL VS JASPREET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)278/24	06.09.24	TOYOTA FINANCIAL VS NIRANJAN PRADHAN	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	06.09.24
					OMP (I)(COMM)279/24	07.09.24	TOYOTA FINANCIAL VS KALAK MAHAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)281/24	07.09.24	TOYOTA FINANCIAL VS GURPINDER SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24

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					OMP (I)(COMM)280/24	07.09.24	TOYOTA FINANCIAL VS BACHITER SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)282/24	07.09.24	M/S BMW INDIA FINANCIAL SERVICES P LTD VS MUNISH KUMAR SABHARWAL	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	07.09.24
					OMP (I)(COMM)283/24	10.09.24	KOTAK MAHINDRA BANK VS PMP IFRATECH P LTD	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	10.09.24
					CS(COMM.)/553/24	10.09.24	MISSION GROWTH EXHIBITS VS BTW	SAKSHI ARORA	7530950009		10.09.24
					CS(COMM.)/555/24	11.09.24	CHARANPAADUKA INDUSTRIES PVT LTD VS KHURSID JAMAL	PREM GARG	9212880833		11.09.24
					CS(COMM.)/558/24	12.09.24	SUNIL NIRANJAN SHAH VS RITESH KUMAR AND ANR.	ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	12.09.24
					CS(COMM.)/559/24	12.09.24	CANARA BANK VS VINAY KUMAR DAWANI AND ANR.	CHITRA MALHOTRA	9999498856		12.09.24
					CS(COMM.)/560/24	12.09.24	GCMC MASALA COMPANY VS SAGAR WATER SUPPLY AND ANR.	RAKESH GARG	9990333933	ECOLAWCHAMBER5@GMAIL.COM	12.09.24
					OMP (I)(COMM)286/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS JASMAHENDAR SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)287/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS GULREZ AHMAD	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)288/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS FLEXISPACE BUSINESS SOLUTIONS PRIVATE LIMITED	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					OMP (I)(COMM)289/24	12.09.24	BMW INDIA FINANCIAL SERVICES PVT LTD VS MANPREET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	12.09.24
					CS(COMM.)/563/24	13.09.24	M/S RAJRISHI STEEL VS KESRI STEEL LTD. AND ANR.	DEV PRAKASH PACHAURI	9982408045		13.09.24

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					CS(COMM.)/565/24	17.09.24	M/S ANANT OVERSEAS P LTD VS BREW FORCE TECHNOLOGIES AND ORS	JUSNEET SINGH KOHLI	9999631964	CHAMBER@KOHLI ANDASSOCIEATS.IN	17.09.24
					CS(COMM.)/566/24	18.09.24	M/S MTI MATERIALS PRIVATE LIMITED VS M/S VMP ENGINEERS	ANKUR CHAWLA	9891467200		18.09.24
					CS(COMM.)/567/24	18.09.24	SUNIL NIRANJAN SHAH VS ASHOK KUMAR YADAV	ANIL KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	18.09.24
					CS(COMM.)/571/24	20.09.24	PODDAR FOODS PRIVATE LIMITED VS SANDEEP YADAV	ANKIT GUPTA	9953030485		20.09.24
					CS(COMM.)/572/24	20.09.24	MS BABITA RANI VS MS SHABNAM	NAVEEN CHAUHAN			20.09.24
					CS(COMM.)/573/24	20.09.24	STATE BANK OF INDIA VS JAIVINDER	JAWAHAR CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	20.09.24
					CS(COMM.)/574/24	20.09.24	PHEKU MEHTO VS ICICI LOMBARD INSURANCE COMPANY	BHOLE NATH	9810126070	PROFESSIONALLNNOQ7@QMAIL.COM	20.09.24
					OMP (I)(COMM)299/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS BABITA DEVI	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)300/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS FIROJ KHAN	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)301/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS KRISHNA KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)302/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS RAVI P	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)303/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS RITIK NAYAK	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)304/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS KULDEEP SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24

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					OMP (I)(COMM)305/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARVIND DHAKAD	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)306/24	20.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARUN KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	20.09.24
					OMP (I)(COMM)312/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS MOHD. RABIULWAL	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)307/24	21.09.24	KOTAK MAHINDRA BANK LTD. VS MAHENDER PAL	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	21.09.24
					OMP (I)(COMM)308/24	21.09.24	KOTAK MAHINDRA BANK LTD. VS DADU MALDEBHAI VAROTARIYA	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	21.09.24
					OMP (I)(COMM)309/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS JASVIR SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)310/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS VINAR YADAV	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					OMP (I)(COMM)311/24	21.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS AMIT KUMAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	21.09.24
					CS(COMM.)/579/24	21.09.24	M/S SHREE SHYAM INDUSTRIES VS M/S POOJA FUNCTION MANAGEMENT	DEV PRAKASH PACHAURI	9990691756		21.09.24
					CS(COMM.)/582/24	24.09.24	BANK OF BARODA VS RAKESH KUMAR CHUGH	SUNIL SHARMA	9992880460		24.09.24
					CS(COMM.)/585/24	25.09.24	KULDEEP SHARMA VS NAVEEN BHASIN	PAWAN KUMAR VERMA	9899184248	ADVPAWANVERMA@GMAIL.COM	25.09.24
					OMP (I)(COMM)322/24	26.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS MOHD. ANSAR	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	26.09.24
					OMP (I)(COMM)324/24	26.09.24	TOYOTA FINANCIAL SERVICES INDIA (P) LTD. VS ARYA MAN SAMOTA	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	26.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I)(COMM)323/24	26.09.24	KOTAK MAHINDRA BANK LTD. VS SUPERIOR STRUCTURES PVT LTD	AMIT KUMAR	8060939556	AMITKUMAR.294@REDIFFMAIL.COM	26.09.24
					CS(COMM.)/586/24	26.09.24	PODDAR FOODS PRIVATE LIMITED VS ASTRON MULTIGRAIN LIMITED	ANKIT GUPTA	9953030485	ANKITGUPTA@GRASVITASLEGAL.CO.IN	26.09.24
					CS(COMM.)/587/24	26.09.24	PODDAR FOODS PRIVATE LIMITED VS PINKI SOLANKI	ANKIT GUPTA	9953030485	ANKITGUPTA@GRASVITASLEGAL.CO.IN	26.09.24
					OMP (COMM)30/24	27.09.24	ANKITA GUPTA VS KITRTI TEXTILES PVT LTD	JAI VARDHAN	98990 5354		27.09.24
					CS(COMM.)/594/24	27.09.24	SARWAN KUMAR VS GTI INFRASTRUCTURE LTD	DEVENDER SINGH	9250889619		27.09.24
					CS(COMM.)/598/24	28.09.24	NICHOLAS HEALTHCARE LIMITED VS VIKAS JAIN (PROPRIETOR) M/S MICROTEKNIK	RAJAT MATHUR	9911556670	RAJATMATHUR@GMAIL.COM	28.09.24
					MISC.DJ/1244/2024	28.09.24	KRISHAN KUMAR VS ARUN GUPTA	MANOJ RANA	9999573436		28.09.24
					OMP (COMM)32/24	30.09.24	RAMPAL SHARMA VS MS HDB FINANCIAL SERVICES LTD	AISHWARYA DOBHAL	965484741		30.09.24
					OMP (I) (COMM)30/24	30.09.24	M/S GIRNAR CAPITAL PVT LTD VS GURMEET SINGH	DINESH JAIN	8376049807	ADVOCATEASHOK@GMAIL.COM	30.09.24
					CS(COMM.)/603/24	30.09.24	CANARA BANK VS M/S M MEHARBAN AND CO	SVARUN MITTAL	9953062629	VM@VKMLEGAL.COM	30.09.24
					CS(COMM.)/604/24	30.09.24	SHIV POLYMERS VS STAR RAINWEAR	RAVEESH THUKRAL	9810166390		30.09.24
					CS(COMM.)/604/24	30.09.24	HIGH FIVE GLOBAL NETWORKS PVT LTD VS BAJAJ APPLIANCES LTD	SURABHI BHASKAR	8808899064	BHASKARSHARMA@GMAIL.COM	30.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	CIVIL	CS(COMM.)/542/24	03.09.24	RAJESH DEWAN VS. SAURABH SHARMA	REKHA SHARMA		9810603871	HITESHSHARMA1989@GMAIL.COM	28.08.24	
					CS(COMM.)/543/24	03.09.24	CANARA BANK VS. ANUP KR GARG	ASHOK KUMAR		9560396555	ADV.ASHOKKUMAR@GMAIL.COM	01.09.24	
					CS(COMM.)/544/24	03.09.24	YOGESH KANSAL VS. SHRINE HOSPITAL	ADITYA CHATURVEDI		8882440743	INFO@UPSCALELE GAL.COM	27.08.24	
					CS(COMM.)/546/24	04.09.24	SHIV LAL YADAV VS. PUSHPA DEVI	RAHUL GUPTA		9811425339	ADV.RAHULGUPTA@GMAIL.COM	02.09.24	
					CS(COMM.)/549/24	06.09.24	M/S FLORENS FOOTWEAR (INDIA) P. LTD. VS. M/S NEW ERAS SHOE HOUSE	RAKESH KUMAR		9711771000	RAKESH.ADVOCAT E18@GMAIL.COM	06.09.24	
					CS(COMM.)/550/24	06.09.24	M/S FLORENS FOOTWEAR (INDIA) P. LTD. VS. PAVAN KUMAR MALLINENI	RAKESH KUMAR		9711771000	RAKESH.ADVOCAT E18@GMAIL.COM	04.09.24	
					CS(COMM.)/551/24	06.09.24	SUSHIL KR. VS. ASHWANI KR. AGGARWAL	P.C DOGRA		9313714525	PRITAMDOGRA999@GMAIL.COM	03.09.24	
					CS(COMM.)/552/24	07.09.24	CANARA BANK VS. ANJALI SINGHAL	ANSHUMAN SRIVASTAVA		N.A	SRIANSHU83@GMAIL.COM	28.08.24	
					CS(COMM.)/554/24	11.09.24	M/S SKWERUP CAPITAL VENTURES VS. M/S MITTSURE TECHNOLOGIES	ARIHANT JAIN		8287091488	CONTACT@INTELIA LAWOFFICES.COM	29.07.24	
					CS(COMM.)/556/24	12.09.24	M/S GREEN RUBBER INDIA VS. M/S SHIV SHAKTI ENTERPRISES	ASIM NAEEM		9811055644	ASIMNAEEMADV@GMAIL.COM	06.09.24	
					CS(COMM.)/557/24	12.09.24	M/S GREEN RUBBER INDIA VS. M/S KISHAN CHAND	ASIM NAEEM		9811055644	ASIMNAEEMADV@GMAIL.COM	06.09.24	
					CS(COMM.)/561/24	12.09.24	M/S GRM MET MASH PROJECTS (P) LTD. VS. M/S ROLLJACK ASIAD EWAN LTD.	SANJAY DEWAN		9811036782	SANJAYDEWANADV@GMAIL.COM	06.09.24	
					CS(COMM.)/562/24	12.09.24	M/S GRM MET MASH PROJECTS (P) LTD. VS. RMPL INDUSTRIES (P) LTD.	SANJAY DEWAN		9811036782	SANJAYDEWANADV@GMAIL.COM	06.09.24	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(COMM.)/564/24	13.09.24	SMT. ANJU GUPTA & ORS. VS. CHAITANYA ARORA		YASHVANT SINGH	9310096440	ADV.YASHVANTSINGH@GMAIL.COM	23.08.24
					CS(COMM.)/568/24	18.09.24	VIJAY KR. GUPTA & ANR. VS. LAXMI CHAND		ANIL KR. SAHU	9810134793	ALLIPCARE@GMAIL.COM	14.09.24
					CS(COMM.)/570/24	19.09.24	SHASHI DEWAN VS. ROHIT CHOUDHARY		CHAKIT SINGHAL	9818613613	CHAKITSINGHLAWOFFICE@GMAIL.COM	17.09.24
					CS(COMM.)/575/24	20.09.24	ASHOK KUMAR VS. M/S SAI SHAKTI CIVIL ENGINEERING PVT. LTD.		SANDEEP JINDAL	9810474101	SANDEEPPJINDALS@REDIFFMAIL.COM	17.09.24
					CS(COMM.)/576/24	20.09.24	GOKUL FOOTWEAR PVT. LTD. VS. SAILSESH PRASAD		SEHDEV KR. GUPTA	9034084323	SEHDEVG853@GMAIL.COM	11.09.24
					CS(COMM.)/577/24	20.09.24	STATE BANK OF INDIA VS. VED PRAKASH		AMIT CHAWLA	9312965659	CHAWLA8JL@GMAIL.COM	15.09.24
					CS(COMM.)/578/24	21.09.24	WRANGLER APPAREL CORPORATION VS. ASHOK KR.		GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	17.09.24
					CS(COMM.)/580/24	21.09.24	CANARA BANK VS. ANANT SACHDEVA		SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	12.09.24
					CS(COMM.)/581/24	23.09.24	M/S F1 INFO SOLUTIONS & SERVICES PVT. LTD. VS. ANIL KR. JAIN		ABHISHEK THAKUR	99101118391	ADV.ABHISHEKTHAKUR@GMAIL.COM	11.09.24
					CS(COMM.)/583/24	24.09.24	CHEMICAL SUPPLIERS INDIAN PVT. LTD. VS. M/S SACHIN CHEMICALS & ANR.		NIKHIL KR. VERMA	9818143481	NIKHILKR.VERMA.ADV@GMAIL.COM	13.09.24
					CS(COMM.)/584/24	24.09.24	RAJDHANI GAS SERVICE VS. SURYA VALI		SUMIT BHARDWAJ	8750336246	SUMITBHARDWAJADV@GMAIL.COM	19.09.24
					CS(COMM.)/588/24	26.09.24	BANK OF BARODA VS. RAJESH KR.		SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24
					CS(COMM.)/589/24	26.09.24	BANK OF BARODA VS. ANJU RAIN @ ANJU CHUGH		SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24

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					CS(COMM.)/590/24	26.09.24	BANK OF BARODA VS. AMRITA RAI			SUMIT SHARMA	9992880460	INBOX.SUMITSHARMA@GMAIL.COM	18.09.24
					CS(COMM.)/591/24	26.09.24	PODDAR FOODS PVT. LTD. VS. BHARAT FOODS & BEVERAGES			ANKIT GUPTA	9953030485	ANKIT.GUPTA@GRAVITASLEGAL.CO.IN	23.09.24
					CS(COMM.)/592/24	26.09.24	NAPIN IMPEX LTD. VS. M/S POLYSHAKTI PIPE INDUSTRIES & ORS.			KAMAKSHI GARG	9899838728	GARG.KAMAKSHI.KG@GMAIL.COM	22.09.24
					CS(COMM.)/593/24	26.09.24	NAPIN IMPEX LTD. VS. M/S KPM UDYOG & ORS.			KAMAKSHI GARG	9899838728	GARG.KAMAKSHI.KG@GMAIL.COM	24.09.24
					CS(COMM.)/595/24	27.09.24	RAJ KR. VS. ACE FOOTWEAR (P) LTD.			VIKASH SHARMA	9812700119	VASHLS1119@GMAIL.COM	24.09.24
					CS(COMM.)/596/24	27.09.24	SAKRANI PLASTER INDIA (P) LTD. VS. SHUBHAM GOYAL			PRADEEP KR. AGGARWAL	9312769327	VERTICAL.LEGAL@GMAIL.COM	19.09.24
					CS(COMM.)/597/24	27.09.24	GREENLAND FINANCE & LEASING (P) LTD. VS. CHANDER SHEKHAR SAIN & ANR.			GAGAN JINDAL	9871365547	ADV.GAGAN.JINDAL@GMAIL.COM	19.09.24
					CS(COMM.)/599/24	28.09.24	VANDANA ENTERPRISES VS. M/S LAKHANI RUBBER PRODUCTS (P) LTD.			S.P SHARMA	9990311103	SPSHARMAADVOCATE128@GMAIL.COM	16.08.24
					CS(COMM.)/600/24	28.09.24	M G INDUSTRIES VS. MEENAKSHI			GAURAV KOCHHAR	9810940055	INFO.CORPORATEJURIST@GMAIL.COM	06.09.24
					CS(COMM.)/601/24	28.09.24	KAPIL KR. BANSAL VS. M/S DOLPHIN FOOTWEAR (P) LTD.			PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	24.09.24
					CS(COMM.)/602/24	28.09.24	JMK ALLOYS VS. SANDEEP KR. KHATTER			P.C DOGRA	9313714525	PRITAMDOGRA999@GMAIL.COM	17.09.24
					CS(COMM.)/610/24	30.09.24	AMIT (INDIA) NAME PLASTICS (P) LTD. VS. ARKIS LIGHTING PVT. LTD.			YOGESH PANDEY	9213851355	YOGESHPANDEY.ADV@GMAIL.COM	03.09.24
					CS(COMM.)/611/24	30.09.24	SBI VS. DEVANAND NAGVANSHI			MITHILESH KR.	9810593109	MITHILESHKSHUKLA@REDIFFMAIL.COM	17.09.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(COMM.)/612/24	30.09.24	MRS. POONAM VS. ICICI RAM LOMBARD GENERAL INSURANCE CO. LTD.	ANUGRAH	9711232231	ADV RAMANUGRAH SINGH@GMAIL.COM	27.09.24
					CS(COMM.)/613/24	30.09.24	M/S MILLENNIUM CONCRETE VS. M/S SHAPOORJI PALLONJI & CO. LTD.	VIVEK	9999489095	ADV.VIVEK.2014@GMAIL.COM	22.09.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	CIVIL	-	-	-	-	S	-	-
					CS (COMM)/6698/2024	02-09-2024	/HOME/UBUNTU/DESKTOP/307 DINESH 2021 /STATEMENTS 307 /WEF 2021/STATEMENTS 2024/MONTHLY 2024/J VS ASHOK KUMAR UNKNOWN	AASTHA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6699/2024	02-09-2024	M/S CAPTAIN FRUIT TRADERS VS M/S BABA KAPILANATH FRUITS COMPANY AND ANOTHER	ADITYA SALUJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6700/2024	02-09-2024	SH RAMAN GANDHI VS KAMLESH BANSAL	GIRISH GAUR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6701/2024	02-09-2024	MOHD RASHIDUZZAMAN VS LAKSHMAN SINGH	GUDIYA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6702/2024	02-09-2024	THE SOUTH INDIAN BANK LTD THROUGH ITS SH GEORGES THOMAS SENIOR MANAGER VS PAWAN THAKUR PROPRIETOR OF MS GANGA REFRIGERATOR AND AIR CONDITIONER C/O SHRI ROOPCHAND SHARMA	ARUN KUMAR SHUKLA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/6703/2024	02-09-2024	M/S ALLYOUCANSTREET RETAIL PVT LTD VS M/S CROQUIS INDIA	NIMISH MISHRA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1284/2024	02-09-2024	MS SHRI SALASAR TRADERS VS M/S OJAS NATURALS	MUNISH VOHRA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/6704/2024	02-09-2024	PANKAJ JAIN VS ANANTHA BIOTECHNOLOGIES AND ALLIED INDUSTRIES PVT LTD	JINENDRA JAIN(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/6705/2024	02-09-2024	SEEMA AGGARWAL VS IGBN POLYMERS PVT LTD	NIKITA GUPTA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC EX/9/2024	02-09-2024	NARAIN DASS VS ORIENTAL INSURANCE CO LTD AND ANR	PREM GARG(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/6706/2024	02-09-2024	UDAY NARAYAN SINGH (PROPRIETOR OF TRIPTI RUBBER) VS RESHMA DEVI	RUPESH KUMAR JHA(P),		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					CS (COMM)/6707/2024	03-09-2024	A K J INDIA VS MANOJ KUMAR PAHUJA		SATYENDRA KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/35/2024	03-09-2024	TOPLINE SOLUTIONS PVT LTD VS SHAHIRA ESMAIL TYABJI		ANIL KUMAR MISHRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6708/2024	04-09-2024	EMSONS PRODUCTS PVT LTD VS PANIPAT ELECTRICALS THROUGH SH IMRAN KHAN		VINAY GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6709/2024	04-09-2024	UMANG GARG VS ARK POLYCHEM PRIVATE LTD		ASHUTOSH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6710/2024	04-09-2024	PUNJAB NATONAL BANK VS SANTOSH		PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6711/2024	04-09-2024	PUNJAB NATONAL BANK VS SUMIT TRADERS		NIHARIKA GULATI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6712/2024	04-09-2024	VARDHMAN WIRE PRODUCTS VS DUGRA SALES COOPERATION		RAJIV KUMAR TRIVEDI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6713/2024	04-09-2024	BANK OF INDIA VS MALTI PROPRIETOR OF M/S ISHANI ENTERPRISES	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6714/2024	04-09-2024	PRABHAKAR PANDEY VS ABHAYRAJ YADAV	KAILASH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6715/2024	04-09-2024	ROBIN KUMAR JAISWAL VS AMRITA	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6716/2024	04-09-2024	ROBIN KUMAR JAISWAL VS SANJAY MAHAJAN	RAVI SHANKAR GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6717/2024	05-09-2024	M/S NAMAN METAL CRAFT VS M/S LOVYAM UDYOG AND PACKERS	MANISH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/111/2024	05-09-2024	ARCHANA VS SANJEEV KUMAR	NITIN KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6718/2024	05-09-2024	SHELLZ INDIA PVT LTD VS BHAVAN KUMAR	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6719/2024	05-09-2024	NR TRADERS VS A2Z PACKAGING INDUSTRIES		PRAMOD YADAV(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6720/2024	06-09-2024	K D CAMPUS PVT LTD VS SUDHIR KUMAR TRIPATHI		NISHANT KUMAR GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6721/2024	06-09-2024	IDBI BANK LTD VS SANJEEV KUMAR ARORA		VIVEK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6722/2024	06-09-2024	STATE BANK OF INDIA VS RAM NIWAS		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6723/2024	06-09-2024	STATE BANK OF INDIA VS CHAMAN		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6724/2024	06-09-2024	STATE BANK OF INDIA VS VIJAY KUMAR		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6725/2024	06-09-2024	STATE BANK OF INDIA VS SONU KUMAR		KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/6726/2024	06-09-2024	STATE BANK OF INDIA VS JOGINDER SINGH	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6727/2024	06-09-2024	STATE BANK OF INDIA VS NARESH KUMAR	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6728/2024	06-09-2024	PRIME FOOTWEAR INDIA THROUGH ITS AR SH SATISH CHHABRA VS ASHISH TRADING CO THROUGH ITS PROP ASHISH ARORA	MANSI ASIJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6729/2024	06-09-2024	STATE BANK OF INDIA VS RAVI KUMAR	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/112/2024	06-09-2024	GHANISH DHAWAN VS M/S S AIR HYDRO POWER	SHANKER SEHGAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6730/2024	07-09-2024	CANARA BANK VS LRS OF ANIL CHAUHAN	VARUN MITTAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/114/2024	07-09-2024	M/S PRIMA GLOBAL ENTERPRISES VS M/S QUANTUM ENGINEERS	VINEET TANEJA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1330/2024	09-09-2024	AGRIM REALTORS PVT LTD VS CHAUHAN CONSTRUCTION CO	JAI MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1331/2024	09-09-2024	TOPLINE SOLUTIONS PVT LTD VS VIJAY PAGAY	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6731/2024	09-09-2024	M/S KRM AYURVEDA PVT LTD VS AXIS BANK LTD	GOPAL SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/44/2024	09-09-2024	JYOTI VS M/S KOTAK MAHINDRA BANK LTD THROUGH ITS AR	AJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6733/2024	09-09-2024	TECHNO PRIME RMC PVT LTD VS WOOD GREEN CONSTRUCTIONS	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6734/2024	09-09-2024	HITESH YADAV VS DAVINDER SINGH	BHOLE NATH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6735/2024	11-09-2024	DINESH KUMAR DHINGRA VS BABA FRUIT CO	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM)/115/2024	13-09-2024	RAJEEV NAGPAL PROP OF M/S JAI SHREE RADHEY VS DALIP CHAND SHARMA PROP OF M/S BENY INDUSTRIES	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1365/2024	13-09-2024	M/S SHUGO TELECOM LTD VS INDER SINGH	PRADEEP KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/116/2024	17-09-2024	M/S RAWAIL SINGH JASBIR SINGH VS RAJEEV KUMAR MALHOTRA	VINEET JINDAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6736/2024	17-09-2024	M/S SHREE GANIK UDYOG VS M/S SATGURU CORRUGATION	G S GANGWAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/117/2024	17-09-2024	MANJIT KAUR VS SMC ELECTRONICS	SATISH CHANDER BAJAJ(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6737/2024	17-09-2024	GLOBAL PLASTCHEM PVT LTD VS UNIPRODUCTS (INDIA) LTD	ADITYA GOEL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6738/2024	17-09-2024	AVNI POLYMERS PRIVATE LIMITED VS UNIPRODUCTS (INDIA) LTD	ADITYA GOEL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1380/2024	17-09-2024	UNION BANK OF INDIA VS M/S SHABD ENTERPRISES	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6739/2024	17-09-2024	UNITED INDIA INSURANCE CO LTD VS M P HARYANA ROADLINE	KISHORE KUMAR SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6750/2024	13-09-2024	M/S NEW JCO FRESH VS SAI BABA FRUIT COMPANY	SHRUTI GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/118/2024	17-09-2024	ROHIT GARG VS ANURAG KUMAR SINHA	ANKIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6740/2024	17-09-2024	NAV PRAVEEN VISHAL VS KUSUM BALA AND OTHERS	SANJEEV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6741/2024	18-09-2024	DESHRAJ VS SHIV SHANKAR	PRASHANT KILSAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6742/2024	19-09-2024	SUMIT GARG VS M/S BABY WHEELS INDIA	RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/1398/2024	19-09-2024	PUJA TRADERS VS SAM SON POLYMERS PVT LTD AND ORS	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6743/2024	19-09-2024	MUKHTAR AHMAD VS JAVID AHMED LONE		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6744/2024	19-09-2024	SHASWAT ENTERPRISES THROUGH MRS SWETA SINGH SOLE PROPRIETOR VS SGH NEELKANTH OVERSEAS INDIA PVT LTD	SHUBHAM(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1403/2024	19-09-2024	MANGALAM TRADERS VS SAM SON POLYMERS PVT LTD AND ORS	NITESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1415/2024	20-09-2024	SYNDICATE BANK (NOW CANARA BANK) VS MODE HEALTH CARE AND WELLNESS SERVICES AND ORS	SANTOSH KUMAR ROUT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6745/2024	20-09-2024	SHIV KRAFT PAPER PVT LTD VS RS INDUSTRIES AND ORS	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6746/2024	20-09-2024	SHIV KRAFT PAPER PVT LTD VS CHANNEL KRAFT PVT LTD	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/6747/2024	20-09-2024	BALRAM SOLANKI VS AMSS POWER SOLUTIONS	PRAVEEN KUMAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6748/2024	20-09-2024	RAKESH GOEL VS ANUSUYA PRASAD RATURI	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6749/2024	20-09-2024	RAJNEESH BHAYANA VS TRIMBAKESHWAR STEEL AND ALLOYS PVT LTD	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/119/2024	20-09-2024	SACHIN BEHL VS M/S SNACKS NATION	VIJAYENDER KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					MISC DJ/1416/2024	20-09-2024	SHEMFORD SCHOOLS PRIVATE LIMITED VS SHEMFORD AURAIYA	ABHIRAJ JAYANT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6752/2024	21-09-2024	M/S QUAFF MEDIA PVT LTD VS COFIATO PVT LTD AND ORS	FAISAL ISHTIAQUE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6753/2024	21-09-2024	MUKHTAR AHMED VS MOHD YUSUF MIR	SURENDRA KUMAR SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (COMM)/45/2024	23-09-2024	KULDEEP DAGAR VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	RISHABH MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6754/2024	23-09-2024	M/S CLASSIC ENGINEERS VS M/S NPS ELECTRONICS COMPONENTS	MAHESH KATYAYEN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6755/2024	23-09-2024	NAPIN IMPEX LIMITED VS PUNEET GUPTA AND ORS	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6756/2024	23-09-2024	GAURAV ARORA VS VIBHOR GULATI	DEEPAK SAINI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6757/2024	23-09-2024	MRS POONAM PROP OF KAVYAD INDUSTRIES VS SKYLARK CABLES AND CORDS PVT LTD	DHRUV SEHGAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1430/2024	24-09-2024	UNION BANK OF INDIA VS SHRI OM SHOES PALACE	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/120/2024	24-09-2024	RAJEEV NAGPAL VS DALIP CHAND SHARMA	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6758/2024	24-09-2024	GREENLAND FINANCE AND LEASING PVT LTD VS ARVIND KAUSHIK AND ANOTHER	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6759/2024	24-09-2024	STATE BANK OF INDIA VS PAPU SINGH	SUNIL SEHRAWAT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6760/2024	24-09-2024	STATE BANK OF INDIA VS SAHIL POONIYA	SUNIL SEHRAWAT(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6761/2024	24-09-2024	BGP INTERNATIONAL PTY LTD VS DEV BHUMI COLD CHAIN PVT LTD	ASAV RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6762/2024	24-09-2024	VASU POLYMERS INDIA PVT LTD VS AARAV PACKAGING PVT LTD	CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6763/2024	25-09-2024	STATE BANK OF INDIA VS SANTOSH KUMAR ROUT	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6764/2024	25-09-2024	STATE BANK OF INDIA VS RAJESH	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/6765/2024	25-09-2024	STATE BANK OF INDIA VS SUNDRI DEVI	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6766/2024	25-09-2024	STATE BANK OF INDIA VS PUSHKAR RAJ GUPTA	KUNAL MALIK(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6767/2024	25-09-2024	KRISHNA POLYMERS VS TRANSITION METAL COATINGS	SURENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6768/2024	25-09-2024	CANARA BANK VS RAM VACHAN PROP RAM VACHAN SONS	SANJEEV CHOPRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6769/2024	25-09-2024	CANARA BANK VS NEERAJ PROP BALAJI TRADERS	SANJEEV CHOPRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6770/2024	25-09-2024	KRISHIV POLY PRODUCTS LLP VS PUNEET GUPTA	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6771/2024	25-09-2024	AARSEA INDUSTRIES VS HEMLATA INDUSTRIES	SHITIJ SAINI(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/6772/2024	25-09-2024	SAHUL KUMAR PROPRIETOR OF M/S NVS FOOTWEAR DEIEM(INDIA) PRIVATE LIMITED VS GAUR(P),	PARAS	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6773/2024	25-09-2024	NAPIN IMPEX LIMITED VS PUNEET GUPTA	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/121/2024	25-09-2024	MANISH JAIN VS JAY FE CYLINDERS LTD	CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
				MISC DJ/1459/2024	27-09-2024	NITIN JAIN VS M/S CROMPTON GREAVES ELECTRICALS LTD	ANKIT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/6774/2024	27-09-2024	NAPIN IMPEX LIMITED VS SUSHIL DHAWAN	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
				EXECUTION (COMM)/122/2024	27-09-2024	JAYANTI JAIN VS KONNECT INFRATEC PVT LTD	JUJHAR SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
				EXECUTION (COMM)/123/2024	27-09-2024	SANDEEP PANDEY VS P SP ENGINEERING THROUGH PROP PINTU VERMA	PUSHKAR ARYAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					CS (COMM)/6775/2024	27-09-2024	AYA J PROPRIETOR OF DRK INTERNATIONAL VS PRODOKAUSHIK(P), TECHNOLOGIES PVT LTD	KAPIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6776/2024	27-09-2024	TECH ON LEASE VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	SANJEEV ARORA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6777/2024	27-09-2024	TEQ RENTALS PVT LTD VS ZYNGO EV MOBILITY PVT LTD	SANJEEV ARORA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6778/2024	27-09-2024	M/S SHIV BHOLA AGRO INDIA VS THE NEW INDIA ASSURANCE COMPANY LTD	JITESH NARANG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6779/2024	27-09-2024	SATYA BHAMA VS AJIT SINGH	ANKIT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6780/2024	27-09-2024	GAURAV GUPTA VS APEX INDIA CONSORTIUM PRIVATE LIMITED	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6781/2024	27-09-2024	PRIYANKA MANCHANDA VS RCS PRODUCTS AND OTHERS	NAVEEN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/6782/2024	28-09-2024	VARDHMAN ENGINEERING WORKS VS NORTH CENTRAL RAILWAY ENGINEERING DEPARTMENT	PREM GARG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6783/2024	28-09-2024	SERVOTECH POWER SYSTEMS LIMITED VS PYROTECH ELECTRONICS PVT LTD	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6784/2024	28-09-2024	SERVOTECH POWER SYSTEMS LIMITED VS PANTHER LOGISTICS PRIVATE LIMITED	NEERAJ GUPTA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6785/2024	30-09-2024	SAROJ RASTOGI VS DOMS INDUSTRIES LIMITED	RAVI CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6786/2024	30-09-2024	DEV BHUMI COLD CHAIN PVT LTD VS M/S FRESH GREENS PVT LTD	ANKIT DANG(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6787/2024	30-09-2024	NAPIN IMPEX LIMITED VS M/S KPM UDYOG AND ORS	GAURAV SINGHAL(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1468/2024	30-09-2024	AMBICA BAKELITE PRODUCTS PRIVATE LIMITED VS OM NAMA SHIVAY INDUSTRIES	RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1469/2024	30-09-2024	AMBEY TRADING COMPANY THROUGH ITS PROPRIETOR SHRINARESH KUMAR AGGARWAL VS OM NAMAH SHIVAY INDUSTRIES		RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1470/2024	30-09-2024	AMBER COLOR CHEM THROUGH ITS PROPRIETOR SMT RENU AGGARWAL VS OM NAMAH SHIVAY INDUSTRIES		RAJ KUMAR RATHORE(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6788/2024	30-09-2024	SATPAL SEHRAWAT VS BHUPINDER SINGH		JITENDER BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1283/2024	02-09-2024	VASU POLYMERS VS STICK O STICK		CHANDRASHEKHAR PRASAD RAJAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					EXECUTION (COMM)/113/2024	07-09-2024	MS CONCORD INDUSTRIES THROUGH ITS PARTNER AND ARSUSHIL KUMAR GUPTA VS NIKITASHA HOME APPLIANCES PVT LTD THROUGH AR		SATISH PRAKASH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6732/2024	09-09-2024	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS NITIN JAIN			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6751/2024	21-09-2024	LORDSHIP ACADEMY PRIVATE LIMITED VS GULSHAN KUMAR GULATI		DHEERAJ PANDEY(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM. 444/2024	04.09.2024	MASCOT HEALTH SERVICES VS M/S SHREE BALAJI DISTRIBUTION	URFEE HAIDER	9810078786	INFAR1P@REDIFFMAIL.COM	23.08.2024
			603	COMMERCIAL SUIT	CS COMM. 447/2024	06.09.2024	M/S GONSAL LOGISTICS PVT LTD VS M/S SEAGUL INGRAS	RAKESH KUMAR	9868040826	SHARMARAKESHADV1@GMAIL.COM	05.09.2024
			603	COMMERCIAL SUIT	CS COMM. 450/2024	07.09.2024	UNION BANK OF INDIA VS SHAMBHU SABRAN	AMRENDRA KUMAR	9990298248	AMRENDRAKG@GMAIL.COM	06.09.2024
			603	COMMERCIAL SUIT	CS COMM. 457/2024	11.09.2024	WRANGLER APPAREL CORP VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	10.09.2024
			603	COMMERCIAL SUIT	CS COMM. 466/2024	19.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELECATOR	AJEET SINGH	8750295207	AJITKAT@YAHOO.CO.IN	19.09.2024
			603	COMMERCIAL SUIT	CS COMM. 468/2024	20.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURER	RAKHI BHUDIRAJA	9871158578	BUDHIRAJAGRP@GMAIL.COM	19.09.2024
			603	COMMERCIAL SUIT	CS COMM. 470/2024	21.09.2024	M/S MOGLI LABS INDIA PVT LTD VS ABDUL MUHAMATH HANIFA	TARUN VERMA	9874195838	CSTARUNVERMA@GMAIL.COM	20.09.2024
			603	COMMERCIAL SUIT	CS COMM. 478/2024	26.09.2024	INDIAN OVERSEAS BANK VS HEMLATA KUMARI	S.K.JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	24.09.2024
			603	COMMERCIAL SUIT	CS COMM. 483/2024	27.09.2024	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S KITCHNRAMA GOOD SERVICES EQUIPMENT PVT LTD	ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	26.09.2024
			603	COMMERCIAL SUIT	CS COMM. 487/2024	28.09.2024	CONTINENTAL CARRIERS PVT LTD. VS TRANSMODE SHIPPING SERVICE PVT LTD	RAJAN MIGLANI	9728410090	RAJANMIGLANI@GMAIL.COM	24.09.2024
			603	COMMERCIAL SUIT	CS COMM. 486/2024	28.09.2024	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S.K.VASISHT	9868142331	SKVASISHTH623@GMAIL.COM	27.09.2024
			603	COMMERCIAL PETITION	OMP(I)COMM. 12/2024	19.09.2024	M/S PRATHAM INFRATECH PVT LTD VS M/S CONOCEDORS HOSPITALITY PVT LTD.	RAHUL SARKAR	9818238467	NOT GIVEN	17.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3908/2024	02.09.2024	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHILD DEVELOPMENT	BASANT KR. GUPTA	9312632614	BKGUPTAADV.@GMAIL.COM	21.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3924/2024	10.09.2024	M/S MYRA CHEMISTS VS ADROIT ENGINEERING CO	SADIYA ALI	8447185912	OFFICE@JAYANTBHATT.COM	09.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3937/2024	18.09.2024	RAKESH GUPTA VS MANDHAR MARKETING	KNOWLEX LAW ASSOCIATES	9958986363	INFO@KNOWLEX.IN	17.09.2024
			603	COMMERCIAL MISC. APP.	MISCDJADJ 3964/2024	30.09.2024	M/S UPGRID SOLUTION PVT LTD VS M/S SAHIB JI E RICKSHAW PARKING	RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	28.09.2024
			603	COMMERCIAL SUIT	CS COMM. 490/2024	30.09.2024	HDFC BANK LIMITED VS GAURIMANIKANDAN	PRADEEP KUMAR JHA	9953133627	JHAPRADEEP2010@HOTMAIL.COM	28.09.2024
			603	COMMERCIAL SUIT	CS COMM. 491/2024	30.09.2024	PUNJAB NATIONAL BANK VS SEEMAS KITCHEN	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM	29.09.2024
			603	COMMERCIAL SUIT	CS COMM. 492/2024	30.09.2024	PUNJAB NATIONAL BANK VS J G SPICES	VED PRAKASH	97119000673	ADVOCATEPRAKASHVED@GMAIL.COM	29.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 358/2024	28.09.2024	STATE BANK OF INDIA VS PUNIT KUMAR	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	28.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 355/2024	26.06.2024	UNION BANK OF INDIA VS M/S S G SPICES	KALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	25.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 352/2024	23.09.2024	CANARA BANK VS M/S AJAY COLLECTIONS	REKHA RUSTAGI	9810168405	REKHARUSTAGI@GMAIL.COM	21.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 329/2024	02.09.2024	KAMLESH DHALL VS M/S INZEN GLOBAL LLP	NAKUL JAIN	9810150166	NAKULLJAINADVOCATE@GMAIL.COM	31.08.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 332/2024	03.09.2024	ALPHA LOGISTICS SERVICES PVT LTD. VS DEEPAK KAPOOR	MD. SAHABUDDIN	9123113500	ADVMD.SAHABUDDIN15@GMAIL.COM	03.09.2024
			603	EXECUTION COMMERCIAL	EX. COMM. 341/2024	09.09.2024	UNION BANK OF INDIA VS M/S ANNIE FASHIONS	KESHAV KUMAR	9999626126	KESHAV.ADV@GMAIL.COM	07.09.2024
			603	EXECUTION COMMERCIAL	M.EX. 305/2024	11.09.2024	VED SERVICES STATION VS SHRIN BHAGWAN	NIKHIL GAUTAM	8800128047	ADVNIKHILGATUAM@GMAIL.COM	10.09.2024

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47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/485/2024	28-09-2024	JITENDER KUMAR VS YASHVIR SOLANKI	SH. GURJEET SINGH	9205722967	GURJEETMUNJRAL@GMAIL.COM	27-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/356/2024	27-09-2024	M/S REACH INTERNATIONAL VS RAJ KUMAR RANA	SH. VAIBHAV MAHAJAN	9899805856	VAIBHAV@MAHAJAN.LAW	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/479/2024	27-09-2024	ASICS CORPORATION VS MRS BANSAL	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/480/2024	27-09-2024	PRAHLAD SINGH VS SHASHANK KUMAR CHAUDHARY	MS. SACHIN PANDEY	8285221073	PRAKASHSURYODAYA@GMAIL.COM	26-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/474/2024	24-09-2024	STATE BANK OF INDIA VS SANTOSH KUMAR	SH. SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	20-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 359/2024	28-09-2024	STATE BANK OF INDIA VS SHASHI AGGARWAL	SH. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	28-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/469/2024	21-09-2024	M/S SHINE ARTS SERVICES PVT LTD VS M/S BRAND SCAPES	SH. DEEPAK GULIA	9999449554	ADV.DEEPAKGULIA27@GMAIL.COM	18-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/350/2024	20-09-2024	CANARA BANK VS SHASHI KUMAR	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	19-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/351/2024	20-09-2024	CANARA BANK VS MRS SIDDHARTH AK LEGAL HEIR OF LATE SMT PREMA ASHOK	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	19-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/463/2024	18-09-2024	ECOM EXPRESS LIMITED VS VANODIYA RAVI RAMESHBHAI	MS. MEHAK KALRA	9654325428	NFO@INNOVLEGUM.COM	18-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/462/2024	17-09-2024	PUMA SE THROUGH AUTHORIZED REPRESENTATIVE MR ROHIT BISHT VS ASHOK KATHURIA	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	13-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/459/2024	13-09-2024	HBI BRANDED APPAREL ENTERPRISES VS SUSHIL AGGARWAL AND ANR	SH. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	12-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 345/2024	12-09-2024	HDFC BANK LTD VS GAURAV KUMAR	SH. LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	10-09-2024

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			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/346/2024	12-09-2024	HDFC BANK LTD VS HIMAN SAXENA	SH. LALIT PANDEY	8130383143	LALITPANDEVASSOCIATES@GMAIL.COM	10-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/342/2024	09-09-2024	JYOTI TRADING COMPANY VS RAJESH GUPTA	SH. PANKAJ TALWAR	9811222080	ADVOCATETALWARL@GMAIL.COM	06-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/ 343/2024	09-09-2024	INDIAN OVERSEAS BANK VS M/S ADHYAN PROJECTS PVT LTD	MS. : RUPAM KUMARI	9910721966	RKA.ADVOCATES@GMAIL.COM	02-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/451/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S JAI MAA TARA FOOD PRODUCTS	SH. AVTAR SINGH BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	30-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/452/2024	09-09-2024	M/S PRAKASH PIPES LIMITED VS M/S GOPAL FOOD PRODUCTS	SH. AVTAR SINGH BHAMLOT	9810910333	AVTARSINGH78@YAHOO.COM	30-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/453/2024	09-09-2024	MR VISHAL NIJHAWAN VS M/S CATBUS INFOLABS PRIVATE LIMITED	SH. ABHINAV BHATIA	9999551989	ABHINAV@ABANDASSOCIATES.IN	09-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/339/2024	07-09-2024	M/S LOTUS TRENDS PVT LTD VS M/S P B REATAIL PVT LTD	SH. MOHIT JAIN	9716968829	JAINMOHITADVOCATE@GMAIL.COM	05-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/445/2024	05-09-2024	TV18 BROADCAST LIMITED VS US AND I CORPORATE CLUB (P) LIMITED	SH. MANISH SHEKHARI	8527099904	BHARTIMRINAL@HOTMAIL.COM	02-09-2024
			613	COMMERCIAL EXECUTION	EXECUTION (COMM.)/333/2024	03-09-2024	TIRUPATI BUILDINGS AND OFFICES VS SNIXER SPORTS	SH. KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	02-09-2024
			613	COMMERCIAL SUIT	CS (COMM)/440/2024	03-09-2024	UNION BANK OF INDIA VS GAURAV YADAV	SH. RAJENDRA YADAV	9811423087	YADAVRAZEN@GMAIL.COM	31-08-2024
			613	COMMERCIAL SUIT	CS (COMM)/441/2024	03-09-2024	SUNIL KUMAR PAL VS BILL BATH THROUGH ITS CEO	SH. KARAN AGGARWAL	9588279657	CORPORATEJUDISLP@GMAIL.COM	29-08-2024
			613	MISC APPLICATION	MISC DJ ADJ/ 3913/ 2024	02-09-2024	FEDERAL BANK LTD VS VIKAS	SH. ARUN KUMAR SHUKLA	9312400295	CONNECT@SNSLEGAL.IN	31-08-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/434/2024	02-09-2024	CANARA BANK VS ASHISH	SH. ANUJ AGARWAL	9999490798	ADVOCATEANUJAGARWAL@YAHOO.COM	30.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
614				COMMERCIAL SUIT	CS (COMM)/435/2024	02-09-2024	XENON PHARMA PVT LTD VS SANJAY KAPOOR	MR. URFE HAIDER	9810078786	ADVOCATEURFEEHAIDARSYED@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/436/2024	02-09-2024	UNION BANK OF INDIA VS KAVITA	MR. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	29.08.2024
614				EXECUTION	EXECUTION (COMM.)/336/2024	04-09-2024	PUNJAB NATIOANL BANK VS JAYENN ELECTRONICS	MR. VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	02.09.2024
614				EXECUTION	EXECUTION (COMM.)/337/2024	04-09-2024	VIKAS KUMAR MANDILWAR VS M/S CARRY FOOD INDIA PVT LTD	SH. RAJ KUMAR	9350887751	RAJKUMARTANTI@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/442/2024	04-09-2024	RENACARE CENTRE FOR KIDNEY DISEASE AND RESEARCH PVT LTD VS MICRO MOLE HEALTH SOLUTIONS PVT LTD AND ORS	SH. ABHIMANYU LAL	9910808880	INFO@LALLANDASOCIATES.COM	02.09.2024
614				COMMERCIAL SUIT	CS (COMM)/443/2024	04-09-2024	M/S ENGINEERING AND SPARES INDIA VS M/S GLOBAL SPARES	SH. KARAN RAGHAV	9536139226	ADVRAGHAVKARAN@GMAIL.COM	03.09.2024
614				EXECUTION	EXECUTION (COMM.)/338/2024	06-09-2024	COMPUTER LAP TOP STORE VS M/S R R COMPUTERS	SH. FIROZ ALAM	9891453875	AALAMFIROZ@GMAIL.COM	04.09.2024
614				ARBITRATION	OMP (COMM.)/18/2024	07-09-2024	JOHNSON RAJ DASS VS SMALL FINANCE BANK LTD	SH. SUNIL SACHDEVA	9560181999	ICCOMAILS@YAHOO.COM	16.08.2024
614				COMMERCIAL SUIT	CS (COMM)/454/2024	11-09-2024	KAMLADITYYA CONSTRUCTIONS PVT LTD VS CONQUERENT CONTROL SYSTEMS P LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	06.09.2024
614				COMMERCIAL SUIT	CS (COMM)/455/2024	11-09-2024	KAMLADITYYA CONSTRUCTIONS PVT LTD VS JAL SURAKSHA ENGINEERS PVT LTD	SH. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	05.09.2024
614				COMMERCIAL SUIT	CS (COMM)/456/2024	11-09-2024	STATE BANK OF INDIA VS PARAMJIT SINGH	SH. RAMAN KAPOOR	7982917373	RAMANKAPOOR@GMAIL.COM	08.09.2024
614				EXECUTION	EXECUTION (COMM.)/347/2024	17-09-2024	UNION BANK OF INDIA VS M/S BULLS 11 EQUIPMENTS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024
614				EXECUTION	EXECUTION (COMM.)/348/2024	17-09-2024	UNION BANK OF INDIA VS M/S POWER GEN ENGINEERS	SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	EXECUTION	EXECUTION (COMM.)/349/2024	17-09-2024	UNION BANK OF INDIA VS M/S	KRISHNA ENTERPRISES		SH. KESHAV KUMAR	9999626126	KESHAV.ADV1@GMAIL.COM	06.09.2024
			614	COUNTER CLAIM	COUNTER CLAIM/33/2024	23-09-2024	SIDDIQUI INTERIOR DESIGNERS AND DECORATORS VS POOJA SETIA			MS. ABHILASHA YADAV	8130669436	ADV.ABHILASHAYADAV25@GMAIL.COM	18.09.2024
			614	EXECUTION	EXECUTION (COMM.)/353/2024	23-09-2024	CANARA BANK VS M/S JAGDAMBA STEEL AND CEMENT STORE AND ANR.			MS. REKHARUSTOGI	9810168405	REKHARUSTOGI@GMAIL.COM	20.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/471/2024	23-09-2024	BANK OF INDIA VS ROHIT SINGH RATHORE PROP BANKE BIHARI POLYMER			MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/473/2024	24-09-2024	WINNER AWARDS AND TROPHIES VS BALAJI PLYWOOD			SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	21.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/481/2024	27-09-2024	INDIAN OVERSEAS BANK VS MOHIT			SH. SUBHASH KR JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	23.09.2024
			614	COMMERCIAL SUIT	CS (COMM)/488/2024	30-09-2024	RAMAKRISHNA PAPERS PRIVATE LIMITED VS RPML INDUSTRIES PRIVATE LIMITED			SH. ABHISHEK SIROHI	9999281570	YATENDRASIROHI@HOTMAIL.COM	28.09.2024
49	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-03	SOUTH-DISTRICT WEST	509	EXECUTION (COMM)	330/2024	03.09.2024	PUNJAB NATIONAL BANK VS SHYAM PRATAP SINGH			VED PRAKASH	9711900673	ADVOCATEPRAKASHVED@GMAIL.COM	29.08.2024
			509	EXECUTION (COMM)	331/2024	03.09.2024	NARESH PAL SINGH VS EVAN ELEVATIORS PVT LTD AND ANR.			RAHUL DHANKHER	9810454252	SBR_LEGAL@YAHOO.COM	29.08.2024
			509	CS(COMM)	437/2024	03.09.2024	CENTRAL BANK OF INDIA VS VINOD			SUBODH KUMAR SINGH	9811375940	ADV.SUBODHKUMARSINGH@GMAIL.COM	02.09.2024
			509	CS(COMM)	438/2024	03.09.2024	SNEH BIOTECH VS AGILITY DIAGNOSTICS PVT. LTD.			RISHI SOOD	9650133112	RISHISOODADVOCATE@GMAIL.COM	02.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	439/2024	03.09.2024	SHREE SHYAM CORPORATE SERVICES VS TURBO AIRWAYS PVT. LTD.	MEGHASHARMA		POONAM SHARMA			02.09.2024
			509	EXECUTION (COMM)	334/2024	04.09.2024	MUSKAN CONTAINER LINES LTD VS LIYAKATH SHIPPING LOGISTICS AND ORS.			MUNISH KUMAR	9953315170	ADVMUNISHMAHENDRA@GMAIL.COM	30.08.2024
			509	EXECUTION (COMM)	335/2024	04.09.2024	M/S MAHAMANDESHWAR V/S M/S BALAJI TRADERS			SHIVNEERAJ SHARMA	9136965613		02.09.2024
			509	CS(COMM)	446/2024	05.09.2024	RENACARE CENTRE FOR KIDNEY DISEASE VS MICRO MOLE HEALTH SOULTIONS PVT. LTD.			ABHIMANYU LALL			03.09.2024
			509	COUNTER CLAIM	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK			AKIL RATAEEYA	9810728784	AKILADV2004@GMAIL.COM	06.09.2024
			509	CS(COMM)	448/2024	07.09.2024	M/S GONSAI LOGISTICS PVT LTD V/S M/S LECUBEX LOGISTICS PVT. LTD.			RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHADV1@GMAIL.COM	06.09.2024
			509	CS(COMM)	449/2024	07.09.2024	SOLARCOOL VS M/S SOLARWAY NXTGENERATION PVT. LTD.			SASWAT ADHYAPAK, ABID BEERAN P.	8447040806	ADHYAPAK.SASWAT@GMAIL.COM	06.09.2024
			509	EXECUTION (COMM)	344/2024	12.09.2024	SATYAPAL MITTAL VS VIMLESH KUMAR JANGIR			O P GUPTA NITIN GARG	9958986363	INFO@KNOWLEX.IN	11.09.2024
			509	CS(COMM)	458/2024	12.09.2024	THE SUPREME INDUSTRIES LTD VS PONNUSAMY RAMESH AND ANR.			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	11.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	460/2024	13.09.2024	PUMA SE VS SUSHIL AGGARWAL			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	12.09.2024
			509	CS(COMM)	461/2024	17.09.2024	NEWPORT CH INTERNATIONAL LLC VS HDFC LTD.			SHALABH GUPTA	9818681699		11.09.2024
			509	CS(COMM)	464/2024	18.09.2024	EX SM HAV RAMOTAR VS THE DIRECTOR RESETTLEMENT			R.K. GENERAL YASHWANT SINGH PANWAR	9810795141	YASHWANT1962@GMAIL.COM	13.09.2024
			509	CS(COMM)	465/2024	19.09.2024	REETA BUILD CON PVT. LTD. VS M/S MAHAVIR ENGINEERS			VIKAS BHATIA	9999440419	VIKASBHATIA280@GMAIL.COM	18.09.2024
			509	CS(COMM)	472/2024	23.09.2024	MOGLI LABS INDIA PVT. LTD. VS SANJAY RATAN SINGH MERCHANT			TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	21.09.2024
			509	CS(COMM)	475/2024	25.09.2024	INDIAN OVERSEAS BANK VS SUNITA			SUBHASH KR. JHA	9810840045	SKJHAASSOCIATES@YAHOO.COM	17.09.2024
			509	CS(COMM)	476/2024	25.09.2024	STATE BANK OF INDIA VS SHIVANAND DUBEY			SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.COM	20.09.2024
			509	CS(COMM)	477/2024	25.09.2024	PRADEEP DHAKA VS DEVENDER			AJAY/VIKRAM	9958699561	ADVAJAYJANGHU@GMAIL.COM	20.09.2024
			509	M.EX.	308/2024	26.09.2024	LE MEUBLE OFFICE TECH PVT LTD VS ABDIEL AIRCON			SANJAY AGNIHOTRI	9990607480	THEVIDHI@GMAIL.COM	20.09.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	482/2024	27.09.2024	ADIDAS AG VS ASHOK KUMAR	PRAMOD KUMAR SINGH, AASTHA SHARMA	9810481016	MAIL@THELEGIST.COM	26.09.2024
			509	EXECUTION (COMM)	357/2024	28.09.2024	M/S RK TRADING COMPANY VS M/S BIG TREE FOOD AND HOSPITALITY LLP	DR N.C. SHARMA	9810145572	SHARMAADVOCATE@GMAIL.COM	27.09.2024
			509	CS(COMM)	484/2024	28.09.2024	HBI BRANDED APPAREL ENTERPRISES VS MR. BANSAL	NAVLIN SWAIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	26.09.2024
			509	CS(COMM)	489/2024	30.09.2024	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS INDIA SOURCING THROUGH ITS PROP.	ASHISH BANSAL	8750998800	MERIDIANATTORNEYS@GMAIL.COM	27.09.2024
<b>TOTAL</b>							<b>2017</b>				